

NATIONAL COMPANY LAW TRIBUNAL

OBJECTIONS LIST DATED 18.02.2026 TO 15.03.2026

PETITION , APPLICATIONS , ADDITIONALS , REPORTS . CAVEAT

HELPDESK NO 011-24363846 REGARDING YOUR OBJECTIONS PLEASE CONTACT HELP DESK NO FOR DELHI SCRUTINY TEAM

[This is for the kind information of Advocates, Litigants and Stakeholders that the NCLT Registry previously operating from Block-3, CGO Complex has been relocated to Block-12, CGO Complex, Lodhi Road, New Delhi. Due to the ongoing relocation, the existing helpdesk number \(011-24363846\) is currently non-functional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.in We are working on restoring a dedicated contact line at the earliest, and the new number will be communicated shortly. The inconvenience caused due to this temporary disruption is regretted and we seek cooperation from Advocates, Litigants and Stakeholders during this period of transition.](#)

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	2/5/2026	Company Petition IB (IBC)	710102010802026		CAPT JAIME MESEGUER SANCHIS VS ZEXUS AIR SERVICES PRIVATE LIMITED	IBC Under Sec 9	3/3/2026	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. & ar4-nclt@nclt.gov.in	Reena
2	1/28/2026	Company Petition IB (IBC)	710102008642026		LAXMAN DAS LADHA VS BANK OF BARODA (CONSORTIUM MEMBER BANK)	Section 94(1)	2/23/2026	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. & ar4-nclt@nclt.gov.in	Animesh
3	6/8/2023	Company Petition (Companies Act)	710102051552023		DURA-LINE INDIA PRIVATE LIMITED VS BANK OF BARODA (CONSORTIUM MEMBER BANK)	Sec. 441	2/22/2026	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. & ar4-nclt@nclt.gov.in	NIRAJ
4	1/6/2026	Company Petition IB (IBC)	710102001012026		EMPLOYEES PROVIDENT FUND ORGANIZATION VS SH. UMESH GUPTA	Section 60(5)	3/3/2026	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. & ar4-nclt@nclt.gov.in	ABHAS MISHRA
5	1/30/2026	Company Petition (Companies Act)	710102009492026		MRS. LATESH JAIN VS COLAB PLATFORMS LIMITED	Sec. 59	2/22/2026	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. & ar4-nclt@nclt.gov.in	BHAWANI GUPTA ADV
6	2/9/2026	Company Petition (Companies Act)	710102011802026		MR. ANKIT PANWAR VS DE NADA TECNOLOGIA PRIVATE LIMITED	Sec. 241(1), Sec. 242(4)	2/19/2026	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. & ar4-nclt@nclt.gov.in	RAM NARESH YADAV
7	2/17/2026	Company Appeal (Companies Act)	710102013862026		MR. ANKIT PANWAR VS DE NADA TECNOLOGIA PRIVATE LIMITED	Sec 252 (3) - By Government Body	2/19/2026	no of objections: - 1. case type wrong in pdf 2. due to payment sec-252. This file is not govt body 3. add all respondent details in online portal 4. counsel details and date missed in prayer 5. page no-28 to 42.93 not clear 6. page no-64,66,79,81,87,135,136 need translate copy 7. income tax id incorrect. correct id is- delhi.dclt.judicial.hc@incometax.gov.in 8. balance sheet missing	MAHRISHI
8	1/28/2026	Company Petition IB (IBC)	710102008712026		AVINASH LADHA VS BANK OF BARODA (CONSORTIUM MEMBER BANK)	Section 94(1)	2/23/2026	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. & ar4-nclt@nclt.gov.in	Animesh
9	2/18/2026	Company Petition IB (IBC)	710102014342026		WG CDR JAGANNATH BHANDARI VS ANJALI BUILDCON PRIVATE LIMITED	IBC under Sec 7	2/20/2026	1. proof of service missing. 2. main case year wrong in vakalatnama and affidavit.	Avneesh Arputham
10	2/23/2026	Intervention Petition (IBC)	710102015192026		P.P. JEWELLERS PRIVATE LIMITED & ANR VS CHARMS INVESTMENT PRIVATE LIMITED & ANR	Rule 11 of NCLT, 2016	2/24/2026	1. main case wrong in pdf. 2. List of dates and events missing. 3. brief synopsis missing. 4. section wrong. 5. date missing in vakalatnama.	Sujoy
11	2/23/2026	Company Petition (Companies Act)	710102015472026		CHEDNA YADAV VS 32ND VISTAS PRIVATE LIMITED	Sec. 213	3/3/2026	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. & ar4-nclt@nclt.gov.in	Nithin

12	2/25/2026	Company Petition IB (IBC)	710102015972026		SUNANDA POLYMERS LLP VS 32ND VISTAS PRIVATE LIMITED	IBC Under Sec 10	2/27/2026	1. section not mention in index. 2. need every page sign and true copy in annexure. 3. page no. 98,129 are not clear. 4. master data incomplete. 5. date missing in vakalatnama.	Palash Singhai
13	2/25/2026	Company Petition (Companies Act)	710102015792026		RAJKUMAR SHARMA VS NAVA LIMITED	Sec. 59	2/27/2026	no of objections: - 1. bookmarking with numbering is compulsory in pdf 2. OCR missing 3. Brief Synopsis missing 4. need every page sign in application and remove repeated prayer in application 5. notary, date and day missed in affidavit 6. master data missing 7. MOA, AOA missing 8. BR missing 9. Rs. 25/- welfare fees, Rs. 3/- court fees and date or day missing in vakalatnama 10. proof of service page blur	Sapna
14	2/9/2026	Company Petition (Companies Act)	710102011842026		PRAVEEN SHARMA S/O RAVINDER KUMAR SHARMA VS MR. PRADYUMNA KUMAR PANDA	Sec. 241(1), Sec. 242(4)	2/22/2026	Sorry for the inconvenience due to NIC Technical Issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. & ar4-nclt@nclt.gov.in	Ritu Raj
15	2/28/2026	Company Petition (Companies Act)	710102016682026		MICROTEK INTERNATIONAL PRIVATE LIMITED VS NATIONAL SECURITIES DEPOSITORY LIMITED	Sec. 59	3/5/2026	Sorry for the inconvenience due to NIC Technical Issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. & ar4-nclt@nclt.gov.in	Aashish Gupta
16	2/26/2026	Company Petition IB (IBC)	710102016312026		ADVANCE INDIA PROJECTS LIMITED VS JNB MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	2/27/2026	1. need every page sign in form 5. 2. mention default date in form 5 part 4. 3. page no. 72 to 79,86,93,104 to 107 are not clear. 4. page no. 87,90,95,97 are cut pages. 5. pagination wrong in index. 6. 25Rs welfare fee and 3Rs court fee and date missing in vakalatnama. 7. need every page sign and true copy in annexure.	Palash Singhai
17	2/27/2026	Company Petition IB (IBC)	710102016512026		NATIONAL ASSET RECONSTRUCTION COMPANY LIMITED VS AMIT BHARANA	Section 95(1)	3/4/2026	Sorry for the inconvenience due to NIC Technical Issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. & ar4-nclt@nclt.gov.in	Smriti Churiwal
18	2/27/2026	Company Petition IB (IBC)	710102016462026		CANARA BANK VS IBD UNIVERSAL PRIVATE LIMITED	Section 95(1)	3/4/2026	Sorry for the inconvenience due to NIC Technical Issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. & ar4-nclt@nclt.gov.in	Copper & Gold Partners
19	3/3/2026	Company Petition (Companies Act)	710102017342026		RITU KHULLAR VS AILERON TRAVELS PRIVATE LIMITED	Sec. 241(1), Sec. 242(4)	3/4/2026	Sorry for the inconvenience due to NIC Technical Issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. & ar4-nclt@nclt.gov.in	AMAN PATHAK
20	3/2/2026	Company Petition IB (IBC)	710102016912026		ATOZ LOGISTICS LIMITED VS B9 BEVERAGES LIMITED	IBC Under Sec 9	3/10/2026	1. Book marking missing 2. 3 Rs. Court fees 3. Main case year is wrong in Vakalatnama	Aniruddha Deshmukh
21	3/5/2026	Company Petition IB (IBC)	710102017462026		PUNJAB NATIONAL BANK THROUGH ITS CHIEF MANAGER VS MR. SANJAY SINGAL	Section 123	3/12/2026	1. bookmarking compulsory with page numbering. 2. List of date and events missing. 3. brief synopsis missing. 4. need all volume separately index. 5. counsel sign missing in index. 6. notary missing in affidavit. 7. need every page sign and true copy in annexure. 8. remove double pagination in pdf. 9. proof of service missing. 10. master data missing. 11. page no. 446 to 468,659 to 757,760 to 779,915 to 948,1044 to 1083,1280 to 1286,1300 to 1306,1411,1417,1418 are not clear. 12. OCR missing.	Kaustubh Rai
22	3/5/2026	Company Petition (Companies Act)	710102017422026		SAURAV AGGARWAL VS M/S MANSFA FACILITY & SERVICES PRIVATE LIMITED	Sec 241 (2)	3/9/2026	no of objections: - 1. page no-4,27,29 case type year wrong in pdf 2. OCR missing 3. due to payment sec-241,242 4. prayer not match with section 5. remove 2nd applicant affidavit remove 6. page no-75 to 81,135 to 139 not clear 7. MOA missing	Ravi Kishore
23	3/3/2026	Company Petition IB (IBC)	710102017242026		PUNEET EXPORTS VS PRET STUDY BY JANAK FASHIONS PRIVATE LIMITED	IBC Under Sec 9	3/10/2026	1. bookmarking incomplete in volume 2. 2. counsel details incomplete in index and memo of parties. 3. mention default date in form 5 part 4. 4. 25Rs welfare fee and 3Rs court fee and date missing in vakalatnama. 5. page no. 44 wrong adjust. 6. need every page sign and true copy in annexure. 7. volume 1 and 2 separately index missing. 8. page no. 128,129,131,132,133,135,138,139,144 are not clear. 9. page no. 128,129,130,131,133,134,135,136,137,139 are cut page. 10. BR missing. 11. NESL report missing. 12. proof of service missing. 13. 9(3)B affidavit missing.	Rohit H Nair
24	3/5/2026	Company Petition IB (IBC)	710102017452026		PUNJAB NATIONAL BANK THROUGH ITS CHIEF MANAGER VS MS. AARTI SINGAL	Section 123	3/11/2026	1. bookmarking compulsory with page numbering. 2. remove double pagination in pdf. 3. need all volume separately index. 4. List of date and events missing. 5. Brief synopsis missing. 6. notary missing in affidavit. 7. counsel sign missing in all index. 8. need every page sign and true copy in annexure. 9. OCR missing. 10. master data missing. 11. pagination wrong in pdf. 12. proof of service missing. 13. need every page sign and true copy in annexure. 14. page no. 570,574,737 to 740,798 to 836,975,976 to 981,995 to 1008,1027,1028,1029,1031 are not clear.	Kaustubh Rai
25	3/2/2026	Company Petition IB (IBC)	710102016922026		MITCON CREDENTIA TRUSTEESHIP SERVICES LIMITED VS QUORVION PRIVATE LIMITED	IBC under Sec 7	3/9/2026	1. mention default date in form 1 part 4. 2. IRP certificate missing. 3. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 4. NESL Report missing.	ROHIT SINGH
26	3/3/2026	Intervention Petition (IBC)	710102017052026		LOON LAND DEVELOPMENT LTD VS MOHIT ARORA & ANR	Sec 60(5)	3/9/2026	1. case type wrong. 2. page no. 79,81 need to be translate copy.	Manmeet

27	3/3/2026	Company Petition IB (IBC)	710102017112026		ALPHION INDIA PRIVATE LIMITED VS PRESTO INFO SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	3/9/2026	1. bookmarking compulsory with page numbering. 2. pagination missing in index. 3. volume 1,2,3,4,5,6 separately index missing. 4. need every page sign and true copy in annexure. 5. proof of service missing. 6. page no. 177,178,179,181,182,183 are not clear. 7. 25Rs welfare fee and 3Rs court fee and date missing in vakalatnama. 8. volume 6 double upload. 9. mention default date in form 5 part 4. 10. pagination wrong in pdf. 11. NESL Report missing. 12. OCR missing.	APOORV JHA
28	3/5/2026	Company Petition (Companies Act)	710102017442026		SAURAV AGGARWAL VS M/S MANSFA FACILITY & SERVICES PRIVATE LIMITED	Sec. 241(1)	3/9/2026	no of objections: - 1. page no-4,27,28 case type year wrong in pdf 2. OCR missing 3. due to payment sec-242 4. prayer not match with section 5. remove 2nd applicant affidavit remove 6. page no-75 to 81,135 to 139 not clear 7. MOA missing	Ravi Kishore
29	3/5/2026	Company Appeal(Companies Act)	710102017542026		SAURAV AGGARWAL VS M/S MANSFA FACILITY & SERVICES PRIVATE LIMITED	Sec 252 (1)	3/9/2026	no of objections: - 1. numbering with bookmarking is compulsory in pdf 2. list date event and brief synopsis missing in pdf as per your index 3. put affidavit after application as per your index in pdf 4. AOA missing 5. page no-37,38,64 to 74 not clear 6. page no-42,44 need translate copy 7. true copy and sign missed in annexure pages 8. OCR missing 9. STK-7 missing 10. Rs. 25/- welfare and Rs. 3/- court fees missing in all vakalatnama 11. proof of service missing	Inderjeet Singh
30	3/7/2026	Company Petition IB (IBC)	710102018182026		M/S R C DISTRIBUTOR VS IMPEX HEALTHCARE PRIVATE LIMITED	IBC Under Sec 9	3/11/2026	1. mention bookmarking with page numbering. 2. mention default date in form 5 part 4. 3. master data incomplete. 4. ticket put on blank side in vakalatnama.	Krishnendu Das
31	3/5/2026	CA(A) Merger and Amalgamation(Companies Act)	710102017552026		KANCHENJUNGA SERVICES PRIVATE LIMITED VS IMPEX HEALTHCARE PRIVATE LIMITED	Sub-section (I) of section 230	3/9/2026	no of objections: - 1. list date and event missing in index and pdf 2. page no-114,117,120,179,182,267,270,276,279,282,288 case type year wrong in pdf 3. page no-127,192,196,298,302,306,310,314,318,322,326,331,336,340,344,348,352,356,360,364,369,373,377,381,385,389,393,397,400,405,409,413,418,422,426,430,434,438,447,451,455,459,463,467,472,475,479,483,487,491,495,499,504,512,516,519,523,527,531,535,539,543,547,551,555,560,564,568,572,576,580,584,588,592,596,600,604,608,612 main heading and case type missing in pdf 4. name mismatch Transferor Company No.2 in MOA, AOA as per your memo of parties 5. page no-329,547 not clear 6. page no-497,517 notary, day and date missing in affidavit 7. master data missing all applicant	ASHISH
32	3/6/2026	Company Petition (Companies Act)	710102017782026		FOI FOUNDATION VS REGISTRAR OF COMPANIES DELHI	Sec. 441	3/11/2026	no of objections: - 1. bookmarking with numbering is missing in pdf 2. OCR missing 3. add all applicant details in online portal 4. mention annexure-1,2,3,4 in annexure pages 5. page no-23,24,67 not clear 6. case type missing in vakalatnama 7. master data missing	Akshay Goel
33	3/7/2026	CA(A) Merger and Amalgamation(Companies Act)	710102017972026		E-ARTH TRAVEL SOLUTIONS PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI	Sec. 230-232, Sec 234	3/12/2026	no of objections: - 1. volume-2 index and master index according your pdf 2. page no-242 to 253,432 to 436,440 to 447,459 to 478,483 to 510,556 to 558,635,709 to 722,748 to 752,845,869 to 880,947,961 to 965,980,981,987 to 1015,1023 to 1031,1051 to 1054,1057,1058,1060 to 1065,1082,1085 to 1092 not clear 3. page no-289,298,303,317,333,343,350,356,362,369,375,381,386,401,408,415,914,919,925,932 case type year wrong in pdf 4. date and day missed in vakalatnama 5. volume-7 pagination incomplete	SUHAS PUTHIGE
34	3/6/2026	Company Appeal(Companies Act)	710102017742026		E-ARTH TRAVEL SOLUTIONS PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body	3/10/2026	no of objections: - 1. numbering with bookmarking is compulsory in pdf 2. page no-169,171 not clear 3. pagination incomplete in index 4. vakalatnama missing 5. proof of service missing	Rahul Singh
35	3/5/2026	Company Petition IB (IBC)	710102017532026		RAMA POWER AND STEEL PRIVATE LIMITED VS ALLGRACE DEVELOPERS PRIVATE LIMITED	IBC Under Sec 9	3/11/2026	1. need every page sign and true copy in annexure.	AKSHAT SINGH
36	3/7/2026	Company Petition IB (IBC)	710102018102026		T.K. SHAMSUDIN VS SOUTHERN STAR HITECH DEVELOPMENT LIMITED	IBC Under Sec 9	3/11/2026	1. mention default date in form 5 part 4. 2. 3Rs court fee missing in vakalatnama. 3. mention bookmarking with page numbering. 4. BR missing.	Ajit Kumar Kakkar
37	3/9/2026	Company Petition IB (IBC)	710102018492026		ITS PLANNERS AND ENGINEERS PRIVATE LIMITED VS ARSENAL INFOSOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	3/13/2026	1. bookmarking compulsory with page numbering. 2. main case wrong in pdf and affidavit. 3. mention default date in form 5 part 4. 4. need every page sign and true copy in annexure. 5. 9(3)b word not mention in affidavit. 6. main case year and name not mention in vakalatnama. 7. OCR missing.	Tushar
38	3/9/2026	Company Petition IB (IBC)	710102018352026		PLATINUM FINWEALTH PRIVATE LIMITED VS ARSENAL INFOSOLUTIONS PRIVATE LIMITED	IBC Section 59	3/13/2026	1. volume 1 separately index missing. 2. need every page sign and true copy in annexure. 3. page no. 76,77,113,115,116 are not clear. 4. pagination properly not mention in pdf. 5. pagination incomplete in master index and volume 2 index. 6. counsel details missing in volume 2 index. 7. NCLT headline missing in vol 2 index.	Manish
39	3/10/2026	Company Petition IB (IBC)	710102018782026		AHUJA BUILDERS. VS D S HOME CONSTRUCTION PRIVATE LIMITED	IBC Under Sec 9	3/13/2026	1. page no. 34,283,289,293,294,295,302,305,307,308,309,310,317 are not clear.	Gursat

40	3/10/2026	Company Petition IB (IBC)	710102018682026		DURA-LINE INDIA PRIVATE LIMITED VS PRESTO INFO SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	3/13/2026	1. volume 1 and 2 separately index missing. 2. counsel sign missing in memo of parties page. 3. mention default date in form 5 part 4. 4. general affidavit missing. 5. master data missing.	NIRAJ
41	12/9/2025	Company Petition (Companies Act)	710102107802025		UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS NET4 NETWORK SERVICES LIMITED & ORS.	Sec. 242(4),Sec 241 (2),Section 339,Section 212,Section 246	3/3/2026	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. & ar4-nclt@nclt.gov.in	Pratiksha
42	3/11/2026	Company Petition IB (IBC)	710102019142026		ANISH SANGHAI VS ASHIMARA HOUSING PRIVATE LIMITED	IBC Under Sec 9	3/13/2026	1. bookmarking compulsory with page numbering. 2. pagination incomplete in index. 3. mention default date in form 5 part 4. 4. volume 1 and 2 separately index missing. 5. page no. 38,40,42,51,78,13,2,153 need to translate copy. 6. remove double pagination in pdf. 7. page no. 57,58,59,63,67,95,96,97,98,99,133,138,142,165,166,167,168,189 are not clear. 8. vakalatnama merge in pdf. 9. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 10. OCR missing.	Akshat Kulshrestha
43	3/12/2026	Contempt Petition (IBC)	710102019432026		AKHIL AHUJA VS SURINDER KUMAR BATRA	Rule 11 of NCLT, 2016	3/13/2026	1. List of date and events missing. 2. Briefsynopsis missing.	SHIVAM
44	3/11/2026	Company Petition IB (IBC)	710102019022026		BOSTON IVY HEALTHCARE SOLUTIONS PRIVATE LIMITED VS DELIUS PHARMACEUTICALS PVT LTD	IBC Under Sec 9	3/13/2026	1. bookmarking compulsory with page numbering. 2. pagination missing in index and pdf. 3. vakalatnama missing. 4. memo of parties missing. 5. notary missing in affidavit.	SIDDHARTH ACHARYA
45	3/10/2026	Intervention Petition (IBC)	710102018582026		MS. SHAGUN BANSAL VS MS RAHEJA DEVELOPERS LTD	Sec 60(5)	3/4/2026	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. & ar4-nclt@nclt.gov.in	Jatin S Sethi
46	3/12/2026	Intervention Petition (IBC)	710102019402026		RASHTRIYA CARGO MOVERS VS PRAFFUL OVERSEAS PRIVATE LIMITED	Section 17, 18, 20 & 25	3/13/2026	1. section wrong. 2. List of date and events missing. 3. Briefsynopsis missing. 4. bookmarking compulsory with page numbering. 5. volume 1 and 2 separately index missing. 6. main case wrong in pdf. 7. memo of parties mismatch according your online portal. 8. proof of service missing.	Tejasvi Gupta
47									
	2/1/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/2399(ND)2019	SANTANU KUMAR SAMANTA VS	Section 21	3/3/2026	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. & ar4-nclt@nclt.gov.in	Yatish Yadav
	1/31/2026	Restoration Application (Companies Act)	7.10102E+14	TRANSFER PETITION(COMPANIES ACT)/41(PB)2024	RATIKA MANCHANDA VS JINDAL INFRABUILD PVT LIMITED	Sec 48(2)	2/23/2026	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. & ar4-nclt@nclt.gov.in	Amit
	2/16/2026	Company Application(Companies Act)	7.10102E+14	COMPANY PETITION (COMPANIES ACT)/79(ND)2020	ZICO ENVIRONMENTAL SOLUTIONS LIMITED VS SHIKHA JAIN	Application under any other provisions	2/18/2026	1. please separate file ia	Siddhesh
	2/19/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/264(PB)2023	CAPT. BRIJESH CHANDRA LAL VS GO AIRLINES (INDIA) LIMITED	Sec 60(5)	2/19/2026	1. Proof of service missing	Ravi
	2/18/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/704(ND)2023	PRADEEP KUMAR KAUSHIK VS ANAL GUPTA	Sec 60(5)	2/19/2026	no of objection 1. application need every pages sign	PARMOD
	2/18/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/586(ND)2025	CANARA BANK VS ANAL GUPTA	Rule 11 of NCLT, 2016	3/2/2026	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. & ar4-nclt@nclt.gov.in	Copper & Gold Partners
	2/19/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/704(ND)2023	BUYOUT RETAIL INDIA PRIVATE LIMITED VS ANAL GUPTA	Sec 60(5)	2/20/2026	No of objection 1. Applicant mismatch 2. sign missed in application	PARMOD
	2/19/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/264(PB)2023	CAPT. SANJEEV PANWAR VS GO AIRLINES (INDIA) LIMITED	Sec 60(5)	2/19/2026	1. Page no. 21, blur 2. Proof of service missing	Ravi
	2/18/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/587(ND)2025	CANARA BANK VS GO AIRLINES (INDIA) LIMITED	Rule 11 of NCLT, 2016	2/19/2026	no of objection 1. vakalatnama missed 2. need to delete extra same entry of petitioner in online petitioner column	Copper & Gold Partners
	2/19/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/264(PB)2023	CAPT. RAHUL SEKHRI VS GO AIRLINES (INDIA) LIMITED	Sec 60(5)	2/19/2026	1. Page no. 21, 23 to 25 blur 2. Proof of service missing	Ravi
	2/19/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/264(PB)2023	CAPT. SANJEEV NAGPAL VS GO AIRLINES (INDIA) LIMITED	Sec 60(5)	2/19/2026	1. Page no 20 blur 2. Proof of service missing	Ravi
	2/20/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/2607(PB)2019	MP PROMOTERS PRIVATE LIMITED VS MUKESH KUMAR	Rule 11 of NCLT, 2016	2/23/2026	No of objection 1. date missed in vakalatnama 2. service mandatory	PRASHANT MEHTA
	2/19/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/264(PB)2023	ATT SHANKAR KOLHE VS GO AIRLINES (INDIA) LIMITED	Sec 60(5)	2/19/2026	1. Filled SBIVANI ATIT KOLBE petitioner in online portal 2. Proof of service missing	Ravi
	2/23/2026	Company Application(Companies Act)	7.10102E+14	COMPANY PETITION (COMPANIES ACT)/53(ND)2025	PURNIMA COLONISERS PVT LTD AND ORS VS VEENA GUPTA	Rule 11 of NCLT	2/24/2026	no of objection 1. section not mention in index and main application page no 3 2. vakalatnama missed	Akash Verma

61	2/21/2026	Company Application(Companies Act)	7.10102E+14	COMPANY PETITION (COMPANIES ACT)/23(ND)2026	MR PAWAN DEEP SINGH VS ROSHANARA CLUB LIMITED	Sec. 244(1)	3/1/2026	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.in case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. & ar4-nclt@nclt.gov.in	MOHIT CHAUDHARY
62	2/23/2026	Miscellaneous Application(Companies Act)	7.10102E+14	COMPANY APPEAL (COMPANIES ACT)/202(ND)2024	INCOME TAX DEPARTMENT VS ROSHANARA CLUB LIMITED	Any other provision - Govt body	2/24/2026	no of objection 1. wrong file 2. kindly file in report portal	PARDEEP DAHIYA
63	2/24/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/264(PB)2023	CAPT. RUPESH CHANDRA LAL VS GO AIRLINES (INDIA) LIMITED	Sec 60(5)	2/24/2026	no of objection 1. application need every page sign 2. proof of service missed	Ravi
64	2/23/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/264(PB)2023	CAPT. MANISH THAKUR VS GO AIRLINES (INDIA) LIMITED	Sec 60(5)	2/23/2026	No of objection 1. Bookmarking missed 2. sign missed in application 3. service mandatory 4. true copy sign missed in page no 34 to 38. 5. page no 21 to 23 not readable	Ravi
65	2/25/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/264(PB)2023	ANIL KUMAR MITTAL VS GO AIRLINES (INDIA) LIMITED	Application under any other provisions- IBC	2/25/2026	No of objection 1. Main case no missed. 2. wrong file, kindly file additional document. 3. judiciary wrong.	Sachin Kumar
66	2/25/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/56(ND)2026	CHARM INVESTMENTS PRIVATE LIMITED VS PAWAN GUPTA	Rule 154 (1)	2/25/2026	No of objection 1. copy of vakalatnama missed 2. service missed	BHUMIKA
67	2/25/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/800(PB)2022	SREI EQUIPMENT FINANCE LIMITED VS PRATYUSH INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	3/5/2026	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.in case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. & ar4-nclt@nclt.gov.in	BISHWA
68	2/24/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/264(PB)2023	CAPT. MUDIT DARYAN VS GO AIRLINES (INDIA) LIMITED	Sec 60(5)	2/24/2026	no of objection 1. application need every pages sign 2. proof of service missed 3. annexure page missed sign with true copy 4 page 21 not readable 5 page no 24 to 42 not readable	Ravi
69	2/25/2026	Miscellaneous Application(Companies Act)	7.10102E+14	COMPANY PETITION (COMPANIES ACT)/98(PB)2021	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS AMB INFRABUILD PVT LTD	Sec 241 (2)	2/26/2026	no of objection 1. case type wrong 2. mop missed in index and pdf and book marking also 3 missed sign in application of every pages 4 vakalatnama missed 5 wrong section in online 6 section mismatched in online and pdf 7 due payment	sfionclt
70	2/26/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/293(ND)2022	MICA INDUSTRIES LIMITED VS ROMY BANSAL	Rule 11 of NCLT, 2016	2/26/2026	no of objection 1. only vakalatnama uploaded 2.pdf not uploaded	RANJANA ROY GAWAI
71	2/26/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/293(ND)2022	KOTAK MAHINDRA BANK LIMITED VS S M FEEDS & FARMS [INDIA] PRIVATE LIMITED	Rule 11 of NCLT, 2016	2/27/2026	No of objection 1. case no missed. 2. Judiciary wrong.	Akshay
72	2/26/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/333(ND)2023	KASHYAP ORGANICS PRIVATE LIMITED VS S M FEEDS & FARMS [INDIA] PRIVATE LIMITED	Rule 11 of NCLT, 2016	2/26/2026	no of objection 1. mop missed in pdf and index and book marking also 2 vakalatnama missed 3 if you have respondent please file proof of service if not ignore it	ALAM
73	2/27/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/452(ND)2017	EMPLOYEES PROVIDENT FUND ORGANISATION VS MR. DEBASHIS NANDA	Sec 42	3/2/2026	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.in case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. & ar4-nclt@nclt.gov.in	Kaushal
74	2/26/2026	Miscellaneous Application (IBC)	7.10102E+14	COMPANY PETITION IB (IBC)/452(ND)2017	AREOVISION INDIA PRIVATE LIMITED VS ANIL TUKARAM MOHITE	Rule16(d),NCLT Rules,2016 IBC	2/27/2026	1. case type wrong. 2. memo of parties missing. 3. IB not mention in main case. 4. proof of service missing. 5. bookmarking compulsory with page numbering. 6. pagination missing in index and pdf. 7. remove all blank pages. 8. counsel details missing in index. 9. vakalatnama not clear. 10. 25Rs welfare fee and date missing in vakalatnama. 11. briefs/notes missing. 12. List of date and events missing.	MAHESH SHYAMJI JAISWAL
75	2/28/2026	Company Application(Companies Act)	7.10102E+14	COMPANY PETITION (COMPANIES ACT)/151(ND)2020	RAHUL SACHDEVA & ORS. VS M/S KEWAL AUTOMOBIELS PVT. LTD.	Rule 11 of NCLT	2/22/2026	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.in case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. & ar4-nclt@nclt.gov.in	Sarthak Mogha
76	2/27/2026	Company Application(Companies Act)	7.10102E+14	COMPANY PETITION (COMPANIES ACT)/54(ND)2021	MRS. SONIA KHOSLA & ANR VS MONTREAUX RESORTS (P) LTD & OTHERS	Rule 11 of NCLT	2/27/2026	No of objection 1. fill all respondent in online portal 2. vakalatnama missed 3. application need every pages sign	Roshan Thakre
77	3/2/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/248(ND)2019	KANTI MOHAN RUSTAGI VS KRUPASINDHU MANDAL	Section 424	3/1/2026	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.in case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. & ar4-nclt@nclt.gov.in	Kanishka Gautam
78	2/24/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/49(PB)2017	SATISH KUMAR MATHUR VS ARCIL LTD.	Rule 11 of NCLT, 2016	3/2/2026	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.in case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. & ar4-nclt@nclt.gov.in	Inder Paul Singh Oberoi
79	3/5/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/465(ND)2024	NOIDA MARKETING PRIVATE LIMITED VS INDIABULLS HOUSING FINANCE LIMITED	Rule 11 of NCLT, 2016	3/5/2026	No of objection 1. bookmaking missed 2. remove extra pdf 3. section missed in index. 4. mop missed 5. copy of vakalatnama missed 6. service mandatory 7. pagination missed after page no 16 in pdf.	KNM & Partners
80	3/3/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/2068(ND)2019	YASHPAL BANSAL VS DHARAMENDRA GREWAL	Rule 11 of NCLT, 2016	3/5/2026	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.in case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. & ar4-nclt@nclt.gov.in	Yashpal Bansal

81	3/5/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/468(PB)2024	PARSVNATH DEVELOPERS LIMITED VS SAMMAAN CAPITAL LIMITED	Rule 11 of NCLT, 2016	3/5/2026	No of objection 1. bookmarking missed 2. remove extra pdf 3. section missed in index. 4. mop missed 5. copy of vakalatnama missed 6. service mandatory	KNM & Partners
82	3/3/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/574(PB)2023	MS.SUNITA BT VS CANARA BANK	Application under any other provisions- IBC	3/5/2026	No of objection 1. page no 89 to 95 need English translation 3. three rs court fees and 25 rs welfare ticket missed in vakalatnama.	JAGNEET SINGH
83	3/6/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/3095(ND)2019	HUZEFA FAKHRI SITABKHAN VS CANARA BANK	Regulation 44(2), Liquidation process Regulation, 2016	3/4/2026	Sorry for the inconvenience due to NIC Technical Issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. & ar4-nclt@nclt.gov.in	Sanampreet
84	3/10/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/284(ND)2025	MR. MOHAN PRAKASH GUPTA VS MS RAHEJA DEVELOPERS LTD	Sec 60(5)	3/5/2026	Sorry for the inconvenience due to NIC Technical Issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. & ar4-nclt@nclt.gov.in	Jatin S Sethi
85	3/9/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/699(ND)2021	STATE BANK OF INDIA VS RAKESH NAYAR	Rule 11 of NCLT, 2016	3/4/2026	Sorry for the inconvenience due to NIC Technical Issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. & ar4-nclt@nclt.gov.in	Yogesh Gautam
86	3/12/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/95(ND)2025	GAURAV SAHAI VS AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED	Section 60(5)	3/5/2026	Sorry for the inconvenience due to NIC Technical Issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. & ar4-nclt@nclt.gov.in	Gaurav
87	3/12/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/666(PB)2022	PANKAJ KUMAR GUPTA VS AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED	Rule 11 of NCLT, 2016	3/5/2026	Sorry for the inconvenience due to NIC Technical Issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. & ar4-nclt@nclt.gov.in	Bharti Nawlani
88	2/20/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/1397(PB)2019	KOTAK MAHINDRA BANK LIMITED VS NARENDER KUMAR SHARMA &ANR.	Sec 60(5)	3/8/2026	Sorry for the inconvenience due to NIC Technical Issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. & ar4-nclt@nclt.gov.in	Mr. Abhishek
89	3/6/2026	Miscellaneous Application(Companies Act)	7.10102E+14	TRANSFER PETITION(COMPANIES ACT)/50(PB)2022	BIMAL KUMAR SHAH VS DFM FOODS LTD	Application under any other provisions	3/9/2026	no of objection 1. mop missed in index and pdf and book marking also 2. case type wrong 3. AMENDED MEMO OF PARTIES put in annexures 4 annexures pages missed sign with true copy 5 application need every pages sign 6 need to delete extra same proof of service	RAJESH GUPTA
90	3/6/2026	Miscellaneous Application(Companies Act)	7.10102E+14	TRANSFER PETITION(COMPANIES ACT)/51(PB)2022	BIMAL KUMAR SHAH VS M R F	Application under any other provisions	3/9/2026	no of objection 1. case type wrong 2. mop missed in index and pdf and book marking also 3. amended mop put in annexures 4 application need every pages sign 5 annexures pages missed sign with true copy	RAJESH GUPTA
91	3/5/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/694(PB)2024	CANARA BANK VS SHRI. MOHENDER AGGARWAL	Application under any other provisions- IBC	3/9/2026	No of objection 1. Bookmarking missed 2. section mismatch 3. mop missed 4. sign missed in application 5. copy of vakalatnama missed. 6. pagination missed in pdf 7 order dated 27.01.2026 missed 8 bharatkosh payment slip 9 nclt drop list has rule 11 10 VAKALATANAMA MISSED	KRISHAN KUMAR
92	3/5/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/695(PB)2024	CANARA BANK VS SUNITA AGGARWAL	Application under any other provisions- IBC	3/9/2026	No of objection 1. book marking mandatory as per index with pagination 2. mop missed in pdf and index 3. vakalatnama missed 4 fill online as per mop and fill basic detail also as per mop 5. application need every pages sign 6 order dated 27.01.2026 missed which mention in prayer add on as annexures 7 main case mismatched in online and pdf index 8 under rule 11 has a nclt drop list please choose a bharatkosh payment receipt MISSED	KRISHAN KUMAR
93	3/7/2026	Company Application(Companies Act)	7.10102E+14	COMPANY PETITION (COMPANIES ACT)/25(ND)2023	SANDEEP ANAND VS DR. PREET ANAND	Application under any other provisions	3/9/2026	no of objection 1. fill all respondent in online portal 2. page no 133 hindi pages need to english translate copy 3. vakalatnama missed 4 prayer missed 5 page no 28 to 34 hindi pages need english translate copy	SAMDARSHI
94	3/7/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/104(PB)2017	M/S MANU TILING COMPANY VS RAHUL JINDAL	Rule 11 of NCLT, 2016	3/9/2026	no of objection 1. please add on - MRS. RAJ DANDONA in applicant column in online	FANISH K. JAIN
95	3/6/2026	Miscellaneous Application(Companies Act)	7.10102E+14	TRANSFER PETITION(COMPANIES ACT)/52(PB)2022	VIMAL KUMAR SHAH VS BRITANNIA INDUSTRIES LIMITED	Application under any other provisions	3/9/2026	no of objection 1. case type wrong 2. application need every pages sign 3. mop missed in index and pdf and book marking also 4 amended mop put in annexures 5 annexure need sign with true copy	RAJESH GUPTA
96	3/7/2026	Company Application(Companies Act)	7.10102E+14	COMPANY APPEAL(COMPANIES ACT)/91(ND)2023	GANDHARVA HOLDINGS LIMITED VS REGISTRAR OF COMPANIES DELHI AND HARYANA	Rule 11 of NCLT	3/9/2026	no of objection 1. case type wrong 2. fill all Appellants in online portal . 3. application need every pages sign 4 require affidavit of all appellants 5 wrong affidavit as per mop 6 main case no missed in vakalatnama	ASHISH
97	3/7/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/72(ND)2022	UMESH CHAND GUPTA AND SUBHASH CHAND GUPTA VS IRP MOHIT GOYAL	Section 60(5)/Rule 11	3/9/2026	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3. annexures pages missed sign with true copy 4 not verified affidavit 5 double pagination in pdf 6 page no 80 not readable	YOUENDER SINGH
98	3/7/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/1059(ND)2018	MANISH KUMAR VS ANANDA SONBHADRA (RP)	Rule 11 of NCLT, 2016	3/10/2026	no of objection 1. case type wrong 2 missed sign in annexure in pdf 3. page no 55 not readable	DILIP

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	3/5/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/798(PB)2024	CANARA BANK VS MR GAURAV AGGARWAL	Application under any other provisions- IBC	3/9/2026	No of objection 1. Bookmarking missed 2. section mismatch 3. mop missed 4. sign missed in application 5. copy of vakalatnama missed.	KRISHAN KUMAR		
100	3/6/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/482(ND)2024	MR. PIYUSH KISANLAL JANI RP OF ELEGANCE MALLS LIMITED VS MR GAURAV AGGARWAL	Section 12(2)	3/8/2026	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. & ar4-nclt@nclt.gov.in	SANTOSH		
101	3/8/2026	Company Appeal (IBC)	7.10102E+14	COMPANY PETITION IB (IBC)/16(PB)2017	GULSHAN T SINGH VS VANEET BHATIA	Sec 42	3/11/2026	1. case type wrong. 2. mention bookmarking according your index with page numbering. 3. List of date and events missing. 4. briefs/ynopsis missing. 5. page 26 to 30,32,34 to 37 are not clear. 6. 1Rs court fee short in vakalatnama. 7. need every page true copy in annexure.	Gagan Garg		
102	3/9/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/134(ND)2025	RAJESH RAMNANI VS VANEET BHATIA	Section 12(2)	3/8/2026	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. & ar4-nclt@nclt.gov.in	Shivanshu Kumar		
103	3/9/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/368(ND)2025	UCO BANK VS MVL LIMITED	Sec 60(5)	3/9/2026	no of objection 1. book marking mandatory as per index with pagination 2 need to delete extra same entry of MVL LIMITED in online portal 4 need to delete extra same pdf uploaded in pdf	Jai Mohan		
104	3/10/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/114(ND)2022	STATE BANK OF INDIA THROUGH CHANCHAL DUA VS SHRI DINESH KUMAR BASAI	Application under any other provisions- IBC	3/10/2026	no of objection 1 mop missed in index and pdf and book marking also 2. annexures pages missed sign with true copy 3 vakalatnama missed	Shubham Saigal		
105	3/10/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/111(ND)2022	STATE BANK OF INDIA THROUGH SH. CHANCHAL DUA VS KRISHAN KUMAR BASAI	Application under any other provisions- IBC	3/10/2026	no of objection 1. mop missed in index and pdf and bookmarking also 2. annexures pages missed sign with true copy 3 vakalatnama missed	Shubham Saigal		
106	3/10/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/113(ND)2022	STATE BANK OF INDIA THROUGH CHANCHAL DUA VS SHRI ANKIT KUMAR GUPTA	Application under any other provisions- IBC	3/10/2026	no of objection 1. book marking mandatory as per index with pagination 2. vakalatnama missed 3. annexure pages missed sign with true copy	Shubham Saigal		
107	3/10/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/692(ND)2024	RAJEEV LOCHAN VS VARSHA	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	3/11/2026	NO of objection 1. section mismatch 2. bookmarking missed 3. pagination missed in index and vol 2 pdf. 4. sign missed in both vol. index . 5. date and notary missed in affidavit 6. vakalatnama missed as per mention in index. 7. sign missed page no 1 to 22.	SHIVAM		
108	3/9/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/100(ND)2026	TRIBHUVAN MARKPLUS PRIVATE LIMITED VS KAMDHENU GLOBAL LIMITED	Rule 11 of NCLT, 2016	3/10/2026	no of objection 1. vakalatnama missed	Rajat Srivastava		
109	3/9/2026	Restoration Application (Companies Act)	7.10102E+14	COMPANY PETITION (COMPANIES ACT)/71(PB)2020	MANJIT SINGH VS DELHI GYMKHANA CLUB LTD	Rule 11 of NCLT	3/10/2026	no of objection 1.vakalatnama missed in pdf 2. pagination missed in book marking as per index	Sarfraz Karim		
110	3/9/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/390(PB)2023	IRSHAD A. KHAN VS MR. HITESH GOEL	Sec 60(5)	3/10/2026	no of objection 1. fill all applicant's in online portal 2. fill all respondent in online portal 3. 1 rs court fee and 25 rs welfare missed in vakalatnama 's 4 page no 54 61 62 not readable pages 5 year mismatched in online and pdf in vakalatnama in main case	SIDDHARTH ACHARYA		
111	3/9/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/646(PB)2021	DLF HOME DEVELOPERS LIMITED VS MUKESH GUPTA INTERIM RESOLUTION PROFESSIONAL	Section 60(5)/Rule 11	3/10/2026	no of objection 1. vakalatnama missed	Sumesh		
112	3/10/2026	Company Application(Companies Act)	7.10102E+14	COMPANY PETITION (COMPANIES ACT)/103(ND)2009	LALIT AGGARWAL VS MAYUR GOIL	Application under any other provisions	3/11/2026	1. Section not mention in pdf and index 2. Entry mismatched Filled MAYUR GOIL in petitioner column and Lalit Aggarwal this name filled respondent column	Jatin S Sethi		
113	3/9/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/609(ND)2017	ACUBE SERVICES PVT LTD VS SRIJAN INFRA LLP	Sections 60(5)/Regulation 13	3/10/2026	no of objection 1. mop missed in index and pdf and book marking also 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 annexures pages missed sign with true copy	Akshay Saxena		
114	3/10/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/1083(PB)2018	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL OF ADEL LNADMARKS LTD VS SRIJAN INFRA LLP	Section 25(2)(j), 43,45,47,50,60(5) 66/Regulation 35A	3/11/2026	1. page no. 25,84,85 hindi page 2. page no. 66 not clear page	Sanjay Bhatt		
115	3/10/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/284(ND)2025	CHELSEA MILLS LLP VS MR. BRIJESH SINGH BHADAURIYA	Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1)	3/11/2026	1. page no. 36 not clear page	Carina Arora		
116	3/10/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/746(ND)2023	INDIAN BANK VS MONIKA GARG	Rule 11 of NCLT, 2016	3/11/2026	No of objection 1. memo party mismatch 2. copy of vakalatnama missed.	RAJESH KUMAR GAUTAM		
117	3/10/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/284(ND)2025	CHELSEA MILLS LLP VS MR. BRIJESH SINGH BHADAURIYA	Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1)	3/11/2026	1. page no.131 cut page	Carina Arora		
118	3/10/2026	Company Appeal (IBC)	7.10102E+14	COMPANY PETITION IB (IBC)/285(ND)2024	EMPLOYEES PROVIDENT FUND ORGANIZATION THROUGH REGIONAL PROVIDENT FUND COMMISSIONER VS SHYAM INDOFAB PRIVATE LIMITED	Sec 60(5)	3/12/2026	no of objection 1. case type wrong	BRAJA		

119	3/11/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/900(ND)2020	MR. VIKAS GARG LIQUIDATOR M/S HEMA ENGINEERING INDUSTRIES LIMITED VS SHYAM INDOFAB PRIVATE LIMITED	Rule 154 (1)	3/12/2026	no of objection 1. double pagination in pdf	Vishal
120	3/12/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/324(ND)2019	MR. SUKHBIR SINGH VS MR. MANISH AGARWAL	Rule 11 of NCLT, 2016	3/13/2026	no of objection 1. index missed in pdf 2. ocr missed in pdf	HONEY SATPAL
121	3/11/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/558(ND)2024	KEELER INFRACON PRIVATE LIMITED VS MR. NAVNEET KUMAR GUPTA	Sec 60(5),Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	3/12/2026	no of objection 1. section mismatched in online and pdf 2. double pagination in pdf 3. need to mention original page no on type copy first page of Hindi to English page 5 in volume 5 and 6 Hindi pages need English translate copy 6 page no 899 to 733 824 826 830 832 834 836 837 838 to 890 834 836 953 954 these hind pages require English translate copy	Thakur Ankit
122	3/12/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/95(ND)2025	CATALYST TRUSTEESHIP LIMITED (IN ITS CAPACITY AS TRUSTEE OF ARGENTUM TRUST 004) VS AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED	Sec 60(5)	3/12/2026	no of objection 1. section mismatched in online and pdf 2. ocr missed in pdf of both volume 3. annexure pages missed sign with true copy 4 page no 153 205 207 Marathi page need English translate copy 5 206 is blank page	Sujoy Chatterjee
123	3/11/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/761(ND)2023	UNITY SMALL FINANCE BANK LIMITED VS SERVEALL CONSTRUCTIONS PRIVATE LIMITED	Sec 60(5)	3/12/2026	no of objection 1. vakalatnama missed	Atul Sharma
124	3/12/2026	Restoration Application (IBC)	7.10102E+14	COMPANY PETITION IB (IBC)/44(ND)2023	ANANG KUMAR SHANDILYA VS SERVEALL CONSTRUCTIONS PRIVATE LIMITED	Rule 11 of NCLT, 2016	3/13/2026	no of objection 1. order dated 11.03.2026 missed 2. fill online detail according to mop 3 require affidavit of all applicant's 4 vakalatnama missed	ANANG
125	3/11/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/556(ND)2025	P.S SECURITTY SERVICES PVT LTD VS CREW B.O.S. PRODUCTS LIMITED THROUGH RESOLUTION PROFESSIONAL MR. PANKAJ MAHAJAN	Sec 60(5)	3/12/2026	no of objection 1. missed respondent 2 in online portal in online portal 2. 3 rs court fee missed in vakalatnama	Gaurav Arora
126	3/12/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/91(PB)2022	MS. RITU RASTOGI RESOLUTION PROFESSIONAL OF M/S ABHISAR IMPEX PVT. LTD. VS CREW B.O.S. PRODUCTS LIMITED THROUGH RESOLUTION PROFESSIONAL MR. PANKAJ MAHAJAN	Section 12(2)	3/13/2026	no of objection 1. section mismatched in online and pdf	Harshit Khare
127	3/12/2026	Miscellaneous Application (IBC)	7.10102E+14	COMPANY PETITION IB (IBC)/30(ND)2024	SAURAB SHARMA IRP OF SANYA HOSPITALITY PVT. LTD. VS CREW B.O.S. PRODUCTS LIMITED THROUGH RESOLUTION PROFESSIONAL MR. PANKAJ MAHAJAN	Rule 11 of NCLT, 2016	3/13/2026	no of objection 1. case type wrong	Copper & Gold Partners
128	3/13/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/555(ND)2024	ASSISTANT COMMISSIONER CUSTOM HOUSE MUNDRA VS MR. MANOJ KUMAR ANAND RESOLUTION PROFESSIONAL	Section 60(5)	3/13/2026	no of objection 1. need to delete extra same pdf uploaded in proof of service column	Avijit Dikshit
129	3/13/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/449(PB)2019	RANBIR SINGH YADAV VS M/S PIYUSH COLONISERS LTD.	Application under any other provisions- IBC	3/13/2026	no of objection 1. case type wrong 2. vakalatnama missed	SHITAL KHATRI
130	3/6/2026	0710102043082025(No.of Docs 7)	0710102043082025/3	COMPANY PETITION (COMPANIES ACT)/87(ND)2025	SAURABH GUPTA VS. ORRIS FOODS PRIVATE LIMITED	Sec. 241(1),Rule 11 of NCLT	3/13/2026	1. incomplete file	ssaslegal@gmail.com
131	3/6/2026	0710102043082025(No.of Docs 7)	0710102043082025/3	COMPANY PETITION (COMPANIES ACT)/87(ND)2025	SAURABH GUPTA VS. ORRIS FOODS PRIVATE LIMITED	Sec. 241(1),Rule 11 of NCLT	3/13/2026	1. incomplete file	ssaslegal@gmail.com
132	3/6/2026	0710102043082025(No.of Docs 7)	0710102043082025/3	COMPANY PETITION (COMPANIES ACT)/87(ND)2025	SAURABH GUPTA VS. ORRIS FOODS PRIVATE LIMITED	Sec. 241(1),Rule 11 of NCLT	3/13/2026	1. incomplete file	ssaslegal@gmail.com
133	3/6/2026	0710102043082025(No.of Docs 7)	0710102043082025/3	COMPANY PETITION (COMPANIES ACT)/87(ND)2025	SAURABH GUPTA VS. ORRIS FOODS PRIVATE LIMITED	Sec. 241(1),Rule 11 of NCLT	3/13/2026	1. incomplete file	ssaslegal@gmail.com
134	3/6/2026	0710102043082025(No.of Docs 7)	0710102043082025/3	COMPANY PETITION (COMPANIES ACT)/87(ND)2025	SAURABH GUPTA VS. ORRIS FOODS PRIVATE LIMITED	Sec. 241(1),Rule 11 of NCLT	3/13/2026	1. incomplete file	ssaslegal@gmail.com
135	3/6/2026	0710102043082025(No.of Docs 7)	0710102043082025/3	COMPANY PETITION (COMPANIES ACT)/87(ND)2025	SAURABH GUPTA VS. ORRIS FOODS PRIVATE LIMITED	Sec. 241(1),Rule 11 of NCLT	3/13/2026	1. incomplete file	ssaslegal@gmail.com
136	3/6/2026	0710102043082025(No.of Docs 7)	0710102043082025/3	COMPANY PETITION (COMPANIES ACT)/87(ND)2025	SAURABH GUPTA VS. ORRIS FOODS PRIVATE LIMITED	Sec. 241(1),Rule 11 of NCLT	3/13/2026	1. incomplete file	ssaslegal@gmail.com
137	3/6/2026	0710102043082025(No.of Docs 7)	0710102043082025/3	COMPANY PETITION (COMPANIES ACT)/87(ND)2025	SAURABH GUPTA VS. ORRIS FOODS PRIVATE LIMITED	Sec. 241(1),Rule 11 of NCLT	3/13/2026	1. incomplete file	ssaslegal@gmail.com
138	3/6/2026	0710102043082025(No.of Docs 7)	0710102043082025/3	COMPANY PETITION (COMPANIES ACT)/87(ND)2025	SAURABH GUPTA VS. ORRIS FOODS PRIVATE LIMITED	Sec. 241(1),Rule 11 of NCLT	3/13/2026	1. incomplete file	ssaslegal@gmail.com
139	3/6/2026	0710102043082025(No.of Docs 7)	0710102043082025/3	COMPANY PETITION (COMPANIES ACT)/87(ND)2025	SAURABH GUPTA VS. ORRIS FOODS PRIVATE LIMITED	Sec. 241(1),Rule 11 of NCLT	3/13/2026	1. incomplete file	ssaslegal@gmail.com
140	3/6/2026	0710102043082025(No.of Docs 7)	0710102043082025/3	COMPANY PETITION (COMPANIES ACT)/87(ND)2025	SAURABH GUPTA VS. ORRIS FOODS PRIVATE LIMITED	Sec. 241(1),Rule 11 of NCLT	3/13/2026	1. incomplete file	ssaslegal@gmail.com
141	8/18/2025	0710102072442025(No.of Docs 0)	0710102072442025/1	INTERLOCUTORY APPLICATION (I.B.C)/4046(ND)2025	SHRI RAVINDRA SINGH VS. SHRI RAJNEESH KUMAR AGGARWAL	Sec 60(5)	3/13/2026	1. Twenty five Rs. welfare Ticket missed on Vakalatnama in PDF.	
142	3/6/2026	0710102043082025(No.of Docs 7)	0710102043082025/3	COMPANY PETITION (COMPANIES ACT)/87(ND)2025	SAURABH GUPTA VS. ORRIS FOODS PRIVATE LIMITED	Sec. 241(1),Rule 11 of NCLT	3/13/2026	1. incomplete file	ssaslegal@gmail.com
143	7/23/2025	0710102064492025(No.of Docs 0)	0710102064492025/6	COMPANY PETITION IB (IBC)/426(ND)2025	PACIFIC IRON MANUFACTURING LIMITED VS. NISARG ISPAT PRIVATE LIMITED	IBC under Sec 7	3/13/2026	1. Sign missed on every page of reply. 2. copy of vakalatnama missed in PDF.	
144	3/6/2026	0710102043082025(No.of Docs 7)	0710102043082025/3	COMPANY PETITION (COMPANIES ACT)/87(ND)2025	SAURABH GUPTA VS. ORRIS FOODS PRIVATE LIMITED	Sec. 241(1),Rule 11 of NCLT	3/13/2026	1. incomplete file	ssaslegal@gmail.com
145	3/6/2026	0710102043082025(No.of Docs 7)	0710102043082025/3	COMPANY PETITION (COMPANIES ACT)/87(ND)2025	SAURABH GUPTA VS. ORRIS FOODS PRIVATE LIMITED	Sec. 241(1),Rule 11 of NCLT	3/13/2026	1. incomplete file	ssaslegal@gmail.com

146	3/6/2026	0710102043082025(No.of Docs 7)	0710102043082025/3	COMPANY PETITION (COMPANIES ACT)/87(ND)2025	SAURABH GUPTA VS. ORRIS FOODS PRIVATE LIMITED	Sec. 241(1),Rule 11 of NCLT	3/13/2026	1. incomplete file	ssaslegal@gmail.com
147	3/6/2026	0710102043082025(No.of Docs 7)	0710102043082025/3	COMPANY PETITION (COMPANIES ACT)/87(ND)2025	SAURABH GUPTA VS. ORRIS FOODS PRIVATE LIMITED	Sec. 241(1),Rule 11 of NCLT	3/13/2026	1. incomplete file	ssaslegal@gmail.com
148	3/6/2026	0710102043082025(No.of Docs 7)	0710102043082025/3	COMPANY PETITION (COMPANIES ACT)/87(ND)2025	SAURABH GUPTA VS. ORRIS FOODS PRIVATE LIMITED	Sec. 241(1),Rule 11 of NCLT	3/13/2026	1. incomplete file	ssaslegal@gmail.com
149	3/6/2026	0710102043082025(No.of Docs 7)	0710102043082025/3	COMPANY PETITION (COMPANIES ACT)/87(ND)2025	SAURABH GUPTA VS. ORRIS FOODS PRIVATE LIMITED	Sec. 241(1),Rule 11 of NCLT	3/13/2026	1. incomplete file	ssaslegal@gmail.com
150	3/6/2026	0710102043082025(No.of Docs 7)	0710102043082025/3	COMPANY PETITION (COMPANIES ACT)/87(ND)2025	SAURABH GUPTA VS. ORRIS FOODS PRIVATE LIMITED	Sec. 241(1),Rule 11 of NCLT	3/13/2026	1. incomplete file	ssaslegal@gmail.com
151	3/6/2026	0710102043082025(No.of Docs 7)	0710102043082025/3	COMPANY PETITION (COMPANIES ACT)/87(ND)2025	SAURABH GUPTA VS. ORRIS FOODS PRIVATE LIMITED	Sec. 241(1),Rule 11 of NCLT	3/13/2026	1. incomplete file	ssaslegal@gmail.com
152	3/6/2026	0710102043082025(No.of Docs 7)	0710102043082025/3	COMPANY PETITION (COMPANIES ACT)/87(ND)2025	SAURABH GUPTA VS. ORRIS FOODS PRIVATE LIMITED	Sec. 241(1),Rule 11 of NCLT	3/13/2026	1. incomplete file	ssaslegal@gmail.com
153	3/6/2026	0710102043082025(No.of Docs 7)	0710102043082025/3	COMPANY PETITION (COMPANIES ACT)/87(ND)2025	SAURABH GUPTA VS. ORRIS FOODS PRIVATE LIMITED	Sec. 241(1),Rule 11 of NCLT	3/13/2026	1. incomplete file	ssaslegal@gmail.com
154	3/6/2026	0710102043082025(No.of Docs 7)	0710102043082025/3	COMPANY PETITION (COMPANIES ACT)/87(ND)2025	SAURABH GUPTA VS. ORRIS FOODS PRIVATE LIMITED	Sec. 241(1),Rule 11 of NCLT	3/13/2026	1. incomplete file	ssaslegal@gmail.com
155	3/6/2026	0710102043082025(No.of Docs 7)	0710102043082025/3	COMPANY PETITION (COMPANIES ACT)/87(ND)2025	SAURABH GUPTA VS. ORRIS FOODS PRIVATE LIMITED	Sec. 241(1),Rule 11 of NCLT	3/13/2026	1. incomplete file	ssaslegal@gmail.com
156	3/6/2026	0710102043082025(No.of Docs 7)	0710102043082025/3	COMPANY PETITION (COMPANIES ACT)/87(ND)2025	SAURABH GUPTA VS. ORRIS FOODS PRIVATE LIMITED	Sec. 241(1),Rule 11 of NCLT	3/13/2026	1. incomplete file	ssaslegal@gmail.com
157	4/15/2022	0710102029742022(No.of Docs 0)	0710102029742022/40	COMPANY PETITION (COMPANIES ACT)/73(PB)2022	SIDHANT SHARMA VS. GLOW INFOCOM PRIVATE. LTD.	Sec. 271-273	3/13/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	
158	3/13/2026	0710102086502025(No.of Docs 2)	0710102086502025/6	TRANSFER APPLICATION (IBC)/57(PB)2025	ANIL KUMAR OJHA VS. REVATHI S RAGHUNATHAN LIQUIDATOR M/S. SLO INDUSTRIES LTD	Rule16(d),NCLT Rules,2016 IBC	3/13/2026	No of objection 1. index mandatory.	Pawan Jhabakh
159	3/12/2026	0710102035852024(No.of Docs 2)	0710102035852024/16	COMPANY PETITION IB (IBC)/612(ND)2024	PREFERENCE TELECOM INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 10	3/13/2026	1. bookmarking mandatory. 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	ahmad123
160	4/19/2024	0710102034372024(No.of Docs 0)	0710102034372024/5	COMPANY PETITION (COMPANIES ACT)/98(ND)2024	TIGRIS ENVIRONMENT INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec. 131(1)	3/13/2026	1. kindly translate the page no 23 Hindi to English in PDF.	
161	3/12/2026	0710102028832024(No.of Docs 2)	0710102028832024/6	COMPANY PETITION IB (IBC)/239(ND)2024	HARSH DHIR VS. THE KARNATAKA BANK LIMITED	Section 94(1)	3/13/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	gautam@kfindia.com
162	3/10/2026	0710102115612020(No.of Docs 5)	0710102115612020/17	INTERLOCUTORY APPLICATION (I.B.C)/774(ND)2021	KRISHAN VRIND JAIN VSMAHESH KUMAR SINGH	Sec 43(1) r/w Sec 44 (1)	3/13/2026	No of objection 1. wrong file, kindly file IA or compliance order needed	RIL ASSOCIATES & ADV
163	3/12/2026	0710102087122022(No.of Docs 1)	0710102087122022/13	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/112(ND)2022	AGRANI INFRASTRUCTURE WORKS PRIVATELIMITED VS. EDISONS INFRAPOWER & MULTIVENTURESPRIVATE LIMITED	Sec. 230-232 - Second Motion	3/13/2026	1. incomplete file.	amannaqvi
164	3/12/2026	0710102086152023(No.of Docs 6)	0710102086152023/2	INTERLOCUTORY APPLICATION (I.B.C)/5415(ND)2023	PRAVEEN TYAGI VS. ANIL KUMAR MATA	Sec 60(5)	3/13/2026	1. kindly file separately written submission in PDF. 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	Anuja Pethia
165	3/12/2026	0710102100862025(No.of Docs 2)	0710102100862025/2	INTERLOCUTORY APPLICATION (I.B.C)/5671(ND)2025	SH SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR RP	Section 105,112, 113	3/13/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	PJLAW
166	3/12/2026	0710102003942019(No.of Docs 2)	0710102003942019/26	COMPANY PETITION IB (IBC)/229(PB)2019	M/S. SHRIRAM TRANSPORT FINANCE CO. LTD. VS. M/S. TRANSGULF FROZEN FOOD CONTAINERS PVT. LTD.	IBC under Sec 7	3/13/2026	1. incomplete file. 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order 3. Copy of vakalatnama missed.	Hecto11
167	11/21/2025	0710102102662025(No.of Docs 0)	0710102102662025/2	INTERLOCUTORY APPLICATION (I.B.C)/6294(ND)2025	CREDAS TRUSTEESHIP SERVICE PRIVATE LIMITED	Rule 11 of NCLT, 2016	3/13/2026	1. pagination missed on index. 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order 3. bookmarking mandatory. 4. Pagination missed on PDF.	
168	1/20/2026	0710102007072026(No.of Docs 0)	0710102007072026/1	RESTORATION APPLICATION (COMPANIES ACT)/3(ND)2026	SHANAVAZ RANA VS. REGISTRAR OF COMPANIES NEW DELHI	Rule 11 of NCLT	3/13/2026	No of objection 1. kindly attach last order.	
169	2/6/2025	0710102013032025(No.of Docs 0)	0710102013032025/6	INTERLOCUTORY APPLICATION (I.B.C)/846(ND)2025	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY VS. RABINDRA KUMAR MINTRI RESOLUTION PROFESSIONAL TODAY HOMES NOIDA PRIVATE LIMITED	Sec 60(5)	3/13/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	
170	3/10/2026	0710102089142022(No.of Docs 2)	0710102089142022/8	COMPANY PETITION IB (IBC)/812(ND)2022	AKZO NOBEL INDIA LIMITED VS. STAN CARS PRIVATE LIMITED	IBC under Sec 7	3/12/2026	1. incomplete file.	anubhav28898.lamba
171	3/10/2026	0710102111912025(No.of Docs 2)	0710102111912025/1	INTERLOCUTORY APPLICATION (I.B.C)/6276(ND)2025	MR. BHUVAN MADAN VS. STATE BANK OF INDIA (SBI)	Rule 11 of NCLT, 2016	3/12/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	Shashank@07
172	3/10/2026	0710102111912025(No.of Docs 2)	0710102111912025/1	INTERLOCUTORY APPLICATION (I.B.C)/6276(ND)2025	MR. BHUVAN MADAN VS. STATE BANK OF INDIA (SBI)	Rule 11 of NCLT, 2016	3/12/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	Shashank@07
173	10/1/2025	0710102086402025(No.of Docs 0)	0710102086402025/6	INTERLOCUTORY APPLICATION (I.B.C)/4981(ND)2025	MR RAMESH NARAYAN SINGH VS. SARVESH KASHYAP	Sec 60(5)	3/12/2026	No of objection 1. attach last order.	

174	10/1/2025	0710102086402025(No.of Docs 0)	0710102086402025/6	INTERLOCUTORY APPLICATION (I.B.C)/4981(ND)2025	MR RAMESH NARAYAN SINGH VS. SARVESH KASHYAP	Sec 60(5)	3/12/2026	No of objection 1. attach last order.	
175	10/1/2025	0710102086402025(No.of Docs 0)	0710102086402025/6	INTERLOCUTORY APPLICATION (I.B.C)/4981(ND)2025	MR RAMESH NARAYAN SINGH VS. SARVESH KASHYAP	Sec 60(5)	3/12/2026	No of objection 1. attach last order.	
176	10/1/2025	0710102086402025(No.of Docs 0)	0710102086402025/6	INTERLOCUTORY APPLICATION (I.B.C)/4981(ND)2025	MR RAMESH NARAYAN SINGH VS. SARVESH KASHYAP	Sec 60(5)	3/12/2026	No of objection 1. attach last order.	
177	3/11/2026	0710102094842024(No.of Docs 2)	0710102094842024/2	INTERLOCUTORY APPLICATION (I.B.C)/5458(ND)2024	VIVEK PARTI VS. ND CONSTRUCTIONS THROUGH ITS PROPRIETOR NAIGESH GOYAL	Application under any other provisions- IBC	3/12/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	Shivanijaiswal
178	3/11/2026	0710102033712023(No.of Docs 2)	0710102033712023/8	INTERLOCUTORY APPLICATION (I.B.C)/2442(ND)2023	PRADEEP KUMAR KAUSHIK VSSTRAIGHT EDGE CONTRACTS PVT. LTD.	19(2)	3/12/2026	No of objection 1. remove extra pdf. 2. latest order missed	rajat.bhardwaj
179	10/1/2025	0710102086402025(No.of Docs 0)	0710102086402025/5	INTERLOCUTORY APPLICATION (I.B.C)/4981(ND)2025	MR RAMESH NARAYAN SINGH VS. SARVESH KASHYAP	Sec 60(5)	3/12/2026	No of objection 1. bookmarking mandatory 2. last order missed.	
180	3/10/2026	0710102105472025(No.of Docs 2)	0710102105472025/1	COMPANY PETITION (COMPANIES ACT)/214(ND)2025	SANTANU SINHA VS. CLIXXO BROADBAND PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	3/12/2026	No of objection 1. sign missed in every page 2. remove double pagination 3. need English translation page no 24 to 33 4. page no 51 not clear.	vijay@vidhisastras
181	3/10/2026	0710102111912025(No.of Docs 2)	0710102111912025/1	INTERLOCUTORY APPLICATION (I.B.C)/6276(ND)2025	MR. BHUVAN MADAN VS. STATE BANK OF INDIA (SBI)	Rule 11 of NCLT, 2016	3/12/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	Shashank@07
182	3/10/2026	0710102054952025(No.of Docs 2)	0710102054952025/5	COMPANY PETITION IB (IBC)/384(ND)2025	ENVIROCARE ENGINEERING SERVICES PRIVATE LIMITED VS. AGRO NEXT VENTURES LLP	IBC under Sec 7	3/12/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	satyalawchambers
183	3/10/2026	0710102111912025(No.of Docs 2)	0710102111912025/1	INTERLOCUTORY APPLICATION (I.B.C)/6276(ND)2025	MR. BHUVAN MADAN VS. STATE BANK OF INDIA (SBI)	Rule 11 of NCLT, 2016	3/12/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	Shashank@07
184	3/11/2026	0710102066122020(No.of Docs 2)	0710102066122020/33	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020	SANDEEP KR BHATT VS. PROACTIVE PLAST PVT LTD	Sec 60(5)	3/12/2026	No of objection 1. attach last order.	palashsinghai
185	3/10/2026	0710102099142025(No.of Docs 2)	0710102099142025/2	INTERLOCUTORY APPLICATION (I.B.C)/5592(ND)2025	PRABHJIT SINGH SONI VS. PUNJAB NATIONAL BANK	Section 60(5)	3/12/2026	1. Sign missed on every page of reply. 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	sksharma
186	3/10/2026	0710102071372025(No.of Docs 5)	0710102071372025/5	TRANSFER APPLICATION/38(PB)2025	CHANDRAKANT SANJEEVA SHETTY VS. GAJALEE COASTAL FOODS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	3/12/2026	1. remove double pagination 2. kindly attach the individual index not master index for all pdf. 3. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	Shawnfernz
187	3/11/2026	0710102093142024(No.of Docs 2)	0710102093142024/4	INTERLOCUTORY APPLICATION (I.B.C)/5518(ND)2024	MOTOR MASTER VS. RAJIV BHATNAGAR	Sections 60(5)/Regulation 13	3/12/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	associatesjvlaw@gmail
188	3/11/2026	0710102064742025(No.of Docs 2)	0710102064742025/4	INTERLOCUTORY APPLICATION (I.B.C)/3664(ND)2025	PRITAMPAL VS. MR. JALESH KUMAR GROVER	Sec 60(5)	3/12/2026	No of objection 1. attach last order.	rachitmit
189	3/10/2026	0710102112252025(No.of Docs 3)	0710102112252025/1	COMPANY APPEAL(COMPANIES ACT)/155(ND)2025	SWARN KUMAR VS. EMPYREAN CONSULTANTS PVT LTD	Sec 252 (3)	3/12/2026	1. remove extra PDF without index kindly upload correct file	Amitabh Nil
190	3/11/2026	0710102106712024(No.of Docs 2)	0710102106712024/6	INTERLOCUTORY APPLICATION (I.B.C)/664(ND)2025	RED APPLE BUYERS WELFARE ASSOCIATION SRA OF MANJU J HOMES INDIA LTD VS. PRATEEK JAIN	Section 74	3/12/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	abhishek.naik
191	3/11/2026	0710102024362024(No.of Docs 2)	0710102024362024/8	INTERLOCUTORY APPLICATION (I.B.C)/1623(ND)2024	SHAMSHER BAHADUR SINGH RESOLUTION PROFESSIONAL VS. KISHORE AGARWAL SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR & ORS.	Sec 25(j)	3/12/2026	No of objection 1. attach last order.	ashukansal@gmail.com
192	3/11/2026	0710102100872025(No.of Docs 1)	0710102100872025/1	INTERLOCUTORY APPLICATION (I.B.C)/6051(PB)2025	AMIT KUMAR AGRAWAL VS. VALUE INFRA BUYERS ASSOCIATION	Sec 60(5),Section 60(5)/Rule 11	3/12/2026	1. bookmarking mandatory. 2. OCR mandatory. 3. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	sid1sinha
193	3/10/2026	0710102076842024(No.of Docs 4)	0710102076842024/9	COMPANY PETITION IB (IBC)/637(ND)2024	SREI EQUIPMENT FINANCE LIMITED VS. CORONATION INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	3/12/2026	1. bookmarking mandatory. 2. sign missed on every page of reply. 3. counsel sign missed on vol 2 on index.	advsauyagupta
194	3/11/2026	0710102013882026(No.of Docs 1)	0710102013882026/1	COMPANY APPEAL(COMPANIES ACT)/28(ND)2026	GHA INFO PROJECTS PRIVATE LIMITED VS. ROC NCT OF DELHI & HARYANA	Sec 252 (3)	3/12/2026	No of objection 1. attach last order. 2. bookmarking and index mandatory.	MAHRISHI@NCLT1
195	3/10/2026	0710102013872026(No.of Docs 2)	0710102013872026/1	INTERLOCUTORY APPLICATION (I.B.C)/839(ND)2026	NISHI SOOD VS. RAJESH KUMAR GOEL RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	3/12/2026	1. sign missed on every page of reply. 2. copy of vakatanama missed in PDF.	akshatmittaladv
196	3/10/2026	0710102006952026(No.of Docs 1)	0710102006952026/3	INTERLOCUTORY APPLICATION (I.B.C)/338(ND)2026	VISHAL KUMAR VS. MR. RAHUL JINDAL LIQUIDATOR OF VS MATRIX PVT. LTD	Application under any other provisions- IBC,Rule 11 of NCLT, 2016	3/11/2026	No of objection 1. kindly attach last order.	arpitsharma
197	7/18/2025	0710102063172025(No.of Docs 0)	0710102063172025/1	COMPANY PETITION IB (IBC)/415(ND)2025	TRUPTI YADAV ALIAS TRUPTI SHARMA VS. HDFC BANK LIMITED	Section 94(1)	3/11/2026	No of objection 1. attach last order .	
198	3/9/2026	0710102080282025(No.of Docs 3)	0710102080282025/18	COMPANY PETITION (COMPANIES ACT)/158(ND)2025	PURE HOME & LIVING PRIVATE LIMITED	Sub-Section (1) Of Section 66.	3/11/2026	1. index mandatory. 2. true copy sign missed on annexures	Priya52838
199	3/7/2026	0710102093422023(No.of Docs 2)	0710102093422023/10	COMPANY PETITION (COMPANIES ACT)/12(ND)2024	SANGEETA HIMMATRAMKA VS. WELCOME PROBUID PRIVATE LIMITED	Sec. 58(3),Sec. 59	3/11/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	AKG89
200	3/9/2026	0710102093332025(No.of Docs 2)	0710102093332025/2	COMPANY PETITION IB (IBC)/560(ND)2025	AEROTECH FMS PRIVATE LIMITED VS. PRADHAAN AIR EXPRESS PRIVATE LIMITED	IBC Under Sec 9	3/11/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	knmncit

201	3/10/2026	0710102103612025(No.of Docs 2)	0710102103612025/3	INTERLOCUTORY APPLICATION (I.B.C)/5859(ND)2025	GRAND EXPRESS DEVELOPERS PVT LTD VS. INTERIM RESOLUTION PROFESSIONAL BHASIN INFOTECH INFRASTRUCTURE PRIVATE LIMITED AND GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED	Sec 60(5)	3/11/2026	No of objection 1. kindly attach compliance/last order.	adityadewan
202	3/10/2026	0710102003172026(No.of Docs 2)	0710102003172026/2	COMPANY PETITION IB (IBC)/19(ND)2026	SOLANGE RETAIL PRIVATE LIMITED	IBC Section 59	3/11/2026	No of objection 1. both documents file separately	ska19001
203	10/4/2022	0710102081592022(No.of Docs 0)	0710102081592022/6	INTERLOCUTORY APPLICATION (I.B.C)/5236(ND)2022	CHEGAN GUPTA VSMR. ANKIT KUMAR	Sec 60(5)	3/11/2026	No of objection 1. page no 59, 60,105,106,122,123,139,140, need English translation.	
204	12/12/2025	0710102109192025(No.of Docs 0)	0710102109192025/4	INTERLOCUTORY APPLICATION (I.B.C)/6097(ND)2025	AMIT JAIN VS. MR. DEEPAK MAINI	Sec 60(5)	3/11/2026	No of objection 1. kindly attach Last order 2. copy of vakalatnama missed.	
205	9/9/2025	0710102079572025(No.of Docs 0)	0710102079572025/14	TRANSFER APPLICATION/48(PB)2025	DR. VINAYBHARATRAM VS. JUHI DEVELOPERS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	3/10/2026	No of objection 1. Kindly attach latest order.	
206	3/9/2026	0710102067602025(No.of Docs 2)	0710102067602025/1	INTERLOCUTORY APPLICATION (I.B.C)/3763(ND)2025	PHOENIX ARC PVT LTD	Rule 11 of NCLT, 2016	3/10/2026	No of objection 1. page no 38,39 need English translation. 2. latest order missed	chandnisadana
207	3/10/2026	0710102003832026(No.of Docs 2)	0710102003832026/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/43(ND)2026	PRABHDIT SINGH BATRA VS. AMRIT GRAPHICS PRIVATE LIMITED	Rule 11 of NCLT	3/10/2026	1. bookmarking mandatory. 2. not readable pages are 33, 36, 37, 39 and 40 to 45 kindly upload the clear pages. 3. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	bajpaiankita86
208	3/9/2026	0710102016732026(No.of Docs 1)	0710102016732026/1	INTERLOCUTORY APPLICATION (I.B.C)/980(ND)2026	VIVEK PARTI	Section 60(5)/Rule 11	3/10/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	hiteshsachar
209	3/9/2026	0710102104492024(No.of Docs 1)	0710102104492024/1	INTERLOCUTORY APPLICATION (I.B.C)/6024(PB)2024	FAIZAN ANWAR AZIZ VS. MR. SANJAY KUMAR SINGH	Sec 60(5)	3/10/2026	No of objection 1. index and bookmarking missed	neerajctca
210	3/9/2026	0710102112382025(No.of Docs 1)	0710102112382025/2	INTERLOCUTORY APPLICATION (I.B.C)/522(PB)2026	ALTEK DEVICESPVT LTD VSNEXTRA TELESERVICES PRIVATE LIMITED	Sec 60(5)	3/10/2026	No of objection 1. Kindly attach latest order.	altektech
211	2/14/2023	0710102015942023(No.of Docs 0)	0710102015942023/5	COMPANY PETITION IB (IBC)/139(ND)2023	EUPHORIA CONSTRUCTION PRIVATE LIMITED VS. AARCITY INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	3/10/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order 2. copy of vakalatnama missed in PDF.	
212	3/9/2026	0710102081492024(No.of Docs 1)	0710102081492024/6	COMPANY PETITION IB (IBC)/720(ND)2024	DCB BANK VS. GENESIS INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	3/10/2026	No of objection 1. Kindly attach latest order.	hash@181269
213	3/10/2026	0710102026582025(No.of Docs 2)	0710102026582025/5	COMPANY PETITION IB (IBC)/221(ND)2025	THE KARNATAKA BANK LIMITED VS. BLACKBERRY OVERSEAS PRIVATE LIMITED ,THE KARNATAKA BANK LIMITED VS. BLACKBERRY OVERSEAS PRIVATE LIMITED	IBC under Sec 7	3/10/2026	1. incomplete file. 2. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	gautam@kfindia.com
214	3/9/2026	0710102012682026(No.of Docs 1)	0710102012682026/3	INTERLOCUTORY APPLICATION (I.B.C)/706(ND)2026	ABISHEK NATH SARVARIA VS. RESOLUTIONAL PROFESSIONAL (MR. KRIT NARAYAN MISHRA)	Application under any other provisions- IBC,Sec 60(5)	3/10/2026	1. bookmarking mandatory. 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	avinashbhat6
215	11/22/2025	0710102102952025(No.of Docs 0)	0710102102952025/1	INTERLOCUTORY APPLICATION (I.B.C)/6042(ND)2025	RPFC EPFO DEHRADUN VS. TRADING ENGINEERS INTERNATIONAL LTD	Sections 60(5)/Regulation 13	3/10/2026	No of objection 1. Kindly attach latest order.	
216	3/9/2026	0710102107692025(No.of Docs 2)	0710102107692025/4	COMPANY PETITION IB (IBC)/717(ND)2025	AXIS TRUSTEE SERVICES LIMITED VS. PARSNATH DEVELOPERS LIMITED	IBC under Sec 7	3/10/2026	No of objection 1. latest order missed 2. pagination missed in bookmarking	Tine Abraham
217	3/9/2026	0710102018412021(No.of Docs 2)	0710102018412021/4	INTERLOCUTORY APPLICATION (I.B.C)/1230(ND)2021	INTERNATIONAL COIL LIMITED VS. PUNJAB NATIONAL BANK	Sec 60(5)	3/10/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	gautam@kfindia.com
218	9/9/2025	0710102079572025(No.of Docs 0)	0710102079572025/15	TRANSFER APPLICATION/48(PB)2025	DR. VINAYBHARATRAM VS. JUHI DEVELOPERS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	3/10/2026	No of objection 1. Kindly attach latest order.	
219	3/10/2026	0710102003802026(No.of Docs 2)	0710102003802026/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/42(ND)2026	PRABHDIT SINGH BATRA VS. AMRIT GRAPHICS PRIVATE LIMITED	Rule 11 of NCLT	3/10/2026	1. bookmarking mandatory. 2. not readable pages are 34, 37 and 40 to 45 kindly upload the clear pages. 3. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	bajpaiankita86
220	11/7/2025	0710102097252025(No.of Docs 0)	0710102097252025/3	COMPANY PETITION IB (IBC)/648(PB)2025	VIDEOMAX INTERNATIONAL PRIVATE LIMITED VS. ZAZZ TECHNOLOGY CONNECT PRIVATE LIMITED	IBC Under Sec 9	3/9/2026	No of objection 1. index and bookmarking mandatory.	
221	3/7/2026	0710102082122025(No.of Docs 2)	0710102082122025/4	COMPANY PETITION IB (IBC)/546(ND)2025	IFCI LIMITED VS. COSMOS INDUSTRIES LIMITED	IBC under Sec 7	3/9/2026	No of objection 1. latest order missed	Innovatuslawoffices
222	3/6/2026	0710102059502025(No.of Docs 2)	0710102059502025/3	COMPANY PETITION IB (IBC)/401(ND)2025	BRILLIANT METALS PVT LTD VS. AVEENA COLD STORAGE PVT LTD	IBC under Sec 7	3/9/2026	No of objection 1. latest order missed 2. remove extra pdf	shankarimishra
223	7/28/2025	0710102065742025(No.of Docs 0)	0710102065742025/1	INTERLOCUTORY APPLICATION (I.B.C)/3770(ND)2025	RAJ KAMAL SARAOGI VS. SHIV NANDAN SHARMA	Section 60(5)	3/9/2026	No of objection 1. latest order missed 2. ocr missed in pdf.	
224	3/7/2026	0710102034662025(No.of Docs 1)	0710102034662025/6	INTERLOCUTORY APPLICATION (I.B.C)/1935(ND)2025	ANKIT GOEL RP OF FEEDBACK ENERGY DISTRIBUTION COMPANY LIMITED VS. TRIPURA STATE ELECTRICITY CORPORATION LIMITED	Section 19(2) / Regulation 30	3/9/2026	No of objection 1. kindly attach latest order	Kanika Singhal
225	3/6/2026	0710102060372022(No.of Docs 1)	0710102060372022/4	COMPANY PETITION (COMPANIES ACT)/142(ND)2022	ERICH UTSCH AG VS. SAYA UTSCH TECHNOLOGIES PRIVATE LIMITED	Sec 272 of the Companies Act , 2013	3/9/2026	No of objection 1. latest order missed	S&P LLP
226	3/6/2026	0710102110232025(No.of Docs 4)	0710102110232025/1	TRANSFER APPLICATION (IBC)/1(PB)2026	MATHIOLI NAGARAJAN VS. RELIANCE ASSET RECONSTRUCTION COMPANY LIMITED	Rule16(d),NCLT Rules,2016 IBC	3/9/2026	1. incomplete file	Ramalingam
227	3/6/2026	0710102106182025(No.of Docs 2)	0710102106182025/2	CONTEMPT PETITION (IBC)/54(ND)2025	RAKESH KUMAR JAIN LIQUIDATOR SN CINEMA ADVERTISING PVT LTD VS. RAJU DHANRAJANI	Rule 11 of NCLT, 2016	3/9/2026	No of objection 1. copy of vakalatnama missed. 2. latest order missed.	VEENUDRALL
228	3/7/2026	0710102025822023(No.of Docs 3)	0710102025822023/7	COMPANY PETITION (COMPANIES ACT)/64(ND)2023	SANGEETA BATRA & ANR. VS. ICICI BANK LIMITED	Sec. 241(1),Sec. 242(4)	3/9/2026	1. wrong file	advocated186
229	3/8/2026	0710102097382025(No.of Docs 1)	0710102097382025/1	CONTEMPT PETITION (IBC)/50(ND)2025	STARLINK CALL CONCEPTS PRIVATE LIMITED VS. JAIPUR VIDYUT VITRAN NIGAM LIMITED	Section 60(5)/Rule 11	3/9/2026	1. incomplete file	tanujgupta1990

260	9/22/2025	0710102083542025(No.of Docs 0)	0710102083542025/4	COMPANY APPLICATION(COMPANIES ACT)/219(ND)2025	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Rule 11 of NCLT	3/5/2026	No of objection 1. one rs court fees missed in vakalatnama.	
261	9/22/2025	0710102083542025(No.of Docs 0)	0710102083542025/5	COMPANY APPLICATION(COMPANIES ACT)/219(ND)2025	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Rule 11 of NCLT	3/5/2026	No of objection 1. one rs court fees missed in vakalatnama.	
262	9/22/2025	0710102083542025(No.of Docs 0)	0710102083542025/5	COMPANY APPLICATION(COMPANIES ACT)/219(ND)2025	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Rule 11 of NCLT	3/5/2026	No of objection 1. one rs court fees missed in vakalatnama.	
263	9/22/2025	0710102083542025(No.of Docs 0)	0710102083542025/5	COMPANY APPLICATION(COMPANIES ACT)/219(ND)2025	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Rule 11 of NCLT	3/5/2026	No of objection 1. one rs court fees missed in vakalatnama.	
264	9/22/2025	0710102083542025(No.of Docs 0)	0710102083542025/5	COMPANY APPLICATION(COMPANIES ACT)/219(ND)2025	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Rule 11 of NCLT	3/5/2026	No of objection 1. one rs court fees missed in vakalatnama.	
265	9/22/2025	0710102083542025(No.of Docs 0)	0710102083542025/5	COMPANY APPLICATION(COMPANIES ACT)/219(ND)2025	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Rule 11 of NCLT	3/5/2026	No of objection 1. one rs court fees missed in vakalatnama.	
266	9/22/2025	0710102083542025(No.of Docs 0)	0710102083542025/5	COMPANY APPLICATION(COMPANIES ACT)/219(ND)2025	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Rule 11 of NCLT	3/5/2026	No of objection 1. one rs court fees missed in vakalatnama.	
267	9/22/2025	0710102083542025(No.of Docs 0)	0710102083542025/7	COMPANY APPLICATION(COMPANIES ACT)/219(ND)2025	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Rule 11 of NCLT	3/5/2026	No of objection 1. one rs court fees missed in vakalatnama.	
268	9/22/2025	0710102083542025(No.of Docs 0)	0710102083542025/6	COMPANY APPLICATION(COMPANIES ACT)/219(ND)2025	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Rule 11 of NCLT	3/5/2026	No of objection 1. one rs court fees missed in vakalatnama.	
269	9/22/2025	0710102083542025(No.of Docs 0)	0710102083542025/6	COMPANY APPLICATION(COMPANIES ACT)/219(ND)2025	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Rule 11 of NCLT	3/5/2026	No of objection 1. one rs court fees missed in vakalatnama.	
270	9/22/2025	0710102083542025(No.of Docs 0)	0710102083542025/5	COMPANY APPLICATION(COMPANIES ACT)/219(ND)2025	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Rule 11 of NCLT	3/5/2026	No of objection 1. one rs court fees missed in vakalatnama.	
270	3/5/2025	0710102019862025(No.of Docs 0)	0710102019862025/3	INTERLOCUTORY APPLICATION (I.B.C)/1348(PB)2025	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS. MR MANINDRA KUMAR TIWARI	Sections 60(5)/Regulation 13	3/5/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	
271	9/22/2025	0710102083542025(No.of Docs 0)	0710102083542025/6	COMPANY APPLICATION(COMPANIES ACT)/219(ND)2025	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Rule 11 of NCLT	3/5/2026	No of objection 1. one rs court fees missed in vakalatnama.	
272	9/22/2025	0710102083542025(No.of Docs 0)	0710102083542025/6	COMPANY APPLICATION(COMPANIES ACT)/219(ND)2025	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Rule 11 of NCLT	3/5/2026	No of objection 1. one rs court fees missed in vakalatnama.	
273	9/22/2025	0710102083542025(No.of Docs 0)	0710102083542025/6	COMPANY APPLICATION(COMPANIES ACT)/219(ND)2025	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Rule 11 of NCLT	3/5/2026	No of objection 1. one rs court fees missed in vakalatnama.	
274	9/22/2025	0710102083542025(No.of Docs 0)	0710102083542025/6	COMPANY APPLICATION(COMPANIES ACT)/219(ND)2025	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Rule 11 of NCLT	3/5/2026	No of objection 1. one rs court fees missed in vakalatnama.	
275	9/22/2025	0710102083542025(No.of Docs 0)	0710102083542025/3	COMPANY APPLICATION(COMPANIES ACT)/219(ND)2025	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Rule 11 of NCLT	3/5/2026	No of objection 1. True copy sign missed page no 48 to 56. 2. one rs court fees missed in vakalatnama.	
276	9/22/2025	0710102083542025(No.of Docs 0)	0710102083542025/7	COMPANY APPLICATION(COMPANIES ACT)/219(ND)2025	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Rule 11 of NCLT	3/5/2026	No of objection 1. one rs court fees missed in vakalatnama.	
277	9/22/2025	0710102083542025(No.of Docs 0)	0710102083542025/7	COMPANY APPLICATION(COMPANIES ACT)/219(ND)2025	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Rule 11 of NCLT	3/5/2026	No of objection 1. one rs court fees missed in vakalatnama.	
278	9/22/2025	0710102083542025(No.of Docs 0)	0710102083542025/7	COMPANY APPLICATION(COMPANIES ACT)/219(ND)2025	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Rule 11 of NCLT	3/5/2026	No of objection 1. one rs court fees missed in vakalatnama.	
279	9/22/2025	0710102083542025(No.of Docs 0)	0710102083542025/7	COMPANY APPLICATION(COMPANIES ACT)/219(ND)2025	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Rule 11 of NCLT	3/5/2026	No of objection 1. one rs court fees missed in vakalatnama.	
280	9/22/2025	0710102083542025(No.of Docs 0)	0710102083542025/7	COMPANY APPLICATION(COMPANIES ACT)/219(ND)2025	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Rule 11 of NCLT	3/5/2026	No of objection 1. one rs court fees missed in vakalatnama.	
281	9/22/2025	0710102083542025(No.of Docs 0)	0710102083542025/5	COMPANY APPLICATION(COMPANIES ACT)/219(ND)2025	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Rule 11 of NCLT	3/5/2026	No of objection 1. one rs court fees missed in vakalatnama.	
282	9/22/2025	0710102083542025(No.of Docs 0)	0710102083542025/5	COMPANY APPLICATION(COMPANIES ACT)/219(ND)2025	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Rule 11 of NCLT	3/5/2026	No of objection 1. one rs court fees missed in vakalatnama.	
283	9/22/2025	0710102083542025(No.of Docs 0)	0710102083542025/3	COMPANY APPLICATION(COMPANIES ACT)/219(ND)2025	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Rule 11 of NCLT	3/5/2026	No of objection 1. True copy sign missed page no 48 to 56. 2. one rs court fees missed in vakalatnama.	
284	9/22/2025	0710102083542025(No.of Docs 0)	0710102083542025/3	COMPANY APPLICATION(COMPANIES ACT)/219(ND)2025	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Rule 11 of NCLT	3/5/2026	No of objection 1. True copy sign missed page no 48 to 56. 2. one rs court fees missed in vakalatnama.	
285	3/3/2026	0710102093422023(No.of Docs 2)	0710102093422023/9	COMPANY PETITION (COMPANIES ACT)/12(ND)2024	SANGEETA HIMMATRAMKA VS. WELCOME PROBUILD PRIVATE LIMITED	Sec. 58(3), Sec. 59	3/5/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	R_S2422
286	9/22/2025	0710102083542025(No.of Docs 0)	0710102083542025/5	COMPANY APPLICATION(COMPANIES ACT)/219(ND)2025	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Rule 11 of NCLT	3/5/2026	No of objection 1. one rs court fees missed in vakalatnama.	
287	3/11/2026	0710102052752022(No.of Docs 1)	0710102052752022/24	INTERLOCUTORY APPLICATION (I.B.C)/3156(ND)2022	PRABHAT RANJAN SINGH RESOLUTION PROFESSIONAL VS. INDIA SPORTS FLASHES PRIVATE LIMITED	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	3/5/2026	No of objection 1. bookmarking mandatory.	prabhatranjan

288	9/22/2025	0710102083542025(No.of Docs 0)	0710102083542025/6	COMPANY APPLICATION(COMPANIES ACT)/219(ND)2025	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Rule 11 of NCLT	3/5/2026	No of objection 1. one rs court fees missed in vakalatnama.	
289	3/11/2026	0710102052752022(No.of Docs 1)	0710102052752022/24	INTERLOCUTORY APPLICATION (I.B.C)/3156(ND)2022	PRABHAT RANJAN SINGH RESOLUTION PROFESSIONAL VS. INDIA SPORTS FLASHES PRIVATE LIMITED	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	3/5/2026	No of objection 1. bookmarking mandatory.	prabhatranjan
290	3/11/2026	0710102052752022(No.of Docs 1)	0710102052752022/24	INTERLOCUTORY APPLICATION (I.B.C)/3156(ND)2022	PRABHAT RANJAN SINGH RESOLUTION PROFESSIONAL VS. INDIA SPORTS FLASHES PRIVATE LIMITED	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	3/5/2026	No of objection 1. bookmarking mandatory.	prabhatranjan
291	9/22/2025	0710102083542025(No.of Docs 0)	0710102083542025/4	COMPANY APPLICATION(COMPANIES ACT)/219(ND)2025	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Rule 11 of NCLT	3/5/2026	No of objection 1. one rs court fees missed in vakalatnama.	
292	9/22/2025	0710102083542025(No.of Docs 0)	0710102083542025/4	COMPANY APPLICATION(COMPANIES ACT)/219(ND)2025	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Rule 11 of NCLT	3/5/2026	No of objection 1. one rs court fees missed in vakalatnama.	
293	9/22/2025	0710102083542025(No.of Docs 0)	0710102083542025/4	COMPANY APPLICATION(COMPANIES ACT)/219(ND)2025	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Rule 11 of NCLT	3/5/2026	No of objection 1. one rs court fees missed in vakalatnama.	
294	3/10/2026	0710102011332026(No.of Docs 2)	0710102011332026/1	INTERLOCUTORY APPLICATION (I.B.C)/679(ND)2026	KRISHNA KANHAI ASSOCIATES VSVARDHMAN INFRADEVELOPERS PRIVATE LIMITED	Sections 60(5)/Regulation 13	3/5/2026	No of objection 1. COMPLIANCE OF THE ORDER DATED 12.02.2026 missed in pdf as per mention in index	vaibhavtyagi
295	9/22/2025	0710102083542025(No.of Docs 0)	0710102083542025/3	COMPANY APPLICATION(COMPANIES ACT)/219(ND)2025	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Rule 11 of NCLT	3/5/2026	No of objection 1. True copy sign missed page no 48 to 56. 2. one rs court fees missed in vakalatnama.	
296	3/12/2026	0710102035882020(No.of Docs 2)	0710102035882020/7	COMPANY PETITION IB (IBC)/882(ND)2020	M/S. AHLUWALIA CONTRACTS (INDIA) LIMITED VS. LOGIX INFRA TECH PRIVATE LIMITED	IBC Under Sec 9	3/5/2026	No of objection 1. its not mandatory to refill additional document if you already file IA.	lekhgav
297	3/12/2026	0710102035882020(No.of Docs 2)	0710102035882020/7	COMPANY PETITION IB (IBC)/882(ND)2020	M/S. AHLUWALIA CONTRACTS (INDIA) LIMITED VS. LOGIX INFRA TECH PRIVATE LIMITED	IBC Under Sec 9	3/5/2026	No of objection 1. its not mandatory to refill additional document if you already file IA.	lekhgav
298	3/12/2026	0710102035882020(No.of Docs 2)	0710102035882020/7	COMPANY PETITION IB (IBC)/882(ND)2020	M/S. AHLUWALIA CONTRACTS (INDIA) LIMITED VS. LOGIX INFRA TECH PRIVATE LIMITED	IBC Under Sec 9	3/5/2026	No of objection 1. its not mandatory to refill additional document if you already file IA.	lekhgav
299	3/10/2026	0710102011332026(No.of Docs 2)	0710102011332026/1	INTERLOCUTORY APPLICATION (I.B.C)/679(ND)2026	KRISHNA KANHAI ASSOCIATES VSVARDHMAN INFRADEVELOPERS PRIVATE LIMITED	Sections 60(5)/Regulation 13	3/5/2026	No of objection 1. COMPLIANCE OF THE ORDER DATED 12.02.2026 missed in pdf as per mention in index	vaibhavtyagi
300	3/10/2026	0710102011332026(No.of Docs 2)	0710102011332026/1	INTERLOCUTORY APPLICATION (I.B.C)/679(ND)2026	KRISHNA KANHAI ASSOCIATES VSVARDHMAN INFRADEVELOPERS PRIVATE LIMITED	Sections 60(5)/Regulation 13	3/5/2026	No of objection 1. COMPLIANCE OF THE ORDER DATED 12.02.2026 missed in pdf as per mention in index	vaibhavtyagi
301	3/12/2026	0710102035882020(No.of Docs 2)	0710102035882020/7	COMPANY PETITION IB (IBC)/882(ND)2020	M/S. AHLUWALIA CONTRACTS (INDIA) LIMITED VS. LOGIX INFRA TECH PRIVATE LIMITED	IBC Under Sec 9	3/5/2026	No of objection 1. its not mandatory to refill additional document if you already file IA.	lekhgav
302	9/22/2025	0710102083542025(No.of Docs 0)	0710102083542025/7	COMPANY APPLICATION(COMPANIES ACT)/219(ND)2025	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Rule 11 of NCLT	3/5/2026	No of objection 1. one rs court fees missed in vakalatnama.	
303	9/22/2025	0710102083542025(No.of Docs 0)	0710102083542025/3	COMPANY APPLICATION(COMPANIES ACT)/219(ND)2025	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Rule 11 of NCLT	3/5/2026	No of objection 1. True copy sign missed page no 48 to 56. 2. one rs court fees missed in vakalatnama.	
304	9/22/2025	0710102083542025(No.of Docs 0)	0710102083542025/4	COMPANY APPLICATION(COMPANIES ACT)/219(ND)2025	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Rule 11 of NCLT	3/5/2026	No of objection 1. one rs court fees missed in vakalatnama.	
305	3/10/2026	0710102011332026(No.of Docs 2)	0710102011332026/1	INTERLOCUTORY APPLICATION (I.B.C)/679(ND)2026	KRISHNA KANHAI ASSOCIATES VSVARDHMAN INFRADEVELOPERS PRIVATE LIMITED	Sections 60(5)/Regulation 13	3/5/2026	No of objection 1. COMPLIANCE OF THE ORDER DATED 12.02.2026 missed in pdf as per mention in index	vaibhavtyagi
306	3/10/2026	0710102011332026(No.of Docs 2)	0710102011332026/1	INTERLOCUTORY APPLICATION (I.B.C)/679(ND)2026	KRISHNA KANHAI ASSOCIATES VSVARDHMAN INFRADEVELOPERS PRIVATE LIMITED	Sections 60(5)/Regulation 13	3/5/2026	No of objection 1. COMPLIANCE OF THE ORDER DATED 12.02.2026 missed in pdf as per mention in index	vaibhavtyagi
307	3/10/2026	0710102011332026(No.of Docs 2)	0710102011332026/1	INTERLOCUTORY APPLICATION (I.B.C)/679(ND)2026	KRISHNA KANHAI ASSOCIATES VSVARDHMAN INFRADEVELOPERS PRIVATE LIMITED	Sections 60(5)/Regulation 13	3/5/2026	No of objection 1. COMPLIANCE OF THE ORDER DATED 12.02.2026 missed in pdf as per mention in index	vaibhavtyagi
308	3/10/2026	0710102011332026(No.of Docs 2)	0710102011332026/1	INTERLOCUTORY APPLICATION (I.B.C)/679(ND)2026	KRISHNA KANHAI ASSOCIATES VSVARDHMAN INFRADEVELOPERS PRIVATE LIMITED	Sections 60(5)/Regulation 13	3/5/2026	No of objection 1. COMPLIANCE OF THE ORDER DATED 12.02.2026 missed in pdf as per mention in index	vaibhavtyagi
309	3/10/2026	0710102011332026(No.of Docs 2)	0710102011332026/1	INTERLOCUTORY APPLICATION (I.B.C)/679(ND)2026	KRISHNA KANHAI ASSOCIATES VSVARDHMAN INFRADEVELOPERS PRIVATE LIMITED	Sections 60(5)/Regulation 13	3/5/2026	No of objection 1. COMPLIANCE OF THE ORDER DATED 12.02.2026 missed in pdf as per mention in index	vaibhavtyagi
310	3/10/2026	0710102011332026(No.of Docs 2)	0710102011332026/1	INTERLOCUTORY APPLICATION (I.B.C)/679(ND)2026	KRISHNA KANHAI ASSOCIATES VSVARDHMAN INFRADEVELOPERS PRIVATE LIMITED	Sections 60(5)/Regulation 13	3/5/2026	No of objection 1. COMPLIANCE OF THE ORDER DATED 12.02.2026 missed in pdf as per mention in index	vaibhavtyagi
311	9/22/2025	0710102083542025(No.of Docs 0)	0710102083542025/7	COMPANY APPLICATION(COMPANIES ACT)/219(ND)2025	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Rule 11 of NCLT	3/5/2026	No of objection 1. one rs court fees missed in vakalatnama.	
312	9/22/2025	0710102083542025(No.of Docs 0)	0710102083542025/7	COMPANY APPLICATION(COMPANIES ACT)/219(ND)2025	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Rule 11 of NCLT	3/5/2026	No of objection 1. one rs court fees missed in vakalatnama.	
313	9/22/2025	0710102083542025(No.of Docs 0)	0710102083542025/3	COMPANY APPLICATION(COMPANIES ACT)/219(ND)2025	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Rule 11 of NCLT	3/5/2026	No of objection 1. True copy sign missed page no 48 to 56. 2. one rs court fees missed in vakalatnama.	
314	3/3/2026	0710102014152025(No.of Docs 3)	0710102014152025/5	COMPANY PETITION IB (IBC)/136(ND)2025	PACIFIC I.T. CONSULTING PRIVATE LIMITED VS. IDC TECHNOLOGIES SOLUTIONS INDIA PRIVATE LIMITED	IBC Under Sec 9	3/3/2026	1. latest order missed 2. true copy sign missed in annexure in both vol.	varun.kalra
315	3/7/2026	0710102088732025(No.of Docs 2)	0710102088732025/2	INTERLOCUTORY APPLICATION (I.B.C)/5068(ND)2025	MR RAKESH KUMAR JAIN VS. NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	3/3/2026	No of objection 1. kindly attach latest order.	vishalhirawat
316	3/7/2026	0710102088732025(No.of Docs 2)	0710102088732025/2	INTERLOCUTORY APPLICATION (I.B.C)/5068(ND)2025	MR RAKESH KUMAR JAIN VS. NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	3/3/2026	No of objection 1. kindly attach latest order.	vishalhirawat
317	3/7/2026	0710102088732025(No.of Docs 2)	0710102088732025/2	INTERLOCUTORY APPLICATION (I.B.C)/5068(ND)2025	MR RAKESH KUMAR JAIN VS. NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	3/3/2026	No of objection 1. kindly attach latest order.	vishalhirawat

318	3/7/2026	0710102088732025(No.of Docs 2)	0710102088732025/2	INTERLOCUTORY APPLICATION (I.B.C)/5068(ND)2025	MR RAKESH KUMAR JAIN VS. NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	3/3/2026	No of objection 1. kindly attach latest order.	visalhirawat
319	3/6/2026	0710102099912025(No.of Docs 4)	0710102099912025/2	INTERLOCUTORY APPLICATION (I.B.C)/5637(ND)2025	TARUNA GOEL RP VS. ALKA GOYAL	Sec. 45 (1)	3/3/2026	No of objection 1. kindly attach last order.	advkrishan
320	3/6/2026	0710102099912025(No.of Docs 4)	0710102099912025/2	INTERLOCUTORY APPLICATION (I.B.C)/5637(ND)2025	TARUNA GOEL RP VS. ALKA GOYAL	Sec. 45 (1)	3/3/2026	No of objection 1. kindly attach last order.	advkrishan
321	2/24/2026	0710102035882020(No.of Docs 4)	0710102035882020/6	COMPANY PETITION IB (IBC)/882(ND)2020	M/S. AHLUWALIA CONTRACTS (INDIA) LIMITED VS. LOGIX INFRA TECH PRIVATE LIMITED	IBC Under Sec 9	3/3/2026	No of objection 1. kindly attach last order.	lekhgvy
322	3/7/2026	0710102097512025(No.of Docs 3)	0710102097512025/1	INTERLOCUTORY APPLICATION (I.B.C)/5479(ND)2025	MR. ATUL MARWAH & ORS. THROUGH AUTHORITY LETTER TO RAJESH TIWARI VS. ANIL MATT A RP OF PRIMOSE INFRA TECH PVT. LTD.	Section 60(5)	3/3/2026	1. Kindly attach last order.	Diwanadvocates
323	3/7/2026	0710102097512025(No.of Docs 3)	0710102097512025/1	INTERLOCUTORY APPLICATION (I.B.C)/5479(ND)2025	MR. ATUL MARWAH & ORS. THROUGH AUTHORITY LETTER TO RAJESH TIWARI VS. ANIL MATT A RP OF PRIMOSE INFRA TECH PVT. LTD.	Section 60(5)	3/3/2026	1. Kindly attach last order.	Diwanadvocates
324	3/7/2026	0710102097512025(No.of Docs 3)	0710102097512025/1	INTERLOCUTORY APPLICATION (I.B.C)/5479(ND)2025	MR. ATUL MARWAH & ORS. THROUGH AUTHORITY LETTER TO RAJESH TIWARI VS. ANIL MATT A RP OF PRIMOSE INFRA TECH PVT. LTD.	Section 60(5)	3/3/2026	1. Kindly attach last order.	Diwanadvocates
325	3/3/2026	0710102107842023(No.of Docs 1)	0710102107842023/40	TRANSFER PETITION(COMPANIES ACT)/42(ND)2023	MR. PUNEET GOEL VS. CENTER FOR VOCATIONAL AND ENTREPRENEURSHIP STUDIES EARLIER KNOWN AS INTERNATIONAL INSTITUTE OF PLANNING & MANAGEMENT PVT. LTD IIPM	Sec 433(e)/433(f) of CA 1956	3/3/2026	1.compliance order missing in pdf	goelmala
326	3/7/2026	0710102097512025(No.of Docs 3)	0710102097512025/1	INTERLOCUTORY APPLICATION (I.B.C)/5479(ND)2025	MR. ATUL MARWAH & ORS. THROUGH AUTHORITY LETTER TO RAJESH TIWARI VS. ANIL MATT A RP OF PRIMOSE INFRA TECH PVT. LTD.	Section 60(5)	3/3/2026	1. Kindly attach last order.	Diwanadvocates
327	3/6/2026	0710102099912025(No.of Docs 4)	0710102099912025/2	INTERLOCUTORY APPLICATION (I.B.C)/5637(ND)2025	TARUNA GOEL RP VS. ALKA GOYAL	Sec. 45 (1)	3/3/2026	No of objection 1. kindly attach last order.	advkrishan
328	3/6/2026	0710102099912025(No.of Docs 4)	0710102099912025/2	INTERLOCUTORY APPLICATION (I.B.C)/5637(ND)2025	TARUNA GOEL RP VS. ALKA GOYAL	Sec. 45 (1)	3/3/2026	No of objection 1. kindly attach last order.	advkrishan
329	2/24/2026	0710102035882020(No.of Docs 4)	0710102035882020/6	COMPANY PETITION IB (IBC)/882(ND)2020	M/S. AHLUWALIA CONTRACTS (INDIA) LIMITED VS. LOGIX INFRA TECH PRIVATE LIMITED	IBC Under Sec 9	3/3/2026	No of objection 1. kindly attach last order.	lekhgvy
330	3/2/2026	0710102109152025(No.of Docs 2)	0710102109152025/3	COMPANY PETITION IB (IBC)/30(ND)2026	J.C. FLOWERS ASSET RECONSTRUCTION PRIVATE LIMITED VS. IMAGINE HABITAT PRIVATE LIMITED	IBC under Sec 7	3/3/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	BLA@ASSOCIATES
331	3/2/2026	0710102104822024(No.of Docs 1)	0710102104822024/8	INTERLOCUTORY APPLICATION (I.B.C)/119(ND)2025	DEBASHIS NANDA	Section 105,112, 113	3/3/2026	1. incomplete file	nibrutisamal
332	3/3/2026	0710102048972021(No.of Docs 2)	0710102048972021/6	COMPANY PETITION (COMPANIES ACT)/142(ND)2021	BHAVANA MAHIPAL VS. PRADEEP MAHIPAL	Sec. 241(1)	3/3/2026	1. Sign missed on every page of reply. 2. copy of vaklatanama missed in PDF. 3. kindly translate the page no 20 hindi to english 4. Pages not readable from 26 to 32. kindly upload the clear pages	ankurmahindro
333	3/2/2026	0710102111372025(No.of Docs 2)	0710102111372025/2	COMPANY PETITION IB (IBC)/32(ND)2026	J.C. FLOWERS ASSET RECONSTRUCTION PRIVATE LIMITED VS. IMAGINE HOME PRIVATE LIMITED	IBC under Sec 7	3/3/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	BLA@ASSOCIATES
334	3/3/2026	0710102014152025(No.of Docs 3)	0710102014152025/5	COMPANY PETITION IB (IBC)/136(ND)2025	PACIFIC I.T. CONSULTING PRIVATE LIMITED VS. IDC TECHNOLOGIES SOLUTIONS INDIA PRIVATE LIMITED	IBC Under Sec 9	3/3/2026	1. latest order missed 2. true copy sign missed in annexure in both vol.	varun.kalra
335	3/3/2026	0710102014152025(No.of Docs 3)	0710102014152025/5	COMPANY PETITION IB (IBC)/136(ND)2025	PACIFIC I.T. CONSULTING PRIVATE LIMITED VS. IDC TECHNOLOGIES SOLUTIONS INDIA PRIVATE LIMITED	IBC Under Sec 9	3/3/2026	1. latest order missed 2. true copy sign missed in annexure in both vol.	varun.kalra
336	3/2/2026	0710102012632026(No.of Docs 2)	0710102012632026/1	INTERLOCUTORY APPLICATION (I.B.C)/714(ND)2026	SANDEEP JAIN VS. M/S DUCTURUS RESOLUTION PROFESSIONAL PRIVATE LIMITED	Rule 11 of NCLT, 2016	3/3/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	knmncit
337	3/2/2026	0710102113472025(No.of Docs 2)	0710102113472025/2	COMPANY PETITION IB (IBC)/31(ND)2026	J.C. FLOWERS ASSET RECONSTRUCTION PRIVATE LIMITED VS. IMAGINE RESIDENCE PRIVATE LIMITED	IBC under Sec 7	3/3/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	BLA@ASSOCIATES
338	2/24/2026	0710102035882020(No.of Docs 4)	0710102035882020/6	COMPANY PETITION IB (IBC)/882(ND)2020	M/S. AHLUWALIA CONTRACTS (INDIA) LIMITED VS. LOGIX INFRA TECH PRIVATE LIMITED	IBC Under Sec 9	3/3/2026	No of objection 1. kindly attach last order.	lekhgvy
339	3/3/2026	0710102014152025(No.of Docs 3)	0710102014152025/5	COMPANY PETITION IB (IBC)/136(ND)2025	PACIFIC I.T. CONSULTING PRIVATE LIMITED VS. IDC TECHNOLOGIES SOLUTIONS INDIA PRIVATE LIMITED	IBC Under Sec 9	3/3/2026	1. latest order missed 2. true copy sign missed in annexure in both vol.	varun.kalra
340	2/24/2026	0710102035882020(No.of Docs 4)	0710102035882020/6	COMPANY PETITION IB (IBC)/882(ND)2020	M/S. AHLUWALIA CONTRACTS (INDIA) LIMITED VS. LOGIX INFRA TECH PRIVATE LIMITED	IBC Under Sec 9	3/3/2026	No of objection 1. kindly attach last order.	lekhgvy
341	2/27/2026	0710102079572025(No.of Docs 1)	0710102079572025/13	TRANSFER APPLICATION/48(PB)2025	DR. VINAYBHARATRAM VS. JUHI DEVELOPERS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	3/2/2026	No of objection 1. latest order missed.	swapnil.123
342	2/27/2026	0710102079572025(No.of Docs 1)	0710102079572025/13	TRANSFER APPLICATION/48(PB)2025	DR. VINAYBHARATRAM VS. JUHI DEVELOPERS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	3/2/2026	No of objection 1. latest order missed.	swapnil.123
343	3/1/2026	0710102014482026(No.of Docs 2)	0710102014482026/1	INTERLOCUTORY APPLICATION (I.B.C)/827(ND)2026	RAJIV GUPTA VS. MUKESH GUPTA	Sections 60(5)/Regulation 7.8, 8A, 9, 12, 12A, 13, 14, 17(1)	3/2/2026	1. incomplete file 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order 3. index and bookmarking mandatory. 4. true copy sign missed on Annexures	Shivam28
344	2/28/2026	0710102088822022(No.of Docs 2)	0710102088822022/7	COMPANY PETITION IB (IBC)/867(ND)2022	KISTEN REALTECH PRIVATE LIMITED VS. AERENS JAI REALTY PRIVATE LIMITED	IBC Under Sec 9	3/2/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	hiteshsachar
345	2/28/2026	0710102104392025(No.of Docs 2)	0710102104392025/7	COMPANY PETITION (COMPANIES ACT)/215(ND)2025	MR. ABHAY KUMAR & ANR VS. M/S ELEGANT INFRACON PVT. LTD. & ORS.	Sec. 241(1),Sec. 242(4),Application under any other provisions ,Application under any other provisions ,Application under any other provisions ,Application under any other provisions ,Section 447,Section 448	3/2/2026	1. bookmarking mandatory. 2. kindly translate the pages are 64 to 74 and 81 to 96 from Hindi to English 3. One rs court fee missed on vaklatnama 4. date missed on vaklatnama 5. true copy sign missed on Annexures 6. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	Amitsinha516

346	3/2/2026	0710102102362024(No.of Docs 2)	0710102102362024/10	COMPANY PETITION (COMPANIES ACT)/222(ND)2024	ASHVINDER KAUR & ANR VS. M/S SARBESTOS AUTO SPARES PRIVATE LIMITED AND ORS	Sec. 59,Sec. 241(1),Sec. 242(4)	3/2/2026	1. wrong file, kindly file in application	troetabhuniya
347	2/28/2026	0710204000062014(No.of Docs 2)	0710204000062014/2	COMPANY APPLICATION(COMPANIES ACT)/39(ND)2014	LALIT AGGARWAL AND ORS PETITIONER VERSUS M/S BSL BUILDCON PVT LTD AND ORS RESPONDENTS	Sec. 242(4)	3/2/2026	1. Incomplete file. 2. sign missed on every page of rejoinder in pdf. 3. counsel sign and date missed on index. 4. counsel sign and date missed on last page of rejoinder. 5. bookmarking mandatory. 6. notary and sign and date missed on affidavit. 7. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 8. true copy sign missed on Annexures 9. pages not readable kindly upload the clear pages are 12 to 15 in PDF. 10. vakalatanama incomplete 11. kindly upload proof of service in a mail format	jatinssethi
348	2/28/2026	0710102400522009(No.of Docs 2)	0710102400522009/47	COMPANY PETITION (COMPANIES ACT)/103(ND)2009	LALIT AGGARWAL & ANR. VS M/S. BSL BUILDINCON PVT. LTD. & ORS.	Application under any other provisions	3/2/2026	1. bookmarking mandatory. 2. Sign missed on every page of reply 3. true copy sign missed on Annexures. 4. kindly upload clear pages are 38 to 42 and 43 and 45 to 47 in PDF. 5. copy of vakalatanama missed in PDF. 6. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	jatinssethi
349	2/28/2026	0710204000032012(No.of Docs 1)	0710204000032012/2	COMPANY APPLICATION(COMPANIES ACT)/610(ND)2012	LALIT AGGARWAL AND ORS PETITIONER VERSUS MS BSL BUILDCON PVT LTD AND ORS RESPONDENTS	Application under any other provisions	3/2/2026	1. bookmarking mandatory 2. index not clear 3. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 4. sign missed on every page of reply in pdf. 5. copy of vakalatanama missed 6. kindly upload proof of service in a mail format 7. true copy sign missed on Annexures	jatinssethi
350	3/9/2026	0710102083092025(No.of Docs 2)	0710102083092025/2	INTERLOCUTORY APPLICATION (I.B.C)/4710(ND)2025	M/S VRC CONSTRUCTIONS (INDIA) LIMITED VS. MR RAJIV BAJAJ RESOLUTION PROFESSIONAL	Sec 60(5)	3/2/2026	No of objection 1. Kindly attach latest order.	gautam@kfindia.com
351	3/9/2026	0710102083092025(No.of Docs 2)	0710102083092025/2	INTERLOCUTORY APPLICATION (I.B.C)/4710(ND)2025	M/S VRC CONSTRUCTIONS (INDIA) LIMITED VS. MR RAJIV BAJAJ RESOLUTION PROFESSIONAL	Sec 60(5)	3/2/2026	No of objection 1. Kindly attach latest order.	gautam@kfindia.com
352	3/9/2026	0710102083092025(No.of Docs 2)	0710102083092025/2	INTERLOCUTORY APPLICATION (I.B.C)/4710(ND)2025	M/S VRC CONSTRUCTIONS (INDIA) LIMITED VS. MR RAJIV BAJAJ RESOLUTION PROFESSIONAL	Sec 60(5)	3/2/2026	No of objection 1. Kindly attach latest order.	gautam@kfindia.com
353	3/9/2026	0710102083092025(No.of Docs 2)	0710102083092025/2	INTERLOCUTORY APPLICATION (I.B.C)/4710(ND)2025	M/S VRC CONSTRUCTIONS (INDIA) LIMITED VS. MR RAJIV BAJAJ RESOLUTION PROFESSIONAL	Sec 60(5)	3/2/2026	No of objection 1. Kindly attach latest order.	gautam@kfindia.com
354	3/9/2026	0710102083092025(No.of Docs 2)	0710102083092025/2	INTERLOCUTORY APPLICATION (I.B.C)/4710(ND)2025	M/S VRC CONSTRUCTIONS (INDIA) LIMITED VS. MR RAJIV BAJAJ RESOLUTION PROFESSIONAL	Sec 60(5)	3/2/2026	No of objection 1. Kindly attach latest order.	gautam@kfindia.com
355	3/9/2026	0710102083092025(No.of Docs 2)	0710102083092025/2	INTERLOCUTORY APPLICATION (I.B.C)/4710(ND)2025	M/S VRC CONSTRUCTIONS (INDIA) LIMITED VS. MR RAJIV BAJAJ RESOLUTION PROFESSIONAL	Sec 60(5)	3/2/2026	No of objection 1. Kindly attach latest order.	gautam@kfindia.com
356	3/9/2026	0710102083092025(No.of Docs 2)	0710102083092025/2	INTERLOCUTORY APPLICATION (I.B.C)/4710(ND)2025	M/S VRC CONSTRUCTIONS (INDIA) LIMITED VS. MR RAJIV BAJAJ RESOLUTION PROFESSIONAL	Sec 60(5)	3/2/2026	No of objection 1. Kindly attach latest order.	gautam@kfindia.com
357	3/9/2026	0710102083092025(No.of Docs 2)	0710102083092025/2	INTERLOCUTORY APPLICATION (I.B.C)/4710(ND)2025	M/S VRC CONSTRUCTIONS (INDIA) LIMITED VS. MR RAJIV BAJAJ RESOLUTION PROFESSIONAL	Sec 60(5)	3/2/2026	No of objection 1. Kindly attach latest order.	gautam@kfindia.com
358	3/9/2026	0710102083092025(No.of Docs 2)	0710102083092025/2	INTERLOCUTORY APPLICATION (I.B.C)/4710(ND)2025	M/S VRC CONSTRUCTIONS (INDIA) LIMITED VS. MR RAJIV BAJAJ RESOLUTION PROFESSIONAL	Sec 60(5)	3/2/2026	No of objection 1. Kindly attach latest order.	gautam@kfindia.com
359	2/27/2026	0710102079572025(No.of Docs 1)	0710102079572025/13	TRANSFER APPLICATION/48(PB)2025	DR. VINAYBHARATRAM VS. JUHI DEVELOPERS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	3/2/2026	No of objection 1. latest order missed.	swapnil.123
360	2/27/2026	0710102079572025(No.of Docs 1)	0710102079572025/13	TRANSFER APPLICATION/48(PB)2025	DR. VINAYBHARATRAM VS. JUHI DEVELOPERS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	3/2/2026	No of objection 1. latest order missed.	swapnil.123
361	2/27/2026	0710102079572025(No.of Docs 1)	0710102079572025/12	TRANSFER APPLICATION/48(PB)2025	DR. VINAYBHARATRAM VS. JUHI DEVELOPERS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	3/1/2026	No of objection 1. latest order missed.	swapnil.123
362	2/27/2026	0710102079572025(No.of Docs 1)	0710102079572025/12	TRANSFER APPLICATION/48(PB)2025	DR. VINAYBHARATRAM VS. JUHI DEVELOPERS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	3/1/2026	No of objection 1. latest order missed.	swapnil.123
363	2/27/2026	0710102079572025(No.of Docs 1)	0710102079572025/12	TRANSFER APPLICATION/48(PB)2025	DR. VINAYBHARATRAM VS. JUHI DEVELOPERS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	3/1/2026	No of objection 1. latest order missed.	swapnil.123
364	2/27/2026	0710102079572025(No.of Docs 1)	0710102079572025/12	TRANSFER APPLICATION/48(PB)2025	DR. VINAYBHARATRAM VS. JUHI DEVELOPERS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	3/1/2026	No of objection 1. latest order missed.	swapnil.123
365	2/26/2026	0710102077152024(No.of Docs 3)	0710102077152024/2	COMPANY PETITION (COMPANIES ACT)/177(ND)2024	PRAMOD AGARWAL VS. WESTEND ENTERPRISES PRIVATE LTD & ORS	Sec. 241(1),Sec. 242(4)	2/27/2026	1. sign missed on every page of reply 2. Remove double pagination on page no 43 3. pages not clear kindly upload the clear pages are 81 to 87, 95 to 97, 101, 121, 122 and 123 in PDF. 4. remove blank space 5. Copy of vakalatanama missed in PDF. 6. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	shubhamjanghu
366	2/26/2026	0710102109062025(No.of Docs 2)	0710102109062025/2	COMPANY PETITION IB (IBC)/686(ND)2025	M/S POWER INFRA PRO PVT LTD VS. M/S BHAGAT RAM OM PRAKASH AGRO PRIVATE LIMITED	IBC under Sec 7	2/27/2026	1.compliance order missing in pdf	nattasha.garg
367	2/26/2026	0710102085952025(No.of Docs 2)	0710102085952025/2	COMPANY APPLICATION(COMPANIES ACT)/222(ND)2025	PRAMOD AGARWAL VS. WESTEND ENTERPRISES PRIVATE LTD & ORS	Rule 11 of NCLT	2/27/2026	1.compliance order missing in pdf 2.vakalatanama copy missing in pdf 3.need all pages sign in pdf 4.pages no 35,36, 5.blank page 37.	shubhamjanghu
368	2/27/2026	0710102108832025(No.of Docs 2)	0710102108832025/3	INTERLOCUTORY APPLICATION (I.B.C)/6088(PB)2025	SH. NEERAJ SINGAL VS. STATE BANK OF INDIA	Rule 11 of NCLT, 2016	2/27/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	rrglawoffice
369	2/27/2026	0710102059932024(No.of Docs 2)	0710102059932024/4	COMPANY PETITION IB (IBC)/543(ND)2024	INDIAN BANK VS. SANDEEP GUPTA	Section 95(1)	2/27/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	saxena@saxena
370	2/26/2026	0710102009292021(No.of Docs 2)	0710102009292021/8	INTERLOCUTORY APPLICATION (I.B.C)/703(ND)2021	TATA COMMUNICATIONS LIMITED VS. SRIGOPAL CHOUDHARY	Sec 60(5)	2/27/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	sandkpartners

371	2/26/2026	0710102013962024(No.of Docs 2)	0710102013962024/28	TRANSFER PETITION(COMPANIES ACT)/7(PB)2024	MAA TARINI MINERALS VS. TECHNICAST ENGINEERS LTD	Sec 433(e)/433(f) of CA 1956	2/27/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order 2. sign missed on every page of written submission in PDF. 3. index mandatory. 4. counsel details missed on last page of written submission	Lexalliance.mana
372	1/28/2026	0710102008442026(No.of Docs 0)	0710102008442026/2	INTERLOCUTORY APPLICATION (I.B.C)/445(ND)2026	ROHIT YADAV VS. PRAMOD KUMAR SHARMA RESOLUTION PROFESSIONAL INTERNATIONAL RECREATION AND AMUSEMENT LIMITED	Sec 60(5)	2/27/2026	1. bookmarking mandatory. 2. sign missed on every page of reply. 3. date missed on vakalatnama in PDF. 4. Twenty five Rs. welfare ticket missed and three Rs. Court fee missed on vakalatnama and kindly paste on blank space of vakalatnama. 5. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	
373	2/26/2026	0710102000452026(No.of Docs 2)	0710102000452026/1	INTERLOCUTORY APPLICATION (I.B.C)/39(ND)2026	SARALA VS. MR. GYAN CHANDRA MISHRA	Sec 60(5)	2/27/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	epochlegal77
374	2/26/2026	0710102000462026(No.of Docs 2)	0710102000462026/1	INTERLOCUTORY APPLICATION (I.B.C)/30(ND)2026	SARALA VS. MR. GYAN CHANDRA MISHRA	Sec 60(5)	2/27/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	epochlegal77
375	2/26/2026	0710102000432026(No.of Docs 2)	0710102000432026/1	INTERLOCUTORY APPLICATION (I.B.C)/23(ND)2026	SARALA VS. MR. GYAN CHANDRA MISHRA	Sec 60(5)	2/27/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	epochlegal77
376	2/26/2026	0710102111742025(No.of Docs 2)	0710102111742025/1	INTERLOCUTORY APPLICATION (I.B.C)/6261(ND)2025	SANJEEV KUMAR VS. GYAN CHAND MISHRA RESOLUTION PROFESSIONAL M/S TRESKO HOMES PVT LTD (FORMERLY KNOWN AS M/S. MASCOT SOHO HOMES PVT. LTD.)	Sections 60(5)/Regulation 13	2/27/2026	1.compliance order missing in pdf	epochlegal77
377	1/21/2026	0710102016902025(No.of Docs 5)	0710102016902025/2	COMPANY APPEAL(COMPANIES ACT)/79(ND)2025	NEETI CONSTRUCTION PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES	Sec 252 (3)	2/27/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order 2. bookmarking and index mandatory.	valuepro@321
378	1/21/2026	0710102016902025(No.of Docs 5)	0710102016902025/2	COMPANY APPEAL(COMPANIES ACT)/79(ND)2025	NEETI CONSTRUCTION PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES	Sec 252 (3)	2/27/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order 2. bookmarking and index mandatory.	valuepro@321
379	1/21/2026	0710102016902025(No.of Docs 5)	0710102016902025/2	COMPANY APPEAL(COMPANIES ACT)/79(ND)2025	NEETI CONSTRUCTION PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES	Sec 252 (3)	2/27/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order 2. bookmarking and index mandatory.	valuepro@321
380	1/21/2026	0710102016902025(No.of Docs 5)	0710102016902025/2	COMPANY APPEAL(COMPANIES ACT)/79(ND)2025	NEETI CONSTRUCTION PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES	Sec 252 (3)	2/27/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order 2. bookmarking and index mandatory.	valuepro@321
381	2/25/2026	0710102068792025(No.of Docs 2)	0710102068792025/4	INTERLOCUTORY APPLICATION (I.B.C)/4073(ND)2025	SIMMI KASYAP VSDWARKADHIS PROJECTS PRIVATE LIMITED	Sec 60(5)	2/26/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	SonaliKhanna
382	2/25/2026	0710102026862022(No.of Docs 2)	0710102026862022/3	COMPANY PETITION IB (IBC)/373(ND)2022	TATA CAPITAL FINANCIAL SERVICES LIMITED VS. ANJU KHURANA	Section 95(1)	2/26/2026	1.kindly paste the welfare ticket and court fee blank space of vakalatnama	richa777
383	2/26/2026	0710102089222025(No.of Docs 2)	0710102089222025/4	COMPANY PETITION IB (IBC)/553(ND)2025	CATALYST TRUSTESHIP LIMITED VS. SADBHAV HYBRID ANNUITY PROJECTS LIMITED	IBC under Sec 7	2/26/2026	1. copy of vakalatnama is missed in PDF	rohantalwar1995
384	2/26/2026	0710102009452025(No.of Docs 2)	0710102009452025/2	INTERLOCUTORY APPLICATION(COMPANIES ACT)/39(ND)2025	PRAMOD AGARWAL VS. WESTEND ENTERPRISES PRIVATE LTD & ORS	Rule 11 of NCLT	2/26/2026	1. sign missed on every page of reply . 2. copy of vakalatnama missed in PDF. 3. Remove blank page from PDF. 4. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	shubhamjanghu
385	2/25/2026	0710102092112025(No.of Docs 2)	0710102092112025/3	RESTORATION APPLICATION (COMPANIES ACT)/56(ND)2025	SHALINI CHAWLA VS. CHINTAMANI METAL UDYOG PVT. LTD.	Rule 11 of NCLT	2/26/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	sourabhlib@gmail.com
386	2/24/2026	0710102036302024(No.of Docs 2)	0710102036302024/8	INTERLOCUTORY APPLICATION(IBC)(LIQ.)/32(ND)2024	SHAMSHER BAHADUR SINGH RESOLUTION PROFESSIONAL ICEBERG AQUA PRIVATE LIMITED VSKISHORE AGARWAL SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	2/26/2026	1. copy of vakalatnama is missed in PDF. 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	Soumya@28
387	2/25/2026	0710102000402023(No.of Docs 2)	0710102000402023/8	COMPANY PETITION IB (IBC)/70(ND)2023	PRUDENT ARC LIMITED VS. PRASAR METAL ENGINEERING PRIVATE LIMITED	IBC under Sec 7	2/26/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	Sanjeev1513
388	2/24/2026	0710102072632025(No.of Docs 2)	0710102072632025/7	INTERLOCUTORY APPLICATION (I.B.C)/4262(ND)2025	POOJA BAHRY VS. MR. RAVI BHARGAV	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	2/26/2026	1. bookmarking mandatory. 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	satishrai
389	3/5/2026	0710102038522025(No.of Docs 2)	0710102038522025/4	INTERLOCUTORY APPLICATION (I.B.C)/2293(ND)2025	HIND UNITRADE PVT LTD VS. SHARDA MA ENTERPRISES PVT. LTD.	Section 60(5)	2/25/2026	1.compliance order the last order required in pdf	ab@iurisconsultus
390	3/5/2026	0710102038522025(No.of Docs 2)	0710102038522025/4	INTERLOCUTORY APPLICATION (I.B.C)/2293(ND)2025	HIND UNITRADE PVT LTD VS. SHARDA MA ENTERPRISES PVT. LTD.	Section 60(5)	2/25/2026	1.compliance order the last order required in pdf	ab@iurisconsultus
391	3/5/2026	0710102038522025(No.of Docs 2)	0710102038522025/4	INTERLOCUTORY APPLICATION (I.B.C)/2293(ND)2025	HIND UNITRADE PVT LTD VS. SHARDA MA ENTERPRISES PVT. LTD.	Section 60(5)	2/25/2026	1.compliance order the last order required in pdf	ab@iurisconsultus
392	3/5/2026	0710102038522025(No.of Docs 2)	0710102038522025/5	INTERLOCUTORY APPLICATION (I.B.C)/2293(ND)2025	HIND UNITRADE PVT LTD VS. SHARDA MA ENTERPRISES PVT. LTD.	Section 60(5)	2/25/2026	1.compliance order the last order required in pdf	ab@iurisconsultus
393	2/25/2026	0710102093632025(No.of Docs 3)	0710102093632025/1	COMPANY APPLICATION(COMPANIES ACT)/259(ND)2025	EDEN SOLAR RAJDHANI PRIVATE LIMITED	Rule 11 of NCLT	2/25/2026	1. remove repeat PDF	pinkigupta@ndk.co.in
394	3/5/2026	0710102038522025(No.of Docs 2)	0710102038522025/5	INTERLOCUTORY APPLICATION (I.B.C)/2293(ND)2025	HIND UNITRADE PVT LTD VS. SHARDA MA ENTERPRISES PVT. LTD.	Section 60(5)	2/25/2026	1.compliance order the last order required in pdf	ab@iurisconsultus
395	3/5/2026	0710102098232025(No.of Docs 2)	0710102098232025/1	INTERLOCUTORY APPLICATION (I.B.C)/5553(ND)2025	NARENDRA JINDAL VS. SHARDA MA ENTERPRISES PVT LTD THROUGH RESOLUTION PROFESSIONAL	Sec 60(5)	2/25/2026	1.compliance order the last order required in pdf	ab@iurisconsultus
396	2/24/2026	0710102016672023(No.of Docs 1)	0710102016672023/9	COMPANY PETITION IB (IBC)/238(ND)2023	CARRYCON INDIA LIMITED	IBC Under Sec 10	2/25/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	CMASKVERMA

397	3/5/2026	0710102098232025(No.of Docs 2)	0710102098232025/1	INTERLOCUTORY APPLICATION (I.B.C)/5553(ND)2025	NARENDRA JINDAL VS. SHARDA MA ENTERPRISES PVT LTD THROUGH RESOLUTION PROFESSIONAL	Sec 60(5)	2/25/2026	1.compliance order the last order required in pdf	ab@lurisconsultus
398	2/27/2026	0710102009292021(No.of Docs 3)	0710102009292021/9	INTERLOCUTORY APPLICATION (I.B.C)/703(ND)2021	TATA COMMUNICATIONS LIMITED VS. SRIGOPAL CHOUDHARY	Sec 60(5)	2/25/2026	1.master index missing vol 1 in pdf 2.index missing vol 2 in pdf 3.compliance order missing in pdf 4.need all pages sign in pdf	sandkpartners
399	3/5/2026	0710102098232025(No.of Docs 2)	0710102098232025/1	INTERLOCUTORY APPLICATION (I.B.C)/5553(ND)2025	NARENDRA JINDAL VS. SHARDA MA ENTERPRISES PVT LTD THROUGH RESOLUTION PROFESSIONAL	Sec 60(5)	2/25/2026	1.compliance order the last order required in pdf	ab@lurisconsultus
400	2/27/2026	0710102009292021(No.of Docs 3)	0710102009292021/9	INTERLOCUTORY APPLICATION (I.B.C)/703(ND)2021	TATA COMMUNICATIONS LIMITED VS. SRIGOPAL CHOUDHARY	Sec 60(5)	2/25/2026	1.master index missing vol 1 in pdf 2.index missing vol 2 in pdf 3.compliance order missing in pdf 4.need all pages sign in pdf	sandkpartners
401	2/27/2026	0710102009292021(No.of Docs 3)	0710102009292021/9	INTERLOCUTORY APPLICATION (I.B.C)/703(ND)2021	TATA COMMUNICATIONS LIMITED VS. SRIGOPAL CHOUDHARY	Sec 60(5)	2/25/2026	1.master index missing vol 1 in pdf 2.index missing vol 2 in pdf 3.compliance order missing in pdf 4.need all pages sign in pdf	sandkpartners
402	2/24/2026	0710102003542026(No.of Docs 2)	0710102003542026/2	INTERLOCUTORY APPLICATION (I.B.C)/178(ND)2026	HDFC BANK LTD VS. MR. SHAILENDRA AJMERA	Sec 60(5)	2/25/2026	1. bookmarking mandatory. 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	dgguptadhruv
403	3/5/2026	0710102098232025(No.of Docs 2)	0710102098232025/1	INTERLOCUTORY APPLICATION (I.B.C)/5553(ND)2025	NARENDRA JINDAL VS. SHARDA MA ENTERPRISES PVT LTD THROUGH RESOLUTION PROFESSIONAL	Sec 60(5)	2/25/2026	1.compliance order the last order required in pdf	ab@lurisconsultus
404	2/27/2026	0710102009292021(No.of Docs 3)	0710102009292021/9	INTERLOCUTORY APPLICATION (I.B.C)/703(ND)2021	TATA COMMUNICATIONS LIMITED VS. SRIGOPAL CHOUDHARY	Sec 60(5)	2/25/2026	1.master index missing vol 1 in pdf 2.index missing vol 2 in pdf 3.compliance order missing in pdf 4.need all pages sign in pdf	sandkpartners
405	3/5/2026	0710102038522025(No.of Docs 2)	0710102038522025/5	INTERLOCUTORY APPLICATION (I.B.C)/2293(ND)2025	HIND UNITRADE PVT LTD VS. SHARDA MA ENTERPRISES PVT. LTD.	Section 60(5)	2/25/2026	1.compliance order the last order required in pdf	ab@lurisconsultus
406	3/5/2026	0710102038522025(No.of Docs 2)	0710102038522025/5	INTERLOCUTORY APPLICATION (I.B.C)/2293(ND)2025	HIND UNITRADE PVT LTD VS. SHARDA MA ENTERPRISES PVT. LTD.	Section 60(5)	2/25/2026	1.compliance order the last order required in pdf	ab@lurisconsultus
407	3/5/2026	0710102038522025(No.of Docs 2)	0710102038522025/4	INTERLOCUTORY APPLICATION (I.B.C)/2293(ND)2025	HIND UNITRADE PVT LTD VS. SHARDA MA ENTERPRISES PVT. LTD.	Section 60(5)	2/25/2026	1.compliance order the last order required in pdf	ab@lurisconsultus
408	2/20/2026	0710102083212025(No.of Docs 2)	0710102083212025/4	COMPANY PETITION IB (IBC)/538(ND)2025	BAA TELEVISION NETWORK PRIVATE LIMITED VS. CMYK PRINTECH LIMITED	IBC Under Sec 9	2/24/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	wittonslaw
409	2/23/2026	0710102166622019(No.of Docs 1)	0710102166622019/19	COMPANY PETITION (COMPANIES ACT)/31(ND)2020	UNION OF INDIA THROUGH SFIO VS. MOHAN INDIA PRIVATE LIMITED	Sec. 271-273	2/24/2026	No of objection 1. wrong file, kindly file petition	sfioncft
410	2/23/2026	0710102101262025(No.of Docs 2)	0710102101262025/1	COMPANY PETITION IB (IBC)/665(ND)2025	DARSHANLAL PAPERS PRIVATE LIMITED VS. PROLIFIC PAPERS PRIVATE LIMITED	IBC Under Sec 9	2/24/2026	No of objection 1. latest order missed 2. true copy sign missed in annexure	akhil.shankhwar1
411	2/20/2026	0710102003212026(No.of Docs 2)	0710102003212026/3	INTERLOCUTORY APPLICATION (I.B.C)/237(ND)2026	STATE BANK OF INDIA VS. UMESHGUPTA RESOLUTION PROFESSIONAL OF MIS SHAKTI BHOG SNACKS LIMITED	Section 60(5)/Rule 11	2/24/2026	1.compliance order the last order required in pdf	R K GUPTA
412	2/23/2026	0710102104522025(No.of Docs 1)	0710102104522025/36	TRANSFER PETITION(COMPANIES ACT)/33(PB)2025	SH VISHAL G VERMA VS. VIGNESHWARA DEVELOPERS PRIVATE LIMITED	Sec. 433(e)/433(f) of CA 1956	2/24/2026	No of objection 1. index mandatory 2. latest order missed	assistreg
413	2/23/2026	0710102017852023(No.of Docs 2)	0710102017852023/7	COMPANY PETITION IB (IBC)/126(ND)2023	AIRTECH AIRCONDITIONERS VS. PARNIKA COMMERCIAL AND ESTATES PRIVATELIMITED	IBC Under Sec 9	2/24/2026	No of objection 1. latest order missed	chandreyeamitra
414	2/20/2026	0710102083212025(No.of Docs 2)	0710102083212025/4	COMPANY PETITION IB (IBC)/538(ND)2025	BAA TELEVISION NETWORK PRIVATE LIMITED VS. CMYK PRINTECH LIMITED	IBC Under Sec 9	2/24/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	wittonslaw
415	2/20/2026	0710102083212025(No.of Docs 2)	0710102083212025/4	COMPANY PETITION IB (IBC)/538(ND)2025	BAA TELEVISION NETWORK PRIVATE LIMITED VS. CMYK PRINTECH LIMITED	IBC Under Sec 9	2/24/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	wittonslaw
416	2/20/2026	0710102083212025(No.of Docs 2)	0710102083212025/4	COMPANY PETITION IB (IBC)/538(ND)2025	BAA TELEVISION NETWORK PRIVATE LIMITED VS. CMYK PRINTECH LIMITED	IBC Under Sec 9	2/24/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	wittonslaw
417	2/23/2026	0710102083212025(No.of Docs 2)	0710102083212025/5	COMPANY PETITION IB (IBC)/538(ND)2025	BAA TELEVISION NETWORK PRIVATE LIMITED VS. CMYK PRINTECH LIMITED	IBC Under Sec 9	2/24/2026	No of objection 1. sign missed in reply 2. latest order missed	wittonslaw
418	2/24/2026	0710102049222025(No.of Docs 2)	0710102049222025/4	COMPANY PETITION (COMPANIES ACT)/96(ND)2025	BOBBY ANAND VS. RAWAL APARTMENTS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	2/24/2026	1. incomplete file 2. bookmarking mandatory. 3. Counsel sign on index and last page of reply missed on index. 4. Sign missed on every page of reply. 5. proof of service missed kindly upload the email format. 6. Copy of vakalatnama is missed in PDF. 7. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	advocatesumitbatra
419	2/24/2026	0710102015282026(No.of Docs 1)	0710102015282026/1	INTERLOCUTORY APPLICATION (I.B.C)/878(ND)2026	PRADEEP KUMAR KAUSHIK VS. PAWAN GUPTA	Application under any other provisions- IBC	2/24/2026	1. incomplete file. 2. twenty five Rs. welfare ticket and three Rs. Court fee paste on blank space of vakalatnama. 3. bookmarking and index mandatory. 4. kindly attach the latest compliance order 5. date and three Rs court fee missed on vakalatnama in pdf.	advocatevijetasingh
420	2/24/2026	0710102015322026(No.of Docs 1)	0710102015322026/1	INTERLOCUTORY APPLICATION (I.B.C)/876(ND)2026	PRADEEP KUMAR KAUSHIK VS. KAMAL GUPTA	Application under any other provisions- IBC	2/24/2026	1. incomplete file. 2. twenty five Rs. welfare ticket and three Rs. Court fee paste on blank space of vakalatnama. 3. bookmarking and index mandatory. 4. kindly attach the latest compliance order 5. date and three Rs court fee missed on vakalatnama in pdf.	advocatevijetasingh
421	2/23/2026	0710102070032024(No.of Docs 2)	0710102070032024/17	COMPANY PETITION (COMPANIES ACT)/161(ND)2024	MR. VIVEK KUSHWAHA VS. VIVERS FRESH ORGANIC GAYATRI FARMS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1),Application under any other provisions -Section 246,Section 447	2/24/2026	No of objection 1. latest order missed 2. true copy sign missed in annexure	laus

422	2/20/2026	0710102063472025(No.of Docs 2)	0710102063472025/3	INTERLOCUTORY APPLICATION (I.B.C)/3511(ND)2025	AJAY GUPTA VS. ANIL SYAL AND ANR.	Application under any other provisions- IBC	2/23/2026	1.bookmarking mandatory 2.compliance order missing in pdf	prachijohri
423	2/6/2026	0710102063942024(No.of Docs 6)	0710102063942024/17	RESTORED COMPANY PETITION (IBC)/10(PB)2024	MUTHOOT FINCORP LIMITED VS. BHAWNA LATHER	Section 95(1)	2/23/2026	1.bookmarking and index mandatory. 2. incomplete file	sajjan_suman@hotmail
424	2/26/2026	0710102079122025(No.of Docs 2)	0710102079122025/4	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2025	MAWANA FOODS PRIVATE LIMITED	Sec. 230-232, Sec 234	2/23/2026	1.compliance order the last order required in pdf	VAISH ASSOCIATES
425	2/26/2026	0710102079122025(No.of Docs 2)	0710102079122025/4	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2025	MAWANA FOODS PRIVATE LIMITED	Sec. 230-232, Sec 234	2/23/2026	1.compliance order the last order required in pdf	VAISH ASSOCIATES
426	2/6/2026	0710102063942024(No.of Docs 6)	0710102063942024/17	RESTORED COMPANY PETITION (IBC)/10(PB)2024	MUTHOOT FINCORP LIMITED VS. BHAWNA LATHER	Section 95(1)	2/23/2026	1.bookmarking and index mandatory. 2. incomplete file	sajjan_suman@hotmail
427	2/26/2026	0710102079122025(No.of Docs 2)	0710102079122025/5	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2025	MAWANA FOODS PRIVATE LIMITED	Sec. 230-232, Sec 234	2/23/2026	1.compliance order the last order required in pdf	VAISH ASSOCIATES
428	2/6/2026	0710102063942024(No.of Docs 6)	0710102063942024/17	RESTORED COMPANY PETITION (IBC)/10(PB)2024	MUTHOOT FINCORP LIMITED VS. BHAWNA LATHER	Section 95(1)	2/23/2026	1.bookmarking and index mandatory. 2. incomplete file	sajjan_suman@hotmail
429	2/26/2026	0710102079122025(No.of Docs 2)	0710102079122025/5	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2025	MAWANA FOODS PRIVATE LIMITED	Sec. 230-232, Sec 234	2/23/2026	1.compliance order the last order required in pdf	VAISH ASSOCIATES
430	2/26/2026	0710102079122025(No.of Docs 2)	0710102079122025/5	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2025	MAWANA FOODS PRIVATE LIMITED	Sec. 230-232, Sec 234	2/23/2026	1.compliance order the last order required in pdf	VAISH ASSOCIATES
431	2/26/2026	0710102079122025(No.of Docs 2)	0710102079122025/5	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2025	MAWANA FOODS PRIVATE LIMITED	Sec. 230-232, Sec 234	2/23/2026	1.compliance order the last order required in pdf	VAISH ASSOCIATES
432	2/26/2026	0710102079122025(No.of Docs 2)	0710102079122025/4	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2025	MAWANA FOODS PRIVATE LIMITED	Sec. 230-232, Sec 234	2/23/2026	1.compliance order the last order required in pdf	VAISH ASSOCIATES
433	2/26/2026	0710102079122025(No.of Docs 2)	0710102079122025/4	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2025	MAWANA FOODS PRIVATE LIMITED	Sec. 230-232, Sec 234	2/23/2026	1.compliance order the last order required in pdf	VAISH ASSOCIATES
434	2/20/2026	0710102034022023(No.of Docs 2)	0710102034022023/2	COMPANY APPLICATION(COMPANIES ACT)/127(PB)2023	84. VIJAY PAL SINGH DIRECTOR	Rule 11 of NCLT	2/23/2026	1.compliance order the last order required in pdf	Devvrat
435	2/20/2026	0710102037552025(No.of Docs 2)	0710102037552025/6	COMPANY PETITION (COMPANIES ACT)/93(ND)2025	DAKSHA GUPTA & ANR VS. WTC NOIDA DEVELOPMENT COMPANY PRIVATE LIMITED	Sec. 71(10) Sec. 271-273,Rule 11 of NCLT	2/23/2026	1.compliance order missing in pdf 2.vakalatnama copy missing in pdf	ashish_choudhury007
436	2/20/2026	0710102035692018(No.of Docs 2)	0710102035692018/14	COMPANY PETITION (COMPANIES ACT)/9(ND)2019	RIKEN CORPORATION VS. AMTEK RIKEN CASTING PVT. LTD	2/23/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	aditya.sikka	
437	2/20/2026	0710102081642025(No.of Docs 1)	0710102081642025/7	COMPANY APPEAL(COMPANIES ACT)/125(ND)2025	SAN SHARE SHOPPE PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	2/23/2026	1.bookmarking mandatory 2.compliance order missing in pdf 3.index missing in pdf	csindia1992
438	2/21/2026	0710102058632025(No.of Docs 1)	0710102058632025/2	COMPANY PETITION (COMPANIES ACT)/112(ND)2025	NITIN GUPTA VS. ARCOP PROJECTS DEVELOPMENT PRIVATE LIMITED	Sec. 241(1),Sec. 244(1)	2/23/2026	1. bookmarking mandatory 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 3. Twenty five Rs. welfare ticket and three Rs. Court fee paste on blank space of vakalatnama 4. date missed on vakalatnama	Dheeraj Gupta
439	2/20/2026	0710102035692018(No.of Docs 3)	0710102035692018/15	COMPANY PETITION (COMPANIES ACT)/9(ND)2019	RIKEN CORPORATION VS. AMTEK RIKEN CASTING PVT. LTD	Sec. 271-273,Rule 11 of NCLT	2/23/2026	1.compliance order the last order required in pdf	aditya.sikka
440	2/21/2026	0710102049862025(No.of Docs 2)	0710102049862025/5	INTERLOCUTORY APPLICATION (I.B.C)/2944(ND)2025	AKHIL AHUJA VS. MR. RAKESH SHARMA	19(2)	2/23/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order 2. matter missed on vakalatnama 3. remove double pagination	ashishmiddha@rocketm
441	2/21/2026	0710102049862025(No.of Docs 2)	0710102049862025/4	INTERLOCUTORY APPLICATION (I.B.C)/2944(ND)2025	AKHIL AHUJA VS. MR. RAKESH SHARMA	19(2)	2/23/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order 2. matter missed on vakalatnama 3. remove double pagination	ashishmiddha@rocketm
442	2/22/2026	0710102101662025(No.of Docs 2)	0710102101662025/2	INTERVENTION PETITION(COMPANIES ACT)/5(ND)2025	DR RAKESH MAYOR VS. VIGNESHWARA DEVELOPWELL PRIVATE LIMITED	Application under any other provisions	2/23/2026	Upon scrutiny of the filing submitted under Dairy Number 0710102101662025/2, the Registry has noted the following procedural defect Required Action: Change of Category: Since "Additional Documents"; do not provide the technical provision to generate or assign an IA Number, you are requested to refile the document specifically as an Interlocutory Application (IA) through the e-filing portal. Numbering: Re-filing under the correct category is mandatory for the system to allocate a unique IA number, which is required for the matter to be listed before the Hon'ble Bench. If you require further clarification or technical assistance regarding the clearance of this objection, please contact the Registry at: dr1-nclt@nclt.gov.in (Deputy Registrar) ar-nclt@nic.in (Assistant Registrar)	JSSandhu
443	2/20/2026	0710102081932024(No.of Docs 2)	0710102081932024/9	COMPANY APPEAL(COMPANIES ACT)/177(ND)2024	GENESIS BUILDCON VISION PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Application under any other provisions ,Sec 252 (3)	2/23/2026	1.kindly file IA	shreedharlawoffices
444	2/26/2026	0710102102242024(No.of Docs 2)	0710102102242024/6	COMPANY PETITION (COMPANIES ACT)/238(ND)2024	REGIONAL DIRECTOR (NORTHERN REGION) VS. APRAAVA ENERGY PRIVATE LIMITED	Sec 233 (5)	2/23/2026	1.compliance order the last order required in pdf	DURGA DUTT
445	2/26/2026	0710102102242024(No.of Docs 2)	0710102102242024/6	COMPANY PETITION (COMPANIES ACT)/238(ND)2024	REGIONAL DIRECTOR (NORTHERN REGION) VS. APRAAVA ENERGY PRIVATE LIMITED	Sec 233 (5)	2/23/2026	1.compliance order the last order required in pdf	DURGA DUTT

446	2/19/2026	0710102154982019(No.of Docs 2)	0710102154982019/8	INTERLOCUTORY APPLICATION (IBC)/2691(PB)2019	ARUNAV PANKAJ	Sec 60(5)	2/23/2026	1. Sign missed on every page of PDF. 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order 3. kindly remove double pagination 4. not readable pages are 13,17,19,20,35,46,51,52,53,59,123,124,126 kindly upload clear pages	RIL ASSOCIATES & ADV
447	2/6/2026	0710102063942024(No.of Docs 6)	0710102063942024/17	RESTORED COMPANY PETITION (IBC)/10(PB)2024	MUTHOOT FINCORP LIMITED VS. BHAWNA LATHER	Section 95(1)	2/23/2026	1.bookmarking and index mandatory. 2. incomplete file	sajjan_suman@hotmail
448	2/26/2026	0710102102242024(No.of Docs 2)	0710102102242024/6	COMPANY PETITION (COMPANIES ACT)/238(ND)2024	REGIONAL DIRECTOR (NORTHERN REGION) VS. APRAAVA ENERGY PRIVATE LIMITED	Sec 233 (5)	2/23/2026	1.compliance order the last order required in pdf	DURGA DUTT
449	2/26/2026	0710102102242024(No.of Docs 2)	0710102102242024/6	COMPANY PETITION (COMPANIES ACT)/238(ND)2024	REGIONAL DIRECTOR (NORTHERN REGION) VS. APRAAVA ENERGY PRIVATE LIMITED	Sec 233 (5)	2/23/2026	1.compliance order the last order required in pdf	DURGA DUTT
450	2/20/2026	0710102068612020(No.of Docs 2)	0710102068612020/37	COMPANY PETITION (COMPANIES ACT)/98(PB)2021	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. AMB BUILDPROP PVT LTD & ORS	Sec 241 (2)	2/23/2026	1.kindly file IA.	sfioncit
451	2/23/2026	0710102035692018(No.of Docs 2)	0710102035692018/17	COMPANY PETITION (COMPANIES ACT)9(ND)2019	RIKEN CORPORATION VS. AMTEK RIKEN CASTING PVT. LTD	Sec. 271 - 273, Rule 11 of NCLT	2/23/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	Puneet Singh Bindra
452	2/6/2026	0710102063942024(No.of Docs 6)	0710102063942024/17	RESTORED COMPANY PETITION (IBC)/10(PB)2024	MUTHOOT FINCORP LIMITED VS. BHAWNA LATHER	Section 95(1)	2/23/2026	1.bookmarking and index mandatory. 2. incomplete file	sajjan_suman@hotmail
453	2/6/2026	0710102063942024(No.of Docs 6)	0710102063942024/17	RESTORED COMPANY PETITION (IBC)/10(PB)2024	MUTHOOT FINCORP LIMITED VS. BHAWNA LATHER	Section 95(1)	2/23/2026	1.bookmarking and index mandatory. 2. incomplete file	sajjan_suman@hotmail
454	2/6/2026	0710102063942024(No.of Docs 6)	0710102063942024/17	RESTORED COMPANY PETITION (IBC)/10(PB)2024	MUTHOOT FINCORP LIMITED VS. BHAWNA LATHER	Section 95(1)	2/23/2026	1.bookmarking and index mandatory. 2. incomplete file	sajjan_suman@hotmail
455	2/6/2026	0710102063942024(No.of Docs 6)	0710102063942024/17	RESTORED COMPANY PETITION (IBC)/10(PB)2024	MUTHOOT FINCORP LIMITED VS. BHAWNA LATHER	Section 95(1)	2/23/2026	1.bookmarking and index mandatory. 2. incomplete file	sajjan_suman@hotmail
456	2/6/2026	0710102063942024(No.of Docs 6)	0710102063942024/17	RESTORED COMPANY PETITION (IBC)/10(PB)2024	MUTHOOT FINCORP LIMITED VS. BHAWNA LATHER	Section 95(1)	2/23/2026	1.bookmarking and index mandatory. 2. incomplete file	sajjan_suman@hotmail
457	2/13/2026	0710102084752023(No.of Docs 2)	0710102084752023/2	COMPANY APPEAL (IBC)/47(ND)2023	HITACHI ENERGY INDIA LIMITED VSMR. ASHWINI MEHRA LIQUIDATOR	Sec 42	2/22/2026	1.compliance order the last order required in pdf	Mohna
458	2/27/2026	0710102013302025(No.of Docs 1)	0710102013302025/5	COMPANY PETITION IB (IBC)/226(ND)2025	ISITH PRAKASH GANGOOLY VS. NUGREEN ENERGY PRIVATE LIMITED	IBC under Sec 7,Application under any other provisions- IBC	2/22/2026	1.kindly file IA	AY Associates
459	2/27/2026	0710102013302025(No.of Docs 1)	0710102013302025/5	COMPANY PETITION IB (IBC)/226(ND)2025	ISITH PRAKASH GANGOOLY VS. NUGREEN ENERGY PRIVATE LIMITED	IBC under Sec 7,Application under any other provisions- IBC	2/22/2026	1.kindly file IA	AY Associates
460	2/27/2026	0710102013302025(No.of Docs 1)	0710102013302025/5	COMPANY PETITION IB (IBC)/226(ND)2025	ISITH PRAKASH GANGOOLY VS. NUGREEN ENERGY PRIVATE LIMITED	IBC under Sec 7,Application under any other provisions- IBC	2/22/2026	1.kindly file IA	AY Associates
461	2/27/2026	0710102013302025(No.of Docs 1)	0710102013302025/5	COMPANY PETITION IB (IBC)/226(ND)2025	ISITH PRAKASH GANGOOLY VS. NUGREEN ENERGY PRIVATE LIMITED	IBC under Sec 7,Application under any other provisions- IBC	2/22/2026	1.kindly file IA	AY Associates
462	2/13/2026	0710102084752023(No.of Docs 2)	0710102084752023/2	COMPANY APPEAL (IBC)/47(ND)2023	HITACHI ENERGY INDIA LIMITED VSMR. ASHWINI MEHRA LIQUIDATOR	Sec 42	2/22/2026	1.compliance order the last order required in pdf	Mohna
463	2/13/2026	0710102084752023(No.of Docs 2)	0710102084752023/2	COMPANY APPEAL (IBC)/47(ND)2023	HITACHI ENERGY INDIA LIMITED VSMR. ASHWINI MEHRA LIQUIDATOR	Sec 42	2/22/2026	1.compliance order the last order required in pdf	Mohna
464	2/13/2026	0710102084752023(No.of Docs 2)	0710102084752023/2	COMPANY APPEAL (IBC)/47(ND)2023	HITACHI ENERGY INDIA LIMITED VSMR. ASHWINI MEHRA LIQUIDATOR	Sec 42	2/22/2026	1.compliance order the last order required in pdf	Mohna
465	2/13/2026	0710102084752023(No.of Docs 2)	0710102084752023/2	COMPANY APPEAL (IBC)/47(ND)2023	HITACHI ENERGY INDIA LIMITED VSMR. ASHWINI MEHRA LIQUIDATOR	Sec 42	2/22/2026	1.compliance order the last order required in pdf	Mohna
466	2/13/2026	0710102084752023(No.of Docs 2)	0710102084752023/2	COMPANY APPEAL (IBC)/47(ND)2023	HITACHI ENERGY INDIA LIMITED VSMR. ASHWINI MEHRA LIQUIDATOR	Sec 42	2/22/2026	1.compliance order the last order required in pdf	Mohna
467	2/13/2026	0710102084752023(No.of Docs 2)	0710102084752023/2	COMPANY APPEAL (IBC)/47(ND)2023	HITACHI ENERGY INDIA LIMITED VSMR. ASHWINI MEHRA LIQUIDATOR	Sec 42	2/22/2026	1.compliance order the last order required in pdf	Mohna
468	2/13/2026	0710102084752023(No.of Docs 2)	0710102084752023/2	COMPANY APPEAL (IBC)/47(ND)2023	HITACHI ENERGY INDIA LIMITED VSMR. ASHWINI MEHRA LIQUIDATOR	Sec 42	2/22/2026	1.compliance order the last order required in pdf	Mohna
469	2/13/2026	0710102084752023(No.of Docs 2)	0710102084752023/2	COMPANY APPEAL (IBC)/47(ND)2023	HITACHI ENERGY INDIA LIMITED VSMR. ASHWINI MEHRA LIQUIDATOR	Sec 42	2/22/2026	1.compliance order the last order required in pdf	Mohna
470	2/19/2026	0710102070802025(No.of Docs 3)	0710102070802025/1	INTERLOCUTORY APPLICATION (I.B.C)/3959(ND)2025	ORRIS INFRASTRUCTURE PRIVATE LIMITED VS. THREE C SHELTERS PVT. LTD.	Sec 60(5)	2/20/2026	1.bookmarking mandatory 2.index missing in pdf 3.compliance order missing in pdf	PRAGUN@123
471	2/18/2026	0710102063952025(No.of Docs 1)	0710102063952025/3	INTERLOCUTORY APPLICATION(IBC)(DIS.)/29(ND)2025	SUMAN KUMAR VERMA	Sec 54(1)	2/20/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	CMASKVERMA
	2/18/2026	0710102063952025(No.of Docs 1)	0710102063952025/2	INTERLOCUTORY APPLICATION(IBC)(DIS.)/29(ND)2025	SUMAN KUMAR VERMA	Sec 54(1)	2/20/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	CMASKVERMA

	2/18/2026	0710102099032025(No.of Docs 2)	0710102099032025/2	COMPANY PETITION IB (IBC)633(ND)2025	LAWRAGA METALS PRIVATE LIMITED VS. MS VB HOLDINGS PVT LTD	IBC Under Sec 9	2/20/2026	1. copy of vakalatnama missed in PDF. 2. 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	rksharma54@gmail.com
472	2/19/2026	0710102012822022(No.of Docs 2)	0710102012822022/224	COMPANY PETITION (COMPANIES ACT)62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	2/20/2026	1.kindly file IA	Devvrat
473	2/19/2026	0710102013802024(No.of Docs 2)	0710102013802024/2	COMPANY PETITION (COMPANIES ACT)54(ND)2024	GARIMA JINDAL VS. A K LUMBERS LIMITED	241(1),Sec. 242(4),Sec. 244(1),Applicati	2/20/2026	1.bookmarking mandatory 2.compliance order missing in pdf	corporatejudis@NCLT
	2/19/2026	0710102049862025(No.of Docs 1)	0710102049862025/2	INTERLOCUTORY APPLICATION (I.B.C)2944(ND)2025	AKHIL AHUJA VS. MR. RAKESH SHARMA	19(2)	2/20/2026	1.compliance order missing in pdf 2.blank page in pdf	ashishmiddha@rocketm
	2/19/2026	0710102049862025(No.of Docs 1)	0710102049862025/3	INTERLOCUTORY APPLICATION (I.B.C)2944(ND)2025	AKHIL AHUJA VS. MR. RAKESH SHARMA	19(2)	2/20/2026	1.compliance order missing in pdf 2.blank page in pdf	ashishmiddha@rocketm
474	2/19/2026	0710102028352025(No.of Docs 2)	0710102028352025/7	COMPANY APPEAL(COMPANIES ACT)81(ND)2025	APPU GHAR HOLDINGS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	2/20/2026	1.compliance order missing in pdf 2.affidavit missing in pdf 3.vakalatnama copy missing in pdf	csindia1992
475	2/19/2026	0710102113792020(No.of Docs 1)	0710102113792020/18	COMPANY PETITION (COMPANIES ACT)/183(ND)2020	G. RATHINAM VS. ONCALL MEDICARE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	2/20/2026	1. Twenty five RS. welfare ticket and three RS. court fee missed on vakalatnama in PDF, and kindly paste on blank space of vakalatnama. 2. Date missed on vakalatnama 3. kindly attach the compliance order. 4. bookmarking mandatory 5. Counsel details missed on index.	sidiyer94
	2/19/2026	0710102080992025(No.of Docs 2)	0710102080992025/6	RESTORATION APPLICATION (IBC)82(ND)2025	ASSET RECONSTRUCTION COMPANY INDIA LTD VS. NOIDA MARKETING PRIVATE LIMITED	Rule 11 of NCLT, 2016	2/20/2026	1.compliance order missing in pdf	BLA2024
	2/19/2026	0710102017262025(No.of Docs 1)	0710102017262025/1	COMPANY APPEAL(COMPANIES ACT)45(ND)2025	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (TERRA HORIZONS IRON AND STEEL PVT LTD)	Sec 252 (1) - By Government Body	2/20/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	itdpuneetrai
476	2/19/2026	0710102059872024(No.of Docs 2)	0710102059872024/11	COMPANY PETITION IB (IBC)468(PB)2024	SAMMAAN CAPITAL LIMITED VS. PARSVNATH DEVELOPERS LIMITED	IBC under Sec 7	2/20/2026	1.compliance order missing in pdf 2.need all pages sign in pdf	BLA2024
477	2/18/2026	0710102058732024(No.of Docs 2)	0710102058732024/3	INTERLOCUTORY APPLICATION (I.B.C)3654(PB)2024	VIVEK KUMAR RP OF AVJ DEVELOPERS (INDIA) PVT. LTD. VS. INSOLVENCY AND BANKRUPTCY BOARD OF INDIA	Application under any other provisions-IBC,Sec 60(5),Rule 11 of NCLT, 2016	2/20/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	LD3682009
	2/19/2026	0710102096482025(No.of Docs 2)	0710102096482025/3	INTERLOCUTORY APPLICATION (I.B.C)5458(ND)2025	R.K. CONSTRUCTIONS VS. MR. NAVNEET KUMAR GUPTA LIQUIDATOR OF C&C CONSTRUCTIONS LIMITED	Sec 60(5)	2/20/2026	1.compliance order missing in pdf	RIL ASSOCIATES & ADV
	2/19/2026	0710102088822022(No.of Docs 2)	0710102088822022/6	COMPANY PETITION IB (IBC)867(ND)2022	KISTEN REALTECH PRIVATE LIMITED VS. AERENS JAI REALTY PRIVATE LIMITED	IBC Under Sec 9	2/20/2026	1.compliance order missing in pdf	hiteshsachar
478	2/19/2026	0710102112402025(No.of Docs 1)	0710102112402025/1	INTERLOCUTORY APPLICATION (I.B.C)12(ND)2026	ADVIK AUTOCOMP PV T. LTD. VS. HERO ELECTRIC VEHICLES PRIVATE LIMITED	Sec 60(5)	2/20/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	chamber@bm
479	2/18/2026	0710102078672025(No.of Docs 2)	0710102078672025/7	INTERLOCUTORY APPLICATION (I.B.C)4428(ND)2025	MR. AMIT GUPTA VS. MR. MANOJ KULSHRESTHA RESOLUTION PROFESSIONAL OF INTELLICITY BUSINESS PARK PVT. LTD.	Sec 60(5)	2/20/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	rakesh@12
	2/17/2026	0710102108832025(No.of Docs 2)	0710102108832025/2	INTERLOCUTORY APPLICATION (I.B.C)6088(PB)2025	SH. NEERAJ SINGAL VS. STATE BANK OF INDIA	Rule 11 of NCLT, 2016	2/19/2026	1. sign missed on every page of rejoinder. 2. 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	rrglawoffice
	2/17/2026	0710102039382021(No.of Docs 1)	0710102039382021/3	COMPANY APPEAL (IBC)29(PB)2021	** WILL BE AUTO FILLED LATER	Sec 42	2/19/2026	1. bookmarking and index mandatory. 2. kindly attach the compliance latest order.	argusparters
480	2/17/2026	0710102005102023(No.of Docs 2)	0710102005102023/5	COMPANY PETITION (COMPANIES ACT)12(PB)2023	SHABIH UH RAHMAN KHAN VS. MAXIMA GLASS PRIVATE LIMITED AND ORS.	Sec. 241(1),Sec. 242(4)	2/19/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	Soumya@28
481	2/17/2026	0710102073842023(No.of Docs 1)	0710102073842023/1	INTERVENTION PETITION (IBC)45(PB)2023	DAIICHI SANKYO COMPANY LTD VS. A&A CAPITAL SERVICE PVT LTD	Sec 60(5)	2/19/2026	1. incomplete file	Sanjeevsharma
	2/26/2026	0710102035652024(No.of Docs 2)	0710102035652024/18	INTERLOCUTORY APPLICATION (I.B.C)3610(PB)2024	RADHEYKRISHNA TECHNOBUILD PRIVATE LIMITED VSASHISH SINGH RESOLUTION PROFESSIONAL OF BULLAND REALTORS PRIVATE LIMITED	Sec 60(5)	2/19/2026	1.compliance order missing in pdf 2.need all pages sign in pdf	RIL ASSOCIATES & ADV
	2/26/2026	0710102035652024(No.of Docs 2)	0710102035652024/18	INTERLOCUTORY APPLICATION (I.B.C)3610(PB)2024	RADHEYKRISHNA TECHNOBUILD PRIVATE LIMITED VSASHISH SINGH RESOLUTION PROFESSIONAL OF BULLAND REALTORS PRIVATE LIMITED	Sec 60(5)	2/19/2026	1.compliance order missing in pdf 2.need all pages sign in pdf	RIL ASSOCIATES & ADV
482	2/26/2026	0710102035652024(No.of Docs 2)	0710102035652024/18	INTERLOCUTORY APPLICATION (I.B.C)3610(PB)2024	RADHEYKRISHNA TECHNOBUILD PRIVATE LIMITED VSASHISH SINGH RESOLUTION PROFESSIONAL OF BULLAND REALTORS PRIVATE LIMITED	Sec 60(5)	2/19/2026	1.compliance order missing in pdf 2.need all pages sign in pdf	RIL ASSOCIATES & ADV
483	2/26/2026	0710102035652024(No.of Docs 2)	0710102035652024/18	INTERLOCUTORY APPLICATION (I.B.C)3610(PB)2024	RADHEYKRISHNA TECHNOBUILD PRIVATE LIMITED VSASHISH SINGH RESOLUTION PROFESSIONAL OF BULLAND REALTORS PRIVATE LIMITED	Sec 60(5)	2/19/2026	1.compliance order missing in pdf 2.need all pages sign in pdf	RIL ASSOCIATES & ADV
	2/17/2026	0710102070032024(No.of Docs 2)	0710102070032024/16	COMPANY PETITION (COMPANIES ACT)161(ND)2024	MR. VIVEK KUSHWAHA VS. VIVERS FRESH ORGANIC GAYATRI FARMS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1),Applicati on under any other provisions ,Section 246,Section 447	2/19/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order 2. sign missed on every page of PDF.	laus
	2/12/2026	0710102102972024(No.of Docs 2)	0710102102972024/3	INTERLOCUTORY APPLICATION (I.B.C)6171(ND)2024	PRATIBHA SHARMA VS. MOHIT GOYAL	Sections 60(5)Regulation 13	2/19/2026	1.compliance order missing in pdf	advocatepranavgupta

484	2/12/2026	0710102102972024(No.of Docs 2)	0710102102972024/3	INTERLOCUTORY APPLICATION (I.B.C)/6171(ND)2024	PRATIBHA SHARMA VS. MOHIT GOYAL	Sections 60(5)/Regulation 13	2/19/2026	1.compliance order missing in pdf	advocatepranavgupta
485	2/12/2026	0710102102972024(No.of Docs 2)	0710102102972024/3	INTERLOCUTORY APPLICATION (I.B.C)/6171(ND)2024	PRATIBHA SHARMA VS. MOHIT GOYAL	Sections 60(5)/Regulation 13	2/19/2026	1.compliance order missing in pdf	advocatepranavgupta
486	2/12/2026	0710102102972024(No.of Docs 2)	0710102102972024/3	INTERLOCUTORY APPLICATION (I.B.C)/6171(ND)2024	PRATIBHA SHARMA VS. MOHIT GOYAL	Sections 60(5)/Regulation 13	2/19/2026	1.compliance order missing in pdf	advocatepranavgupta
	2/12/2026	0710102105142024(No.of Docs 2)	0710102105142024/3	INTERLOCUTORY APPLICATION (I.B.C)/6186(ND)2024	AKANKSHA KATYAL VS. MOHIT GOYAL	Sections 60(5)/Regulation 13	2/19/2026	1.compliance order missing in pdf	advocatepranavgupta
487	2/12/2026	0710102105142024(No.of Docs 2)	0710102105142024/3	INTERLOCUTORY APPLICATION (I.B.C)/6186(ND)2024	AKANKSHA KATYAL VS. MOHIT GOYAL	Sections 60(5)/Regulation 13	2/19/2026	1.compliance order missing in pdf	advocatepranavgupta
488	2/12/2026	0710102105142024(No.of Docs 2)	0710102105142024/3	INTERLOCUTORY APPLICATION (I.B.C)/6186(ND)2024	AKANKSHA KATYAL VS. MOHIT GOYAL	Sections 60(5)/Regulation 13	2/19/2026	1.compliance order missing in pdf	advocatepranavgupta
	2/12/2026	0710102105132024(No.of Docs 2)	0710102105132024/4	INTERLOCUTORY APPLICATION (I.B.C)/6192(ND)2024	AMREESH TYAGI VS. MOHIT GOYAL	Sections 60(5)/Regulation 13	2/19/2026	1.compliance order missing in pdf	advocatepranavgupta
489	2/12/2026	0710102105132024(No.of Docs 2)	0710102105132024/4	INTERLOCUTORY APPLICATION (I.B.C)/6192(ND)2024	AMREESH TYAGI VS. MOHIT GOYAL	Sections 60(5)/Regulation 13	2/19/2026	1.compliance order missing in pdf	advocatepranavgupta
490	2/12/2026	0710102105132024(No.of Docs 2)	0710102105132024/4	INTERLOCUTORY APPLICATION (I.B.C)/6192(ND)2024	AMREESH TYAGI VS. MOHIT GOYAL	Sections 60(5)/Regulation 13	2/19/2026	1.compliance order missing in pdf	advocatepranavgupta
	2/12/2026	0710102102922024(No.of Docs 2)	0710102102922024/3	INTERLOCUTORY APPLICATION (I.B.C)/6173(ND)2024	RAGHAV SHARMA VS. MOHIT GOYAL	Sections 60(5)/Regulation 13	2/19/2026	1.compliance order missing in pdf	advocatepranavgupta
491	2/12/2026	0710102102922024(No.of Docs 2)	0710102102922024/3	INTERLOCUTORY APPLICATION (I.B.C)/6173(ND)2024	RAGHAV SHARMA VS. MOHIT GOYAL	Sections 60(5)/Regulation 13	2/19/2026	1.compliance order missing in pdf	advocatepranavgupta
492	2/12/2026	0710102102922024(No.of Docs 2)	0710102102922024/3	INTERLOCUTORY APPLICATION (I.B.C)/6173(ND)2024	RAGHAV SHARMA VS. MOHIT GOYAL	Sections 60(5)/Regulation 13	2/19/2026	1.compliance order missing in pdf	advocatepranavgupta
	2/12/2026	0710102103052024(No.of Docs 2)	0710102103052024/3	INTERLOCUTORY APPLICATION (I.B.C)/6175(ND)2024	ANISH KUMAR SHARMA VS. MOHIT GOYAL	Sections 60(5)/Regulation 13	2/19/2026	1.compliance order missing in pdf	advocatepranavgupta
493	2/12/2026	0710102103052024(No.of Docs 2)	0710102103052024/3	INTERLOCUTORY APPLICATION (I.B.C)/6175(ND)2024	ANISH KUMAR SHARMA VS. MOHIT GOYAL	Sections 60(5)/Regulation 13	2/19/2026	1.compliance order missing in pdf	advocatepranavgupta
494	2/12/2026	0710102103052024(No.of Docs 2)	0710102103052024/3	INTERLOCUTORY APPLICATION (I.B.C)/6175(ND)2024	ANISH KUMAR SHARMA VS. MOHIT GOYAL	Sections 60(5)/Regulation 13	2/19/2026	1.compliance order missing in pdf	advocatepranavgupta
	2/17/2026	0710102109272024(No.of Docs 2)	0710102109272024/11	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/3(ND)2025	BRIGHTSUN EQUITY FINVEST PRIVATE LIMITED VS. NA	Sec. 230-232 - Second Motion	2/19/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	lexforiconsulting
495	2/18/2026	0710102061732025(No.of Docs 2)	0710102061732025/10	INTERLOCUTORY APPLICATION (I.B.C)/180(ND)2025	SANJEEV MAHAJAN VS. M/S NIMITAYA HOTEL & RESORTS LTD	Section 60(5)	2/19/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	Navneet10619
496	2/17/2026	0710102063952025(No.of Docs 1)	0710102063952025/4	INTERLOCUTORY APPLICATION (IBC)(DIS.)/29(ND)2025	SUMAN KUMAR VERMA	Sec 54(1)	2/19/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	CMASKVERMA
	2/17/2026	0710102072322025(No.of Docs 2)	0710102072322025/31	INTERLOCUTORY APPLICATION (I.B.C)/4091(ND)2025	L&T FINANCE LIMITED VSSUPERTECH LIMITED THROUGH ITS INTERIM RESOLUTION PROFESSIONAL MR HITESH GOEL	Sec 60(5)	2/19/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order 2. bookmarking mandatory.	advdhrugupta
497	2/17/2026	0710102077052025(No.of Docs 2)	0710102077052025/6	COMPANY PETITION IB (IBC)/499(ND)2025	IMAGINE MARKETING LIMITED VS. BRIGHT BEGININGS PRIVATE LIMITED	IBC Under Sec 9	2/19/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	SamvadPartners
	10/3/2025	0710102086502025(No.of Docs 0)	0710102086502025/5	TRANSFER APPLICATION (IBC)/57(PB)2025	ANIL KUMAR OJHA VS. REVATHI S RAGHUNATHAN LIQUIDATOR M/S. SLO INDUSTRIES LTD	Rule16(d),NCLT Rules,2016 IBC	2/19/2026	1.tamil pages 102 to 104. 2.need all pages sign in pdf	
498	10/3/2025	0710102086502025(No.of Docs 0)	0710102086502025/5	TRANSFER APPLICATION (IBC)/57(PB)2025	ANIL KUMAR OJHA VS. REVATHI S RAGHUNATHAN LIQUIDATOR M/S. SLO INDUSTRIES LTD	Rule16(d),NCLT Rules,2016 IBC	2/19/2026	1.tamil pages 102 to 104. 2.need all pages sign in pdf	
499	10/3/2025	0710102086502025(No.of Docs 0)	0710102086502025/5	TRANSFER APPLICATION (IBC)/57(PB)2025	ANIL KUMAR OJHA VS. REVATHI S RAGHUNATHAN LIQUIDATOR M/S. SLO INDUSTRIES LTD	Rule16(d),NCLT Rules,2016 IBC	2/19/2026	1.tamil pages 102 to 104. 2.need all pages sign in pdf	

	10/3/2025	0710102086502025(No.of Docs 0)	0710102086502025/5	TRANSFER APPLICATION (IBC)/57(PB)2025	ANIL KUMAR OJHA VS. REVATHI S RAGHUNATHAN LIQUIDATOR M/S. SLO INDUSTRIES LTD	Rule16(d),NCLT Rules,2016 IBC	2/19/2026	1.tamil pages 102 to 104. 2.need all pages sign in pdf	
498	2/18/2026	0710102005432026(No.of Docs 2)	0710102005432026/1	IA (LIQ.) PROGRESS REPORT/86(ND)2026	SHYAM ARORA VS. BSMART TECH (P) LTD.	Reg. 15 of IBBI (Liq.) Regulation 2016	2/19/2026	1.compliance order the last order required in pdf	shyam1968
499	2/20/2026	0710102002872026(No.of Docs 2)	0710102002872026/2	INTERLOCUTORY APPLICATION (I.B.C)235(ND)2026	NATIONAL ASSET RECONSTRUCTION COMPANY LIMITED VS. WEST HARYANA HIGHWAYS PROJECTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	2/19/2026	1.compliance order the last order required in pdf	divyaverma127
	2/20/2026	0710102002872026(No.of Docs 2)	0710102002872026/2	INTERLOCUTORY APPLICATION (I.B.C)235(ND)2026	NATIONAL ASSET RECONSTRUCTION COMPANY LIMITED VS. WEST HARYANA HIGHWAYS PROJECTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	2/19/2026	1.compliance order the last order required in pdf	divyaverma127
	2/20/2026	0710102002872026(No.of Docs 2)	0710102002872026/2	INTERLOCUTORY APPLICATION (I.B.C)235(ND)2026	NATIONAL ASSET RECONSTRUCTION COMPANY LIMITED VS. WEST HARYANA HIGHWAYS PROJECTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	2/19/2026	1.compliance order the last order required in pdf	divyaverma127
500	2/20/2026	0710102002872026(No.of Docs 2)	0710102002872026/2	INTERLOCUTORY APPLICATION (I.B.C)235(ND)2026	NATIONAL ASSET RECONSTRUCTION COMPANY LIMITED VS. WEST HARYANA HIGHWAYS PROJECTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	2/19/2026	1.compliance order the last order required in pdf	divyaverma127
501	2/20/2026	0710102002872026(No.of Docs 2)	0710102002872026/2	INTERLOCUTORY APPLICATION (I.B.C)235(ND)2026	NATIONAL ASSET RECONSTRUCTION COMPANY LIMITED VS. WEST HARYANA HIGHWAYS PROJECTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	2/19/2026	1.compliance order the last order required in pdf	divyaverma127
	2/20/2026	0710102002872026(No.of Docs 2)	0710102002872026/2	INTERLOCUTORY APPLICATION (I.B.C)235(ND)2026	NATIONAL ASSET RECONSTRUCTION COMPANY LIMITED VS. WEST HARYANA HIGHWAYS PROJECTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	2/19/2026	1.compliance order the last order required in pdf	divyaverma127
	2/20/2026	0710102002872026(No.of Docs 2)	0710102002872026/2	INTERLOCUTORY APPLICATION (I.B.C)235(ND)2026	NATIONAL ASSET RECONSTRUCTION COMPANY LIMITED VS. WEST HARYANA HIGHWAYS PROJECTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	2/19/2026	1.compliance order the last order required in pdf	divyaverma127
502	2/20/2026	0710102002872026(No.of Docs 2)	0710102002872026/2	INTERLOCUTORY APPLICATION (I.B.C)235(ND)2026	NATIONAL ASSET RECONSTRUCTION COMPANY LIMITED VS. WEST HARYANA HIGHWAYS PROJECTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	2/19/2026	1.compliance order the last order required in pdf	divyaverma127
503	2/20/2026	0710102002872026(No.of Docs 2)	0710102002872026/2	INTERLOCUTORY APPLICATION (I.B.C)235(ND)2026	NATIONAL ASSET RECONSTRUCTION COMPANY LIMITED VS. WEST HARYANA HIGHWAYS PROJECTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	2/19/2026	1.compliance order the last order required in pdf	divyaverma127
	2/17/2026	0710102000762026(No.of Docs 2)	0710102000762026/2	INTERLOCUTORY APPLICATION (I.B.C)168(ND)2026	RAJINDER KAUR VS. NARENDER KUMAR SHARMA RESOLUTION PROFESSIONAL OF SPAZE TOWERS PRIVATE LIMITED	Sec 60(5)	2/19/2026	1. counsel sign missed on index and last page of brief note in PDF.	karangandhii
	1/25/2026	0710102008102026(No.of Docs 0)	0710102008102026/1	INTERLOCUTORY APPLICATION (I.B.C)432(ND)2026	MUKESH CHAND JAIN VS. GAURAV KUMAR	Section 60(5)	2/19/2026	1.need all pages sign in pdf 2.compliance order missing in pdf	
504	2/18/2026	0710102003762026(No.of Docs 2)	0710102003762026/1	INTERLOCUTORY APPLICATION (I.B.C)215(ND)2026	KOTAK MAHINDRA BANK VS. DR. LEKHRAJ BAJAJ	Sec 60(5)	2/19/2026	1.pagination missing in bookmarking 2.need all pages sign in pdf 3.compliance order missing in pdf	SonaliKhanna
505	2/17/2026	0710102008702026(No.of Docs 2)	0710102008702026/1	INTERLOCUTORY APPLICATION (I.B.C)504(ND)2026	AJAY KUMAR JAIN VS. NARENDER KUMAR SHARMA RESOLUTION PROFESSIONAL OF SPAZE TOWERS PRIVATE LIMITED	Sec 60(5)	2/19/2026	counsel sign missed in pdf	karangandhii
	2/17/2026	0710102008822026(No.of Docs 2)	0710102008822026/1	INTERLOCUTORY APPLICATION (I.B.C)508(ND)2026	RAMITA BATRA VS. NARENDER KUMAR SHARMA RESOLUTION PROFESSIONAL OF SPAZE TOWERS PRIVATE LIMITED	Sec 60(5)	2/19/2026	counsel sign missed in pdf	karangandhii
	2/20/2026	0710102011512026(No.of Docs 2)	0710102011512026/1	INTERLOCUTORY APPLICATION (I.B.C)645(ND)2026	SUNIL KUMAR KABRA	Application under any other provisions- IBC	2/19/2026	1.compliance order missing in pdf	advshivangik
506	2/20/2026	0710102011512026(No.of Docs 2)	0710102011512026/1	INTERLOCUTORY APPLICATION (I.B.C)645(ND)2026	SUNIL KUMAR KABRA	Application under any other provisions- IBC	2/19/2026	1.compliance order missing in pdf	advshivangik
507	2/20/2026	0710102011512026(No.of Docs 2)	0710102011512026/1	INTERLOCUTORY APPLICATION (I.B.C)645(ND)2026	SUNIL KUMAR KABRA	Application under any other provisions- IBC	2/19/2026	1.compliance order missing in pdf	advshivangik
	2/20/2026	0710102011512026(No.of Docs 2)	0710102011512026/1	INTERLOCUTORY APPLICATION (I.B.C)645(ND)2026	SUNIL KUMAR KABRA	Application under any other provisions- IBC	2/19/2026	1.compliance order missing in pdf	advshivangik
	2/20/2026	0710102011522026(No.of Docs 2)	0710102011522026/1	INTERLOCUTORY APPLICATION (I.B.C)648(ND)2026	SUNIL KUMAR KABRA	Application under any other provisions- IBC	2/19/2026	1.compliance order missing in pdf	advshivangik
508	2/20/2026	0710102011522026(No.of Docs 2)	0710102011522026/1	INTERLOCUTORY APPLICATION (I.B.C)648(ND)2026	SUNIL KUMAR KABRA	Application under any other provisions- IBC	2/19/2026	1.compliance order missing in pdf	advshivangik
509	2/20/2026	0710102011522026(No.of Docs 2)	0710102011522026/1	INTERLOCUTORY APPLICATION (I.B.C)648(ND)2026	SUNIL KUMAR KABRA	Application under any other provisions- IBC	2/19/2026	1.compliance order missing in pdf	advshivangik

	2/20/2026	0710102011522026(No.of Docs 2)	0710102011522026/1	INTERLOCUTORY APPLICATION (I.B.C)/648(ND)2026	SUNIL KUMAR KABRA	Application under any other provisions- IBC	2/19/2026	1.compliance order missing in pdf	advshivangik
	2/17/2026	0710200420362018(No.of Docs 2)	0710200420362018/203	COMPANY PETITION IB (IBC)/456(ND)2018	PALLAVI JOSHI BAKHRU CREDITOR VS UNIVERSAL BUILDWELL PVT. LTD.	IBC under Sec 7	2/19/2026	1.council sign missed on index and last page of report and letter 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order 3. sign missed on every page of PDF.	Rashmi Chopra
510	1/28/2026	0710102083702025(No.of Docs 2)	0710102083702025/2	INTERLOCUTORY APPLICATION (I.B.C)/4906(ND)2025	MANISH SARKHEL VS. DEBASHISH NANDA	Sec 60(5)	2/18/2026	No of objection 1. latest order missed	adyasingh96
511	2/7/2026	0710102091442021(No.of Docs 2)	0710102091442021/3	INTERLOCUTORY APPLICATION (I.B.C)/5935(PB)2021	AJIT GYANCHAND JAIN VSSATISH SAHIJPAL	Application under any other provisions- IBC	2/18/2026	No of objection 1. latest order missed	kunalsharma
	2/7/2026	0710102091442021(No.of Docs 2)	0710102091442021/3	INTERLOCUTORY APPLICATION (I.B.C)/5935(PB)2021	AJIT GYANCHAND JAIN VSSATISH SAHIJPAL	Application under any other provisions- IBC	2/18/2026	No of objection 1. latest order missed	kunalsharma
	2/7/2026	0710102091442021(No.of Docs 2)	0710102091442021/3	INTERLOCUTORY APPLICATION (I.B.C)/5935(PB)2021	AJIT GYANCHAND JAIN VSSATISH SAHIJPAL	Application under any other provisions- IBC	2/18/2026	No of objection 1. latest order missed	kunalsharma
512	2/7/2026	0710102091442021(No.of Docs 2)	0710102091442021/3	INTERLOCUTORY APPLICATION (I.B.C)/5935(PB)2021	AJIT GYANCHAND JAIN VSSATISH SAHIJPAL	Application under any other provisions- IBC	2/18/2026	No of objection 1. latest order missed	kunalsharma
513	2/7/2026	0710102091442021(No.of Docs 2)	0710102091442021/3	INTERLOCUTORY APPLICATION (I.B.C)/5935(PB)2021	AJIT GYANCHAND JAIN VSSATISH SAHIJPAL	Application under any other provisions- IBC	2/18/2026	No of objection 1. latest order missed	kunalsharma
	2/7/2026	0710102091442021(No.of Docs 2)	0710102091442021/3	INTERLOCUTORY APPLICATION (I.B.C)/5935(PB)2021	AJIT GYANCHAND JAIN VSSATISH SAHIJPAL	Application under any other provisions- IBC	2/18/2026	No of objection 1. latest order missed	kunalsharma
	2/7/2026	0710102091442021(No.of Docs 2)	0710102091442021/3	INTERLOCUTORY APPLICATION (I.B.C)/5935(PB)2021	AJIT GYANCHAND JAIN VSSATISH SAHIJPAL	Application under any other provisions- IBC	2/18/2026	No of objection 1. latest order missed	kunalsharma
514	2/17/2026	0710102102262025(No.of Docs 1)	0710102102262025/3	COMPANY PETITION (COMPANIES ACT)/209(ND)2025	MR PRADEEP KUMAR JAIN VS. NEO HY-LAMINATES PRIVATE LIMITED	Sec. 241(1)	2/18/2026	1. bookmarking and index mandatory. 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order 3. OCR missed. 4. Twenty Five Rs. welfare ticket and Three Rs. Court fee missed on vakalatnama.	sumitkasana
515	2/16/2026	0710102007532026(No.of Docs 2)	0710102007532026/1	INTERLOCUTORY APPLICATION (I.B.C)/390(ND)2026	ALPHA CORP DEVELOPMENT LIMITED VS. RAKESH KUMAR GUPTA RESOLUTION PROFESSIONAL EARTH BUILDPROP PVT LIMITED	Section 60(5)	2/18/2026	1. copy of vakalatnama missed in PDF.	psichambers
	2/16/2026	0710102036332024(No.of Docs 2)	0710102036332024/7	COMPANY APPEAL(COMPANIES ACT)/82(ND)2024	INCOME TAX OFFICE WARD 10 1 NEW DELHI VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (1) - By Government Body	2/18/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	Shlokchandra@123
	2/24/2026	0710102045202024(No.of Docs 2)	0710102045202024/2	INTERLOCUTORY APPLICATION (I.B.C)/3057(ND)2024	REENA AGGARWAL VSATUL MITTAL	Sec 60(5)	2/18/2026	No of objection 1. remove extra pdf 2. latest order missed 3. ocr missed	Aayu1746
516	2/24/2026	0710102045202024(No.of Docs 2)	0710102045202024/2	INTERLOCUTORY APPLICATION (I.B.C)/3057(ND)2024	REENA AGGARWAL VSATUL MITTAL	Sec 60(5)	2/18/2026	No of objection 1. remove extra pdf 2. latest order missed 3. ocr missed	Aayu1746
517	2/17/2026	0710102105122025(No.of Docs 1)	0710102105122025/1	INTERLOCUTORY APPLICATION (I.B.C)/6013(ND)2025	RAJESH KUMAR GOEL VS PRADEEP KUMAR KAUSHIK	Section 60(5)/Rule 11	2/18/2026	1.compliance order the last order required in pdf	akshatmittaladv
	2/16/2026	0710102000762026(No.of Docs 2)	0710102000762026/1	INTERLOCUTORY APPLICATION (I.B.C)/168(ND)2026	RAJINDER KAUR VS. NARENDER KUMAR SHARMA RESOLUTION PROFESSIONAL OF SPAZE TOWERS PRIVATE LIMITED	Sec 60(5)	2/18/2026	1. Counsel sign missed on index and last page of brief note in PDF.	karangandhi
	2/24/2026	0710102045202024(No.of Docs 2)	0710102045202024/2	INTERLOCUTORY APPLICATION (I.B.C)/3057(ND)2024	REENA AGGARWAL VSATUL MITTAL	Sec 60(5)	2/18/2026	No of objection 1. remove extra pdf 2. latest order missed 3. ocr missed	Aayu1746
518	2/24/2026	0710102045202024(No.of Docs 2)	0710102045202024/2	INTERLOCUTORY APPLICATION (I.B.C)/3057(ND)2024	REENA AGGARWAL VSATUL MITTAL	Sec 60(5)	2/18/2026	No of objection 1. remove extra pdf 2. latest order missed 3. ocr missed	Aayu1746
519	2/24/2026	0710102045182024(No.of Docs 2)	0710102045182024/3	INTERLOCUTORY APPLICATION (I.B.C)/3053(ND)2024	ANIL KUMAR AGARWAL VSATUL MITTAL	Sec 60(5)	2/18/2026	No of objection 1. remove extra pdf 2. latest order missed 3. ocr missed	Aayu1746
	2/24/2026	0710102045182024(No.of Docs 2)	0710102045182024/3	INTERLOCUTORY APPLICATION (I.B.C)/3053(ND)2024	ANIL KUMAR AGARWAL VSATUL MITTAL	Sec 60(5)	2/18/2026	No of objection 1. remove extra pdf 2. latest order missed 3. ocr missed	Aayu1746
	2/24/2026	0710102045182024(No.of Docs 2)	0710102045182024/3	INTERLOCUTORY APPLICATION (I.B.C)/3053(ND)2024	ANIL KUMAR AGARWAL VSATUL MITTAL	Sec 60(5)	2/18/2026	No of objection 1. remove extra pdf 2. latest order missed 3. ocr missed	Aayu1746

520	2/24/2026	0710102045182024(No.of Docs 2)	0710102045182024/3	INTERLOCUTORY APPLICATION (I.B.C)/3053(ND)2024	ANIL KUMAR AGARWAL VSATUL MITTAL	Sec 60(5)	2/18/2026	No of objection 1. remove extra pdf 2. latest order missed 3. ocr missed	Aayu1746
521	2/25/2026	0710102077312025(No.of Docs 2)	0710102077312025/5	COMPANY PETITION (COMPANIES ACT)/162(PB)2025	SERIOUS FRAUD INVESTIGATION OFFICE VS. INTERNATIONAL RECREATION AND AMUSEMENT LIMITED	Sec 241 (2)	2/18/2026	No of objection 1. latest order missed	sfioncft
	2/25/2026	0710102077312025(No.of Docs 2)	0710102077312025/5	COMPANY PETITION (COMPANIES ACT)/162(PB)2025	SERIOUS FRAUD INVESTIGATION OFFICE VS. INTERNATIONAL RECREATION AND AMUSEMENT LIMITED	Sec 241 (2)	2/18/2026	No of objection 1. latest order missed	sfioncft
	2/25/2026	0710102077312025(No.of Docs 2)	0710102077312025/5	COMPANY PETITION (COMPANIES ACT)/162(PB)2025	SERIOUS FRAUD INVESTIGATION OFFICE VS. INTERNATIONAL RECREATION AND AMUSEMENT LIMITED	Sec 241 (2)	2/18/2026	No of objection 1. latest order missed	sfioncft
522	2/24/2026	0710102045172024(No.of Docs 2)	0710102045172024/2	INTERLOCUTORY APPLICATION (I.B.C)/3055(ND)2024	ANIL KUMAR AGARWAL VSATUL MITTAL	Sec 60(5)	2/18/2026	No of objection 1. remove extra pdf 2. latest order missed	Aayu1746
523	2/25/2026	0710102077312025(No.of Docs 2)	0710102077312025/5	COMPANY PETITION (COMPANIES ACT)/162(PB)2025	SERIOUS FRAUD INVESTIGATION OFFICE VS. INTERNATIONAL RECREATION AND AMUSEMENT LIMITED	Sec 241 (2)	2/18/2026	No of objection 1. latest order missed	sfioncft
	2/24/2026	0710102045172024(No.of Docs 2)	0710102045172024/2	INTERLOCUTORY APPLICATION (I.B.C)/3055(ND)2024	ANIL KUMAR AGARWAL VSATUL MITTAL	Sec 60(5)	2/18/2026	No of objection 1. remove extra pdf 2. latest order missed	Aayu1746
	2/24/2026	0710102045172024(No.of Docs 2)	0710102045172024/2	INTERLOCUTORY APPLICATION (I.B.C)/3055(ND)2024	ANIL KUMAR AGARWAL VSATUL MITTAL	Sec 60(5)	2/18/2026	No of objection 1. remove extra pdf 2. latest order missed	Aayu1746
524	2/24/2026	0710102045172024(No.of Docs 2)	0710102045172024/2	INTERLOCUTORY APPLICATION (I.B.C)/3055(ND)2024	ANIL KUMAR AGARWAL VSATUL MITTAL	Sec 60(5)	2/18/2026	No of objection 1. remove extra pdf 2. latest order missed	Aayu1746
525	2/24/2026	0710102045162024(No.of Docs 2)	0710102045162024/2	INTERLOCUTORY APPLICATION (I.B.C)/3056(ND)2024	ARPIT AGARWAL VSATUL MITTAL	Sec 60(5)	2/18/2026	No of objection 1. remove extra pdf 2. latest order missed	Aayu1746
	2/24/2026	0710102045162024(No.of Docs 2)	0710102045162024/2	INTERLOCUTORY APPLICATION (I.B.C)/3056(ND)2024	ARPIT AGARWAL VSATUL MITTAL	Sec 60(5)	2/18/2026	No of objection 1. remove extra pdf 2. latest order missed	Aayu1746
	2/7/2026	0710102091442021(No.of Docs 2)	0710102091442021/3	INTERLOCUTORY APPLICATION (I.B.C)/5935(PB)2021	AJIT GYANCHAND JAIN VSSATISH SAHIJPAL	Application under any other provisions- IBC	2/18/2026	No of objection 1. latest order missed	kunalsharma
526	2/17/2026	0710102105122025(No.of Docs 1)	0710102105122025/1	INTERLOCUTORY APPLICATION (I.B.C)/6013(ND)2025	RAJESH KUMAR GOEL VS PRADEEP KUMAR KAUSHIK	Section 60(5)/Rule 11	2/18/2026	1.compliance order the last order required in pdf	akshatmittaladv
527	2/7/2026	0710102091442021(No.of Docs 2)	0710102091442021/3	INTERLOCUTORY APPLICATION (I.B.C)/5935(PB)2021	AJIT GYANCHAND JAIN VSSATISH SAHIJPAL	Application under any other provisions- IBC	2/18/2026	No of objection 1. latest order missed	kunalsharma
	2/17/2026	0710102105122025(No.of Docs 1)	0710102105122025/1	INTERLOCUTORY APPLICATION (I.B.C)/6013(ND)2025	RAJESH KUMAR GOEL VS PRADEEP KUMAR KAUSHIK	Section 60(5)/Rule 11	2/18/2026	1.compliance order the last order required in pdf	akshatmittaladv
	2/24/2026	0710102045162024(No.of Docs 2)	0710102045162024/2	INTERLOCUTORY APPLICATION (I.B.C)/3056(ND)2024	ARPIT AGARWAL VSATUL MITTAL	Sec 60(5)	2/18/2026	No of objection 1. remove extra pdf 2. latest order missed	Aayu1746
528	2/24/2026	0710102045162024(No.of Docs 2)	0710102045162024/2	INTERLOCUTORY APPLICATION (I.B.C)/3056(ND)2024	ARPIT AGARWAL VSATUL MITTAL	Sec 60(5)	2/18/2026	No of objection 1. remove extra pdf 2. latest order missed	Aayu1746
529	2/24/2026	0710102045212024(No.of Docs 2)	0710102045212024/2	INTERLOCUTORY APPLICATION (I.B.C)/3060(ND)2024	REENA AGGARWAL VSATUL MITTAL	Sec 60(5)	2/18/2026	No of objection 1. remove extra pdf 2. latest order missed 3. ocr missed	Aayu1746
	2/12/2026	0710102011322026(No.of Docs 2)	0710102011322026/1	COMPANY APPLICATION(COMPANIES ACT)/40(ND)2026	RAHUL SACHDEVA & ORS. VS. MR. SUBHASH RAHEJA	Section 340	2/18/2026	1. wrong file, kindly file in application	SARTHAK10
	2/12/2026	0710102011322026(No.of Docs 2)	0710102011322026/1	COMPANY APPLICATION(COMPANIES ACT)/40(ND)2026	RAHUL SACHDEVA & ORS. VS. MR. SUBHASH RAHEJA	Section 340	2/18/2026	1. wrong file, kindly file in application	SARTHAK10
	2/12/2026	0710102011322026(No.of Docs 2)	0710102011322026/1	COMPANY APPLICATION(COMPANIES ACT)/40(ND)2026	RAHUL SACHDEVA & ORS. VS. MR. SUBHASH RAHEJA	Section 340	2/18/2026	1. wrong file, kindly file in application	SARTHAK10
531	2/12/2026	0710102011322026(No.of Docs 2)	0710102011322026/1	COMPANY APPLICATION(COMPANIES ACT)/40(ND)2026	RAHUL SACHDEVA & ORS. VS. MR. SUBHASH RAHEJA	Section 340	2/18/2026	1. wrong file, kindly file in application	SARTHAK10
	2/24/2026	0710102045212024(No.of Docs 2)	0710102045212024/2	INTERLOCUTORY APPLICATION (I.B.C)/3060(ND)2024	REENA AGGARWAL VSATUL MITTAL	Sec 60(5)	2/18/2026	No of objection 1. remove extra pdf 2. latest order missed 3. ocr missed	Aayu1746
	2/24/2026	0710102045212024(No.of Docs 2)	0710102045212024/2	INTERLOCUTORY APPLICATION (I.B.C)/3060(ND)2024	REENA AGGARWAL VSATUL MITTAL	Sec 60(5)	2/18/2026	No of objection 1. remove extra pdf 2. latest order missed 3. ocr missed	Aayu1746
532	2/25/2026	0710102112382025(No.of Docs 1)	0710102112382025/1	INTERLOCUTORY APPLICATION (I.B.C)/522(PB)2026	ALTEK DEVICESPVT LTD VSNEXTRA TELESERVICES PRIVATE LIMITED	Sec 60(5)	2/18/2026	No of objection 1. latest order missed	altekdevices
	2/25/2026	0710102112382025(No.of Docs 1)	0710102112382025/1	INTERLOCUTORY APPLICATION (I.B.C)/522(PB)2026	ALTEK DEVICESPVT LTD VSNEXTRA TELESERVICES PRIVATE LIMITED	Sec 60(5)	2/18/2026	No of objection 1. latest order missed	altekdevices
	2/25/2026	0710102112382025(No.of Docs 1)	0710102112382025/1	INTERLOCUTORY APPLICATION (I.B.C)/522(PB)2026	ALTEK DEVICESPVT LTD VSNEXTRA TELESERVICES PRIVATE LIMITED	Sec 60(5)	2/18/2026	No of objection 1. latest order missed	altekdevices

	2/25/2026	0710102112382025(No.of Docs 1)	0710102112382025/1	INTERLOCUTORY APPLICATION (I.B.C)/522(PB)2026	ALTEK DEVICESPVT LTD VSNEXTRA TELESERVICES PRIVATE LIMITED	Sec 60(5)	2/18/2026	No of objection 1. latest order missed	altekdevices
534	2/24/2026	0710102045212024(No.of Docs 2)	0710102045212024/2	INTERLOCUTORY APPLICATION (I.B.C)/3060(ND)2024	REENA AGGARWAL VSATUL MITTAL	Sec 60(5)	2/18/2026	No of objection 1. remove extra pdf 2. latest order missed 3. ocr missed	Aayu1746
535	2/24/2026	0710102045252024(No.of Docs 2)	0710102045252024/2	INTERLOCUTORY APPLICATION (I.B.C)/3061(ND)2024	REENA AGGARWAL VSATUL MITTAL	Sec 60(5)	2/18/2026	No of objection 1. remove extra pdf 2. latest order missed 3. ocr missed	Aayu1746
	2/17/2026	0710102105122025(No.of Docs 1)	0710102105122025/1	INTERLOCUTORY APPLICATION (I.B.C)/6013(ND)2025	RAJESH KUMAR GOEL VS PRADEEP KUMAR KAUSHIK	Section 60(5)/Rule 11	2/18/2026	1.compliance order the last order required in pdf	akshatmittaladv
	2/24/2026	0710102045252024(No.of Docs 2)	0710102045252024/2	INTERLOCUTORY APPLICATION (I.B.C)/3061(ND)2024	REENA AGGARWAL VSATUL MITTAL	Sec 60(5)	2/18/2026	No of objection 1. remove extra pdf 2. latest order missed 3. ocr missed	Aayu1746
536	2/24/2026	0710102045252024(No.of Docs 2)	0710102045252024/2	INTERLOCUTORY APPLICATION (I.B.C)/3061(ND)2024	REENA AGGARWAL VSATUL MITTAL	Sec 60(5)	2/18/2026	No of objection 1. remove extra pdf 2. latest order missed 3. ocr missed	Aayu1746
537	2/24/2026	0710102045252024(No.of Docs 2)	0710102045252024/2	INTERLOCUTORY APPLICATION (I.B.C)/3061(ND)2024	REENA AGGARWAL VSATUL MITTAL	Sec 60(5)	2/18/2026	No of objection 1. remove extra pdf 2. latest order missed 3. ocr missed	Aayu1746
	1/28/2026	0710102083702025(No.of Docs 2)	0710102083702025/2	INTERLOCUTORY APPLICATION (I.B.C)/4906(ND)2025	MANISH SARKHEL VS. DEBASHISH NANDA	Sec 60(5)	2/18/2026	No of objection 1. latest order missed	adyasingh96
	1/28/2026	0710102083702025(No.of Docs 2)	0710102083702025/2	INTERLOCUTORY APPLICATION (I.B.C)/4906(ND)2025	MANISH SARKHEL VS. DEBASHISH NANDA	Sec 60(5)	2/18/2026	No of objection 1. latest order missed	adyasingh96
538	1/28/2026	0710102083702025(No.of Docs 2)	0710102083702025/2	INTERLOCUTORY APPLICATION (I.B.C)/4906(ND)2025	MANISH SARKHEL VS. DEBASHISH NANDA	Sec 60(5)	2/18/2026	No of objection 1. latest order missed	adyasingh96
539	2/12/2026	0710102088292020(No.of Docs 2)	0710102088292020/5	COMPANY PETITION (COMPANIES ACT)/132(ND)2020	SUDHIR MENDIRATTA VS. EAST BENGAL INVESTMENTS PRIVATE LIMITED	Sec. 59	2/17/2026	1. Twenty five Rs. welfare ticket missed on Vaklatanama 2. attach the compliance order.	eminds@ncit
	2/14/2026	0710102112552025(No.of Docs 2)	0710102112552025/2	TRANSFER APPLICATION/2(PB)2026	YASH DEEP TREXIM PVT. LTD. VS. PRITHVI DEVCONS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	2/17/2026	1.compliance order missing in pdf 2.need all pages sign and true copy in pdf	satyalawchambers
	2/13/2026	0710102097232022(No.of Docs 2)	0710102097232022/4	INTERLOCUTORY APPLICATION (I.B.C)/5879(ND)2022	MR. NARESH KUMAR LOHAN VSMR. JALESH KUMAR GROVER MONITORING PROFESSIONAL OF M/S IREO FIVERIVER PRIVATE LIMITED	Sec 60(5)	2/17/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	RIL ASSOCIATES & ADV
540	2/24/2026	0710102000402023(No.of Docs 4)	0710102000402023/7	COMPANY PETITION IB (IBC)/70(ND)2023	PRUDENT ARC LIMITED VS. PRASAR METAL ENGINEERING PRIVATE LIMITED	IBC under Sec 7	2/17/2026	1.bookmarking mandatory as per index	Sanjeev1513
541	2/24/2026	0710102000402023(No.of Docs 4)	0710102000402023/7	COMPANY PETITION IB (IBC)/70(ND)2023	PRUDENT ARC LIMITED VS. PRASAR METAL ENGINEERING PRIVATE LIMITED	IBC under Sec 7	2/17/2026	1.bookmarking mandatory as per index	Sanjeev1513
	2/24/2026	0710102000402023(No.of Docs 4)	0710102000402023/7	COMPANY PETITION IB (IBC)/70(ND)2023	PRUDENT ARC LIMITED VS. PRASAR METAL ENGINEERING PRIVATE LIMITED	IBC under Sec 7	2/17/2026	1.bookmarking mandatory as per index	Sanjeev1513
	2/23/2026	0710102048932025(No.of Docs 4)	0710102048932025/5	COMPANY PETITION IB (IBC)/336(ND)2025	VALUEFIRST DIGITAL MEDIA PRIVATE LIMITED VS. AMISHI CONSUMER TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	2/17/2026	1.vakalatnama copy missing in pdf	vedantschahal
542	2/23/2026	0710102048932025(No.of Docs 4)	0710102048932025/5	COMPANY PETITION IB (IBC)/336(ND)2025	VALUEFIRST DIGITAL MEDIA PRIVATE LIMITED VS. AMISHI CONSUMER TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	2/17/2026	1.vakalatnama copy missing in pdf	vedantschahal
543	2/23/2026	0710102048932025(No.of Docs 4)	0710102048932025/5	COMPANY PETITION IB (IBC)/336(ND)2025	VALUEFIRST DIGITAL MEDIA PRIVATE LIMITED VS. AMISHI CONSUMER TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	2/17/2026	1.vakalatnama copy missing in pdf	vedantschahal
	2/16/2026	0710102038632025(No.of Docs 2)	0710102038632025/3	INTERLOCUTORY APPLICATION (I.B.C)/2392(PB)2025	ARVIND GARG VS. MR ASHOK BANSAL	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	2/17/2026	1.compliance order the last order required in pdf 2.need all pages sign in pdf	rachitmit
	2/16/2026	0710102038632025(No.of Docs 2)	0710102038632025/3	INTERLOCUTORY APPLICATION (I.B.C)/2392(PB)2025	ARVIND GARG VS. MR ASHOK BANSAL	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	2/17/2026	1.compliance order the last order required in pdf 2.need all pages sign in pdf	rachitmit
544	2/16/2026	0710102038632025(No.of Docs 2)	0710102038632025/3	INTERLOCUTORY APPLICATION (I.B.C)/2392(PB)2025	ARVIND GARG VS. MR ASHOK BANSAL	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	2/17/2026	1.compliance order the last order required in pdf 2.need all pages sign in pdf	rachitmit
545	2/16/2026	0710102038632025(No.of Docs 2)	0710102038632025/3	INTERLOCUTORY APPLICATION (I.B.C)/2392(PB)2025	ARVIND GARG VS. MR ASHOK BANSAL	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	2/17/2026	1.compliance order the last order required in pdf 2.need all pages sign in pdf	rachitmit
	2/24/2026	0710102000402023(No.of Docs 4)	0710102000402023/7	COMPANY PETITION IB (IBC)/70(ND)2023	PRUDENT ARC LIMITED VS. PRASAR METAL ENGINEERING PRIVATE LIMITED	IBC under Sec 7	2/17/2026	1.bookmarking mandatory as per index	Sanjeev1513
	2/13/2026	0710102009042023(No.of Docs 2)	0710102009042023/3	INTERLOCUTORY APPLICATION (I.B.C)/917(ND)2023	SULOCHANA DEVI VSMR. JALESH KUMAR GROVER MONITORING PROFESSIONAL OF M/S IREO FIVERIVER PRIVATE LIMITED	Sec 60(5)	2/17/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	RIL ASSOCIATES & ADV
546	2/13/2026	0710102011662023(No.of Docs 2)	0710102011662023/2	INTERLOCUTORY APPLICATION (I.B.C)/929(ND)2023	MOHINDER SINGH VS. JALESH KUMAR GROVER MONITORING PROFESSIONAL OF M/S IREO FIVERIVER PRIVATE LIMITED	Sec 60(5)	2/17/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	RIL ASSOCIATES & ADV
547	2/13/2026	0710102027342023(No.of Docs 2)	0710102027342023/2	INTERLOCUTORY APPLICATION (I.B.C)/1878(ND)2023	SUDHIR KUMAR SAIN VSMR. JALESH KUMAR GROVERMONITORING PROFESSIONAL OF M/S IREO FIVERIVER PRIVATE LIMITED	Sec 60(5)	2/17/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	RIL ASSOCIATES & ADV
	2/13/2026	0710102027242023(No.of Docs 2)	0710102027242023/2	INTERLOCUTORY APPLICATION (I.B.C)/1818(ND)2023	SUSHIL KUMAR LEGA VSMR. JALESH KUMAR GROVER MONITORING PROFESSIONAL OF M/S IREO FIVERIVER PRIVATE LIMITED	Sec 60(5)	2/17/2026	1. date missed on vaklatnama in PDF. 2 kindly attach latest compliance order as the matter is already listed after the attached mentioned order	RIL ASSOCIATES & ADV

560	1/31/2026	0710102004342025(No.of Docs 1)	0710102004342025/1	COMPANY APPEAL(COMPANIES ACT)28(ND)2025	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (PROVIDENT INVESTMENTS & INDUSTRIES INDIA PVT. LTD.)	Sec 252 (3) - By Government Body	2/17/2026	1.compliance order the last order required in pdf	itdpuneetrai
561	2/14/2026	0710102103972025(No.of Docs 2)	0710102103972025/1	COMPANY PETITION IB (IBC)/658(ND)2025	RAJNISH GUPTA VS. JB GOLD PRIVATE LIMITED	Section 94(1)	2/17/2026	1.compliance order missing in pdf	Mithal
	2/21/2026	0710102014202026(No.of Docs 2)	0710102014202026/1	COMPANY APPLICATION(COMPANIES ACT)47(ND)2026	AMIT KUMAR VS. BODYSECRET CLOTHING PRIVATE LIMITED	Rule 11 of NCLT	2/17/2026	No of objection 1. wrong file kindly file in Application	SUSHIL ANTAL
	2/12/2026	0710102085682025(No.of Docs 1)	0710102085682025/4	TRANSFER APPLICATION/54(PB)2025	MR RITURAJ VISHNU GOPAL SHAHU VS. OMSATYAM BUILDCONS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	2/17/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	Rudra1997
562	2/12/2026	0710102092992025(No.of Docs 2)	0710102092992025/2	INTERLOCUTORY APPLICATION (I.B.C)/5472(ND)2025	PRABHAKAR KUMAR RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	2/17/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	lexforiconsulting
563	1/31/2026	0710102063582025(No.of Docs 1)	0710102063582025/1	COMPANY APPEAL(COMPANIES ACT)106(ND)2025	ASSISTANT COMMISSIONER OF INCOME TAX VS. REGISTRAR OF COMPANIES (DAMODAR EXPRESS PVT LTD)	Sec 252 (3) - By Government Body	2/17/2026	1.compliance order the last order required in pdf	itdpuneetrai
	1/31/2026	0710102063582025(No.of Docs 1)	0710102063582025/1	COMPANY APPEAL(COMPANIES ACT)106(ND)2025	ASSISTANT COMMISSIONER OF INCOME TAX VS. REGISTRAR OF COMPANIES (DAMODAR EXPRESS PVT LTD)	Sec 252 (3) - By Government Body	2/17/2026	1.compliance order the last order required in pdf	itdpuneetrai
	2/21/2026	0710102014202026(No.of Docs 2)	0710102014202026/1	COMPANY APPLICATION(COMPANIES ACT)47(ND)2026	AMIT KUMAR VS. BODYSECRET CLOTHING PRIVATE LIMITED	Rule 11 of NCLT	2/17/2026	No of objection 1. wrong file kindly file in Application	SUSHIL ANTAL
564	1/31/2026	0710102062292025(No.of Docs 1)	0710102062292025/1	COMPANY APPEAL(COMPANIES ACT)102(ND)2025	ACIT(OSD) VS. REGISTRAR OF COMPANIES (PASKO LEASING PVT LTD)	Sec 252 (3) - By Government Body	2/17/2026	1.compliance order the last order required in pdf	itdpuneetrai
565	1/31/2026	0710102062292025(No.of Docs 1)	0710102062292025/1	COMPANY APPEAL(COMPANIES ACT)102(ND)2025	ACIT(OSD) VS. REGISTRAR OF COMPANIES (PASKO LEASING PVT LTD)	Sec 252 (3) - By Government Body	2/17/2026	1.compliance order the last order required in pdf	itdpuneetrai
	1/31/2026	0710102062292025(No.of Docs 1)	0710102062292025/1	COMPANY APPEAL(COMPANIES ACT)102(ND)2025	ACIT(OSD) VS. REGISTRAR OF COMPANIES (PASKO LEASING PVT LTD)	Sec 252 (3) - By Government Body	2/17/2026	1.compliance order the last order required in pdf	itdpuneetrai
	2/23/2026	0710102048932025(No.of Docs 4)	0710102048932025/5	COMPANY PETITION IB (IBC)/336(ND)2025	VALUEFIRST DIGITAL MEDIA PRIVATE LIMITED VS. AMISHI CONSUMER TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	2/17/2026	1.vakalatanama copy missing in pdf	vedantschahal
567	1/31/2026	0710102063582025(No.of Docs 1)	0710102063582025/1	COMPANY APPEAL(COMPANIES ACT)106(ND)2025	ASSISTANT COMMISSIONER OF INCOME TAX VS. REGISTRAR OF COMPANIES (DAMODAR EXPRESS PVT LTD)	Sec 252 (3) - By Government Body	2/17/2026	1.compliance order the last order required in pdf	itdpuneetrai
	1/31/2026	0710102063582025(No.of Docs 1)	0710102063582025/1	COMPANY APPEAL(COMPANIES ACT)106(ND)2025	ASSISTANT COMMISSIONER OF INCOME TAX VS. REGISTRAR OF COMPANIES (DAMODAR EXPRESS PVT LTD)	Sec 252 (3) - By Government Body	2/17/2026	1.compliance order the last order required in pdf	itdpuneetrai
	2/14/2026	0710102070182025(No.of Docs 2)	0710102070182025/2	COMPANY PETITION IB (IBC)/461(ND)2025	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA VS. JAISANSHU MEDICARE PRIVATE LIMITED	IBC under Sec 7	2/17/2026	1.incomplete file in pdf	lokeshsharmalaw
568	1/31/2026	0710102063582025(No.of Docs 1)	0710102063582025/1	COMPANY APPEAL(COMPANIES ACT)106(ND)2025	ASSISTANT COMMISSIONER OF INCOME TAX VS. REGISTRAR OF COMPANIES (DAMODAR EXPRESS PVT LTD)	Sec 252 (3) - By Government Body	2/17/2026	1.compliance order the last order required in pdf	itdpuneetrai
569	1/31/2026	0710102063582025(No.of Docs 1)	0710102063582025/1	COMPANY APPEAL(COMPANIES ACT)106(ND)2025	ASSISTANT COMMISSIONER OF INCOME TAX VS. REGISTRAR OF COMPANIES (DAMODAR EXPRESS PVT LTD)	Sec 252 (3) - By Government Body	2/17/2026	1.compliance order the last order required in pdf	itdpuneetrai
	1/31/2026	0710102063582025(No.of Docs 1)	0710102063582025/1	COMPANY APPEAL(COMPANIES ACT)106(ND)2025	ASSISTANT COMMISSIONER OF INCOME TAX VS. REGISTRAR OF COMPANIES (DAMODAR EXPRESS PVT LTD)	Sec 252 (3) - By Government Body	2/17/2026	1.compliance order the last order required in pdf	itdpuneetrai
	1/31/2026	0710102063582025(No.of Docs 1)	0710102063582025/1	COMPANY APPEAL(COMPANIES ACT)106(ND)2025	ASSISTANT COMMISSIONER OF INCOME TAX VS. REGISTRAR OF COMPANIES (DAMODAR EXPRESS PVT LTD)	Sec 252 (3) - By Government Body	2/17/2026	1.compliance order the last order required in pdf	itdpuneetrai
570	1/31/2026	0710102063582025(No.of Docs 1)	0710102063582025/1	COMPANY APPEAL(COMPANIES ACT)106(ND)2025	ASSISTANT COMMISSIONER OF INCOME TAX VS. REGISTRAR OF COMPANIES (DAMODAR EXPRESS PVT LTD)	Sec 252 (3) - By Government Body	2/17/2026	1.compliance order the last order required in pdf	itdpuneetrai
571	2/21/2026	0710102014202026(No.of Docs 2)	0710102014202026/1	COMPANY APPLICATION(COMPANIES ACT)47(ND)2026	AMIT KUMAR VS. BODYSECRET CLOTHING PRIVATE LIMITED	Rule 11 of NCLT	2/17/2026	No of objection 1. wrong file kindly file in Application	SUSHIL ANTAL
	2/13/2026	0710102012822022(No.of Docs 2)	0710102012822022/222	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	2/17/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	charusangwan

	2/13/2026	0710102012622026(No.of Docs 2)	0710102012622026/1	TRANSFER APPLICATION (IBC)/8(PB)2026	GREENOPOLIS WELFARE CONFEDERATION VS. PRADEEP KUMAR KAUSHIK	Rule16(d),NCLT Rules,2016 IBC	2/17/2026	incomplete file	27jaisikand
572	2/13/2026	0710102012622026(No.of Docs 1)	0710102012622026/2	TRANSFER APPLICATION (IBC)/8(PB)2026	GREENOPOLIS WELFARE CONFEDERATION VS. PRADEEP KUMAR KAUSHIK	Rule16(d),NCLT Rules,2016 IBC	2/17/2026	1. incomplete file	27jaisikand
573	1/8/2026	0710102025022025(No.of Docs 2)	0710102025022025/1	INTERLOCUTORY APPLICATION (I.B.C)/1574(ND)2025	ALCHEMIST INVESTORS WELFARE ASSOCIATION VS. ALCHEMIST INFRA REALTY LIMITED	Application under any other provisions- IBC	2/16/2026	1.compliance order the last order required in pdf	palashsinghai
	2/20/2026	0710102059352025(No.of Docs 3)	0710102059352025/2	INTERLOCUTORY APPLICATION (I.B.C)/3348(ND)2025	M/S. HT MEDIA LIMITED VS. M/S INTERNATIONAL RECREATION AND AMUSEMENT LIMITED	Sec 60(5)	2/16/2026	1.vakalatanama copy missing in pdf	mohit_mimansa
	2/20/2026	0710102059352025(No.of Docs 3)	0710102059352025/2	INTERLOCUTORY APPLICATION (I.B.C)/3348(ND)2025	M/S. HT MEDIA LIMITED VS. M/S INTERNATIONAL RECREATION AND AMUSEMENT LIMITED	Sec 60(5)	2/16/2026	1.vakalatanama copy missing in pdf	mohit_mimansa
574	2/20/2026	0710102059352025(No.of Docs 3)	0710102059352025/2	INTERLOCUTORY APPLICATION (I.B.C)/3348(ND)2025	M/S. HT MEDIA LIMITED VS. M/S INTERNATIONAL RECREATION AND AMUSEMENT LIMITED	Sec 60(5)	2/16/2026	1.vakalatanama copy missing in pdf	mohit_mimansa
575	2/20/2026	0710102059352025(No.of Docs 3)	0710102059352025/2	INTERLOCUTORY APPLICATION (I.B.C)/3348(ND)2025	M/S. HT MEDIA LIMITED VS. M/S INTERNATIONAL RECREATION AND AMUSEMENT LIMITED	Sec 60(5)	2/16/2026	1.vakalatanama copy missing in pdf	mohit_mimansa
	2/11/2026	0710102054182025(No.of Docs 2)	0710102054182025/4	COMPANY APPEAL(COMPANIES ACT)/98(ND)2025	LAST CHANCE HOSPITALITY PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT DELHI & HARYANA	Sec 252 (3)	2/16/2026	1.bookmarking mandatory 2.compliance order missing in pdf	JASPAL1988
	2/14/2026	0710102053942025(No.of Docs 2)	0710102053942025/1	COMPANY APPLICATION(COMPANIES ACT)/147(ND)2025	SANNJAY MAHIPAL VS. ARAVALI CYLINDERS PRIVATE LIMITED	Sec. 244(1)	2/16/2026	1.compliance order the last order required in pdf	tushita.ghosh
576	2/14/2026	0710102053942025(No.of Docs 2)	0710102053942025/1	COMPANY APPLICATION(COMPANIES ACT)/147(ND)2025	SANNJAY MAHIPAL VS. ARAVALI CYLINDERS PRIVATE LIMITED	Sec. 244(1)	2/16/2026	1.compliance order the last order required in pdf	tushita.ghosh
577	2/14/2026	0710102053942025(No.of Docs 2)	0710102053942025/1	COMPANY APPLICATION(COMPANIES ACT)/147(ND)2025	SANNJAY MAHIPAL VS. ARAVALI CYLINDERS PRIVATE LIMITED	Sec. 244(1)	2/16/2026	1.compliance order the last order required in pdf	tushita.ghosh
	2/14/2026	0710102053942025(No.of Docs 2)	0710102053942025/1	COMPANY APPLICATION(COMPANIES ACT)/147(ND)2025	SANNJAY MAHIPAL VS. ARAVALI CYLINDERS PRIVATE LIMITED	Sec. 244(1)	2/16/2026	1.compliance order the last order required in pdf	tushita.ghosh
	2/14/2026	0710102053942025(No.of Docs 2)	0710102053942025/1	COMPANY APPLICATION(COMPANIES ACT)/147(ND)2025	SANNJAY MAHIPAL VS. ARAVALI CYLINDERS PRIVATE LIMITED	Sec. 244(1)	2/16/2026	1.compliance order the last order required in pdf	tushita.ghosh
578	2/14/2026	0710102053942025(No.of Docs 2)	0710102053942025/1	COMPANY APPLICATION(COMPANIES ACT)/147(ND)2025	SANNJAY MAHIPAL VS. ARAVALI CYLINDERS PRIVATE LIMITED	Sec. 244(1)	2/16/2026	1.compliance order the last order required in pdf	tushita.ghosh
579	2/14/2026	0710102053942025(No.of Docs 2)	0710102053942025/1	COMPANY APPLICATION(COMPANIES ACT)/147(ND)2025	SANNJAY MAHIPAL VS. ARAVALI CYLINDERS PRIVATE LIMITED	Sec. 244(1)	2/16/2026	1.compliance order the last order required in pdf	tushita.ghosh
	2/14/2026	0710102053942025(No.of Docs 2)	0710102053942025/1	COMPANY APPLICATION(COMPANIES ACT)/147(ND)2025	SANNJAY MAHIPAL VS. ARAVALI CYLINDERS PRIVATE LIMITED	Sec. 244(1)	2/16/2026	1.compliance order the last order required in pdf	tushita.ghosh
	2/14/2026	0710102053942025(No.of Docs 2)	0710102053942025/1	COMPANY APPLICATION(COMPANIES ACT)/147(ND)2025	SANNJAY MAHIPAL VS. ARAVALI CYLINDERS PRIVATE LIMITED	Sec. 244(1)	2/16/2026	1.compliance order the last order required in pdf	tushita.ghosh
580	2/23/2026	0710102079572025(No.of Docs 1)	0710102079572025/8	TRANSFER APPLICATION/48(PB)2025	DR. VINAYBHARATRAM VS. JUHI DEVELOPERS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	2/16/2026	1.compliance order missing in pdf	swapnil.123
581	2/23/2026	0710102079572025(No.of Docs 1)	0710102079572025/8	TRANSFER APPLICATION/48(PB)2025	DR. VINAYBHARATRAM VS. JUHI DEVELOPERS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	2/16/2026	1.compliance order missing in pdf	swapnil.123
	2/23/2026	0710102079572025(No.of Docs 1)	0710102079572025/8	TRANSFER APPLICATION/48(PB)2025	DR. VINAYBHARATRAM VS. JUHI DEVELOPERS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	2/16/2026	1.compliance order missing in pdf	swapnil.123
	2/23/2026	0710102079572025(No.of Docs 1)	0710102079572025/7	TRANSFER APPLICATION/48(PB)2025	DR. VINAYBHARATRAM VS. JUHI DEVELOPERS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	2/16/2026	1.compliance order missing in pdf	swapnil.123
582	2/23/2026	0710102079572025(No.of Docs 1)	0710102079572025/7	TRANSFER APPLICATION/48(PB)2025	DR. VINAYBHARATRAM VS. JUHI DEVELOPERS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	2/16/2026	1.compliance order missing in pdf	swapnil.123
583	2/23/2026	0710102079572025(No.of Docs 1)	0710102079572025/7	TRANSFER APPLICATION/48(PB)2025	DR. VINAYBHARATRAM VS. JUHI DEVELOPERS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	2/16/2026	1.compliance order missing in pdf	swapnil.123
	2/23/2026	0710102079572025(No.of Docs 1)	0710102079572025/10	TRANSFER APPLICATION/48(PB)2025	DR. VINAYBHARATRAM VS. JUHI DEVELOPERS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	2/16/2026	1.compliance order missing in pdf	swapnil.123
	2/23/2026	0710102079572025(No.of Docs 1)	0710102079572025/10	TRANSFER APPLICATION/48(PB)2025	DR. VINAYBHARATRAM VS. JUHI DEVELOPERS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	2/16/2026	1.compliance order missing in pdf	swapnil.123
584	2/23/2026	0710102079572025(No.of Docs 1)	0710102079572025/10	TRANSFER APPLICATION/48(PB)2025	DR. VINAYBHARATRAM VS. JUHI DEVELOPERS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	2/16/2026	1.compliance order missing in pdf	swapnil.123
585	2/23/2026	0710102079572025(No.of Docs 1)	0710102079572025/8	TRANSFER APPLICATION/48(PB)2025	DR. VINAYBHARATRAM VS. JUHI DEVELOPERS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	2/16/2026	1.compliance order missing in pdf	swapnil.123

586	2/23/2026	0710102079572025(No.of Docs 1)	0710102079572025/8	TRANSFER APPLICATION/48(PB)2025	DR. VINAYBHARATRAM VS. JUHI DEVELOPERS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	2/16/2026	1.compliance order missing in pdf	swapnil.123
	2/23/2026	0710102079572025(No.of Docs 1)	0710102079572025/8	TRANSFER APPLICATION/48(PB)2025	DR. VINAYBHARATRAM VS. JUHI DEVELOPERS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	2/16/2026	1.compliance order missing in pdf	swapnil.123
	2/23/2026	0710102079572025(No.of Docs 1)	0710102079572025/8	TRANSFER APPLICATION/48(PB)2025	DR. VINAYBHARATRAM VS. JUHI DEVELOPERS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	2/16/2026	1.compliance order missing in pdf	swapnil.123
587	2/23/2026	0710102079572025(No.of Docs 1)	0710102079572025/8	TRANSFER APPLICATION/48(PB)2025	DR. VINAYBHARATRAM VS. JUHI DEVELOPERS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	2/16/2026	1.compliance order missing in pdf	swapnil.123
588	2/23/2026	0710102079572025(No.of Docs 1)	0710102079572025/8	TRANSFER APPLICATION/48(PB)2025	DR. VINAYBHARATRAM VS. JUHI DEVELOPERS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	2/16/2026	1.compliance order missing in pdf	swapnil.123
	2/23/2026	0710102079572025(No.of Docs 1)	0710102079572025/10	TRANSFER APPLICATION/48(PB)2025	DR. VINAYBHARATRAM VS. JUHI DEVELOPERS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	2/16/2026	1.compliance order missing in pdf	swapnil.123
589	2/23/2026	0710102079572025(No.of Docs 1)	0710102079572025/10	TRANSFER APPLICATION/48(PB)2025	DR. VINAYBHARATRAM VS. JUHI DEVELOPERS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	2/16/2026	1.compliance order missing in pdf	swapnil.123
590	2/23/2026	0710102079572025(No.of Docs 1)	0710102079572025/7	TRANSFER APPLICATION/48(PB)2025	DR. VINAYBHARATRAM VS. JUHI DEVELOPERS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	2/16/2026	1.compliance order missing in pdf	swapnil.123
	2/23/2026	0710102079572025(No.of Docs 1)	0710102079572025/7	TRANSFER APPLICATION/48(PB)2025	DR. VINAYBHARATRAM VS. JUHI DEVELOPERS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	2/16/2026	1.compliance order missing in pdf	swapnil.123
591	2/23/2026	0710102079572025(No.of Docs 1)	0710102079572025/7	TRANSFER APPLICATION/48(PB)2025	DR. VINAYBHARATRAM VS. JUHI DEVELOPERS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	2/16/2026	1.compliance order missing in pdf	swapnil.123
592	2/23/2026	0710102079572025(No.of Docs 1)	0710102079572025/7	TRANSFER APPLICATION/48(PB)2025	DR. VINAYBHARATRAM VS. JUHI DEVELOPERS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	2/16/2026	1.compliance order missing in pdf	swapnil.123
	2/23/2026	0710102079572025(No.of Docs 1)	0710102079572025/7	TRANSFER APPLICATION/48(PB)2025	DR. VINAYBHARATRAM VS. JUHI DEVELOPERS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	2/16/2026	1.compliance order missing in pdf	swapnil.123
593	2/23/2026	0710102079572025(No.of Docs 1)	0710102079572025/10	TRANSFER APPLICATION/48(PB)2025	DR. VINAYBHARATRAM VS. JUHI DEVELOPERS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	2/16/2026	1.compliance order missing in pdf	swapnil.123
594	2/23/2026	0710102079572025(No.of Docs 1)	0710102079572025/10	TRANSFER APPLICATION/48(PB)2025	DR. VINAYBHARATRAM VS. JUHI DEVELOPERS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	2/16/2026	1.compliance order missing in pdf	swapnil.123
	2/12/2026	0710102027092025(No.of Docs 2)	0710102027092025/5	COMPANY PETITION (COMPANIES ACT)/64(ND)2025	GULSHA KUMAR MEHTA VS. CROWN REALTECH PVT LTD	Sec. 241(1),Sec. 242(4)	2/16/2026	No of objection 1. attach latest order	Ashishlu
595	1/8/2026	0710102025022025(No.of Docs 2)	0710102025022025/1	COMPANY PETITION (COMPANIES ACT)/64(ND)2025	GULSHA KUMAR MEHTA VS. CROWN REALTECH PVT LTD	Sec. 241(1),Sec. 242(4)	2/16/2026	No of objection 1. attach latest order	Ashishlu
596	1/8/2026	0710102025022025(No.of Docs 2)	0710102025022025/1	INTERLOCUTORY APPLICATION (I.B.C)/1574(ND)2025	ALCHEMIST INVESTORS WELFARE ASSOCIATION VS. ALCHEMIST INFRA REALTY LIMITED	Application under any other provisions- IBC	2/16/2026	1.compliance order the last order required in pdf	palashsinghai
597	2/20/2026	0710102083212025(No.of Docs 2)	0710102083212025/3	INTERLOCUTORY APPLICATION (I.B.C)/1574(ND)2025	ALCHEMIST INVESTORS WELFARE ASSOCIATION VS. ALCHEMIST INFRA REALTY LIMITED	Application under any other provisions- IBC	2/16/2026	1.compliance order the last order required in pdf	palashsinghai
	2/20/2026	0710102083212025(No.of Docs 2)	0710102083212025/3	COMPANY PETITION IB (IBC)/538(ND)2025	BAA TELEVISION NETWORK PRIVATE LIMITED VS. CMYK PRINTECH LIMITED	IBC Under Sec 9	2/16/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	Lexsterlaw
598	2/20/2026	0710102083212025(No.of Docs 2)	0710102083212025/3	COMPANY PETITION IB (IBC)/538(ND)2025	BAA TELEVISION NETWORK PRIVATE LIMITED VS. CMYK PRINTECH LIMITED	IBC Under Sec 9	2/16/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	Lexsterlaw
	2/20/2026	0710102083212025(No.of Docs 2)	0710102083212025/3	COMPANY PETITION IB (IBC)/538(ND)2025	BAA TELEVISION NETWORK PRIVATE LIMITED VS. CMYK PRINTECH LIMITED	IBC Under Sec 9	2/16/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	Lexsterlaw
599	2/20/2026	0710102083212025(No.of Docs 2)	0710102083212025/3	COMPANY PETITION IB (IBC)/538(ND)2025	BAA TELEVISION NETWORK PRIVATE LIMITED VS. CMYK PRINTECH LIMITED	IBC Under Sec 9	2/16/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	Lexsterlaw
	2/20/2026	0710102083212025(No.of Docs 2)	0710102083212025/3	COMPANY PETITION IB (IBC)/538(ND)2025	BAA TELEVISION NETWORK PRIVATE LIMITED VS. CMYK PRINTECH LIMITED	IBC Under Sec 9	2/16/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	Lexsterlaw
599	1/8/2026	0710102025022025(No.of Docs 2)	0710102025022025/1	INTERLOCUTORY APPLICATION (I.B.C)/1574(ND)2025	ALCHEMIST INVESTORS WELFARE ASSOCIATION VS. ALCHEMIST INFRA REALTY LIMITED	Application under any other provisions- IBC	2/16/2026	1.compliance order the last order required in pdf	palashsinghai

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	1/8/2026	0710102025022025(No.of Docs 2)	0710102025022025/1	INTERLOCUTORY APPLICATION (I.B.C)/1574(ND)2025	ALCHEMIST INVESTORS WELFARE ASSOCIATION VS. ALCHEMIST INFRA REALTY LIMITED	Application under any other provisions- IBC	2/16/2026	1.compliance order the last order required in pdf	palashsinghai
600	1/8/2026	0710102025022025(No.of Docs 2)	0710102025022025/1	INTERLOCUTORY APPLICATION (I.B.C)/1574(ND)2025	ALCHEMIST INVESTORS WELFARE ASSOCIATION VS. ALCHEMIST INFRA REALTY LIMITED	Application under any other provisions- IBC	2/16/2026	1.compliance order the last order required in pdf	palashsinghai
601	2/20/2026	0710102083212025(No.of Docs 2)	0710102083212025/3	COMPANY PETITION IB (IBC)/538(ND)2025	BAA TELEVISION NETWORK PRIVATE LIMITED VS. CMYK PRINTECH LIMITED	IBC Under Sec 9	2/16/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	Lexsterlaw
	2/20/2026	0710102083212025(No.of Docs 2)	0710102083212025/3	COMPANY PETITION IB (IBC)/538(ND)2025	BAA TELEVISION NETWORK PRIVATE LIMITED VS. CMYK PRINTECH LIMITED	IBC Under Sec 9	2/16/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	Lexsterlaw
	2/20/2026	0710102083212025(No.of Docs 2)	0710102083212025/3	COMPANY PETITION IB (IBC)/538(ND)2025	BAA TELEVISION NETWORK PRIVATE LIMITED VS. CMYK PRINTECH LIMITED	IBC Under Sec 9	2/16/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	Lexsterlaw
602	1/8/2026	0710102025022025(No.of Docs 2)	0710102025022025/1	INTERLOCUTORY APPLICATION (I.B.C)/1574(ND)2025	ALCHEMIST INVESTORS WELFARE ASSOCIATION VS. ALCHEMIST INFRA REALTY LIMITED	Application under any other provisions- IBC	2/16/2026	1.compliance order the last order required in pdf	palashsinghai
603	1/8/2026	0710102025022025(No.of Docs 2)	0710102025022025/1	INTERLOCUTORY APPLICATION (I.B.C)/1574(ND)2025	ALCHEMIST INVESTORS WELFARE ASSOCIATION VS. ALCHEMIST INFRA REALTY LIMITED	Application under any other provisions- IBC	2/16/2026	1.compliance order the last order required in pdf	palashsinghai
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606	1/8/2026	0710102025022025(No.of Docs 2)	0710102025022025/1	INTERLOCUTORY APPLICATION (I.B.C)/1574(ND)2025	ALCHEMIST INVESTORS WELFARE ASSOCIATION VS. ALCHEMIST INFRA REALTY LIMITED	Application under any other provisions- IBC	2/16/2026	1.compliance order the last order required in pdf	palashsinghai
607	2/12/2026	0710102101802024(No.of Docs 3)	0710102101802024/3	INTERLOCUTORY APPLICATION (I.B.C)/5881(ND)2024	SIGMA TRADE WINGS VS. ASHOK KUMAR GUPTA RESOLUTION PROFESSIONAL	Sections 60(5)/Regulation 13	2/16/2026	1.all pdf merge one pdf upload 2.compliance order missing in pdf	SUPRIYOBANERJEE2021
608	2/11/2026	0710102089222025(No.of Docs 2)	0710102089222025/3	COMPANY PETITION IB (IBC)/553(ND)2025	CATALYST TRUSTEESHIP LIMITED VS. SADBHAV HYBRID ANNUITY PROJECTS LIMITED	IBC under Sec 7	2/16/2026	No of objection 1. attach latest order	rohantalwar1995
	2/19/2026	0710102079582025(No.of Docs 2)	0710102079582025/4	COMPANY PETITION IB (IBC)/556(ND)2025	PRUDENT ARC LIMITED VS. CREW B.O.S. PRODUCTS LIMITED	IBC under Sec 7	2/16/2026	1.compliance order the last order required in pdf	Shashank@07
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609	2/19/2026	0710102079582025(No.of Docs 2)	0710102079582025/3	COMPANY PETITION IB (IBC)/556(ND)2025	PRUDENT ARC LIMITED VS. CREW B.O.S. PRODUCTS LIMITED	IBC under Sec 7	2/16/2026	1.compliance order the last order required in pdf	Shashank@07
610	2/19/2026	0710102079582025(No.of Docs 2)	0710102079582025/3	COMPANY PETITION IB (IBC)/556(ND)2025	PRUDENT ARC LIMITED VS. CREW B.O.S. PRODUCTS LIMITED	IBC under Sec 7	2/16/2026	1.compliance order the last order required in pdf	Shashank@07
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611	2/19/2026	0710102079582025(No.of Docs 2)	0710102079582025/4	COMPANY PETITION IB (IBC)/556(ND)2025	PRUDENT ARC LIMITED VS. CREW B.O.S. PRODUCTS LIMITED	IBC under Sec 7	2/16/2026	1.compliance order the last order required in pdf	Shashank@07

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612	2/14/2026	0710102096292025(No.of Docs 2)	0710102096292025/3	COMPANY PETITION IB (IBC)/611(ND)2025	ROYAL CAP HOUSE VS. APOLLO GREEN ENERGY LIMITED	IBC Under Sec 9	2/16/2026	1.compliance order the last order required in pdf 2.proof service main case mismatch in pdf	info@dsnlegal
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	2/14/2026	0710102096292025(No.of Docs 2)	0710102096292025/3	COMPANY PETITION IB (IBC)/611(ND)2025	ROYAL CAP HOUSE VS. APOLLO GREEN ENERGY LIMITED	IBC Under Sec 9	2/16/2026	1.compliance order the last order required in pdf 2.proof service main case mismatch in pdf	info@dsnlegal
613	2/14/2026	0710102096292025(No.of Docs 2)	0710102096292025/3	COMPANY PETITION IB (IBC)/611(ND)2025	ROYAL CAP HOUSE VS. APOLLO GREEN ENERGY LIMITED	IBC Under Sec 9	2/16/2026	1.compliance order the last order required in pdf 2.proof service main case mismatch in pdf	info@dsnlegal
	2/14/2026	0710102096292025(No.of Docs 2)	0710102096292025/3	COMPANY PETITION IB (IBC)/611(ND)2025	ROYAL CAP HOUSE VS. APOLLO GREEN ENERGY LIMITED	IBC Under Sec 9	2/16/2026	1.compliance order the last order required in pdf 2.proof service main case mismatch in pdf	info@dsnlegal
	2/14/2026	0710102096292025(No.of Docs 2)	0710102096292025/3	COMPANY PETITION IB (IBC)/611(ND)2025	ROYAL CAP HOUSE VS. APOLLO GREEN ENERGY LIMITED	IBC Under Sec 9	2/16/2026	1.compliance order the last order required in pdf 2.proof service main case mismatch in pdf	info@dsnlegal
614	2/14/2026	0710102096292025(No.of Docs 2)	0710102096292025/3	COMPANY PETITION IB (IBC)/611(ND)2025	ROYAL CAP HOUSE VS. APOLLO GREEN ENERGY LIMITED	IBC Under Sec 9	2/16/2026	1.compliance order the last order required in pdf 2.proof service main case mismatch in pdf	info@dsnlegal
	2/14/2026	0710102096292025(No.of Docs 2)	0710102096292025/3	COMPANY PETITION IB (IBC)/611(ND)2025	ROYAL CAP HOUSE VS. APOLLO GREEN ENERGY LIMITED	IBC Under Sec 9	2/16/2026	1.compliance order the last order required in pdf 2.proof service main case mismatch in pdf	info@dsnlegal
	2/14/2026	0710102096292025(No.of Docs 2)	0710102096292025/3	COMPANY PETITION IB (IBC)/611(ND)2025	ROYAL CAP HOUSE VS. APOLLO GREEN ENERGY LIMITED	IBC Under Sec 9	2/16/2026	1.compliance order the last order required in pdf 2.proof service main case mismatch in pdf	info@dsnlegal
615	2/14/2026	0710102096292025(No.of Docs 2)	0710102096292025/3	COMPANY PETITION IB (IBC)/611(ND)2025	ROYAL CAP HOUSE VS. APOLLO GREEN ENERGY LIMITED	IBC Under Sec 9	2/16/2026	1.compliance order the last order required in pdf 2.proof service main case mismatch in pdf	info@dsnlegal
616	2/14/2026	0710102096292025(No.of Docs 2)	0710102096292025/3	COMPANY PETITION IB (IBC)/611(ND)2025	ROYAL CAP HOUSE VS. APOLLO GREEN ENERGY LIMITED	IBC Under Sec 9	2/16/2026	1.compliance order the last order required in pdf 2.proof service main case mismatch in pdf	info@dsnlegal
617	2/14/2026	0710102096292025(No.of Docs 2)	0710102096292025/3	COMPANY PETITION IB (IBC)/611(ND)2025	ROYAL CAP HOUSE VS. APOLLO GREEN ENERGY LIMITED	IBC Under Sec 9	2/16/2026	1.compliance order the last order required in pdf 2.proof service main case mismatch in pdf	info@dsnlegal
618	2/21/2026	0710102101632025(No.of Docs 2)	0710102101632025/3	COMPANY APPLICATION(COMPANIES ACT)/269(ND)2025	KUNJ BIHARI GOYAL VS. SURMELA LEASING LTD	Sec. 242(4)	2/16/2026	1.compliance order the last order required in pdf 2.vakalatanama copy missing in pdf	advawnish
619	2/21/2026	0710102101632025(No.of Docs 2)	0710102101632025/3	COMPANY APPLICATION(COMPANIES ACT)/269(ND)2025	KUNJ BIHARI GOYAL VS. SURMELA LEASING LTD	Sec. 242(4)	2/16/2026	1.compliance order the last order required in pdf 2.vakalatanama copy missing in pdf	advawnish
620	2/21/2026	0710102101632025(No.of Docs 2)	0710102101632025/3	COMPANY APPLICATION(COMPANIES ACT)/269(ND)2025	KUNJ BIHARI GOYAL VS. SURMELA LEASING LTD	Sec. 242(4)	2/16/2026	1.compliance order the last order required in pdf 2.vakalatanama copy missing in pdf	advawnish
621	2/21/2026	0710102101632025(No.of Docs 2)	0710102101632025/3	COMPANY APPLICATION(COMPANIES ACT)/269(ND)2025	KUNJ BIHARI GOYAL VS. SURMELA LEASING LTD	Sec. 242(4)	2/16/2026	1.compliance order the last order required in pdf 2.vakalatanama copy missing in pdf	advawnish
622	1/13/2026	0710102068552023(No.of Docs 2)	0710102068552023/21	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/66(ND)2023	SIDH LOGISTICS PRIVATE LIMITED	Sec. 230-232 - Second Motion	2/16/2026	1.compliance order the last order required in pdf	NEERAJ.ARORA
623	1/13/2026	0710102068552023(No.of Docs 2)	0710102068552023/21	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/66(ND)2023	SIDH LOGISTICS PRIVATE LIMITED	Sec. 230-232 - Second Motion	2/16/2026	1.compliance order the last order required in pdf	NEERAJ.ARORA
624	1/13/2026	0710102068552023(No.of Docs 2)	0710102068552023/21	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/66(ND)2023	SIDH LOGISTICS PRIVATE LIMITED	Sec. 230-232 - Second Motion	2/16/2026	1.compliance order the last order required in pdf	NEERAJ.ARORA
625	1/13/2026	0710102068552023(No.of Docs 2)	0710102068552023/21	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/66(ND)2023	SIDH LOGISTICS PRIVATE LIMITED	Sec. 230-232 - Second Motion	2/16/2026	1.compliance order the last order required in pdf	NEERAJ.ARORA
626	2/12/2026	0710102032642023(No.of Docs 3)	0710102032642023/93	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	2/16/2026	No of objection 1. attach latest order 2. copy of vakalatanama missed 3. sign required in every page 4. bookmarking missed	Vineetwadhwa
627	2/12/2026	0710102032642023(No.of Docs 3)	0710102032642023/93	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	2/16/2026	No of objection 1. attach latest order 2. copy of vakalatanama missed 3. sign required in every page 4. bookmarking missed	Vineetwadhwa
628	2/12/2026	0710102032642023(No.of Docs 3)	0710102032642023/93	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	2/16/2026	No of objection 1. attach latest order 2. copy of vakalatanama missed 3. sign required in every page 4. bookmarking missed	Vineetwadhwa
629	2/12/2026	0710102032642023(No.of Docs 3)	0710102032642023/93	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	2/16/2026	No of objection 1. attach latest order 2. copy of vakalatanama missed 3. sign required in every page 4. bookmarking missed	Vineetwadhwa
630	2/12/2026	0710102032642023(No.of Docs 2)	0710102032642023/102	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	2/16/2026	No of objection 1. attach latest order 2. copy of vakalatanama missed 3. sign required in every page 4. bookmarking missed	Vineetwadhwa
631	2/11/2026	0710102104512025(No.of Docs 2)	0710102104512025/1	COMPANY APPEAL(COMPANIES ACT)/142(ND)2025	INCOME TAX OFFICER WARD 13 1 NEW DELHI VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (3) - By Government Body	2/16/2026	1.vakalatanama copy missing in pdf	Shlokchandra@123
632	2/11/2026	0710102104512025(No.of Docs 2)	0710102104512025/1	COMPANY APPEAL(COMPANIES ACT)/142(ND)2025	INCOME TAX OFFICER WARD 13 1 NEW DELHI VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (3) - By Government Body	2/16/2026	1.vakalatanama copy missing in pdf	Shlokchandra@123
633	2/11/2026	0710102104512025(No.of Docs 2)	0710102104512025/1	COMPANY APPEAL(COMPANIES ACT)/142(ND)2025	INCOME TAX OFFICER WARD 13 1 NEW DELHI VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (3) - By Government Body	2/16/2026	1.vakalatanama copy missing in pdf	Shlokchandra@123
634	2/11/2026	0710102104512025(No.of Docs 2)	0710102104512025/1	COMPANY APPEAL(COMPANIES ACT)/142(ND)2025	INCOME TAX OFFICER WARD 13 1 NEW DELHI VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (3) - By Government Body	2/16/2026	1.vakalatanama copy missing in pdf	Shlokchandra@123
635	2/10/2026	0710102014532023(No.of Docs 2)	0710102014532023/6	INTERLOCUTORY APPLICATION (I.B.C)/1872(PB)2023	AJIT KUMAR RESOLUTION PROFESSIONAL VS. GIRISH CHANDER JOSHI	Application under any other provisions- IBC	2/16/2026	1.compliance order the last order required in pdf 2.vakalatanama copy missing in pdf	abhi4064
636	2/10/2026	0710102014532023(No.of Docs 2)	0710102014532023/6	INTERLOCUTORY APPLICATION (I.B.C)/1872(PB)2023	AJIT KUMAR RESOLUTION PROFESSIONAL VS. GIRISH CHANDER JOSHI	Application under any other provisions- IBC	2/16/2026	1.compliance order the last order required in pdf 2.vakalatanama copy missing in pdf	abhi4064

637	2/14/2026	0710102106972025(No.of Docs 3)	0710102106972025/1	COMPANY PETITION IB (IBC)/63(ND)2026	PROLAND STAFFING SOLUTIONS PRIVATE LIMITED VS. IDC TECHNOLOGIES SOLUTIONS INDIA PRIVATE LIMITED	IBC Under Sec 9	2/16/2026	1.all file separately 2.extra pdf remove submit final pdf	salvajilegal
638	2/14/2026	0710102106972025(No.of Docs 3)	0710102106972025/1	COMPANY PETITION IB (IBC)/63(ND)2026	PROLAND STAFFING SOLUTIONS PRIVATE LIMITED VS. IDC TECHNOLOGIES SOLUTIONS INDIA PRIVATE LIMITED	IBC Under Sec 9	2/16/2026	1.all file separately 2.extra pdf remove submit final pdf	salvajilegal
639	2/14/2026	0710102106972025(No.of Docs 3)	0710102106972025/1	COMPANY PETITION IB (IBC)/63(ND)2026	PROLAND STAFFING SOLUTIONS PRIVATE LIMITED VS. IDC TECHNOLOGIES SOLUTIONS INDIA PRIVATE LIMITED	IBC Under Sec 9	2/16/2026	1.all file separately 2.extra pdf remove submit final pdf	salvajilegal
640	2/14/2026	0710102106972025(No.of Docs 3)	0710102106972025/1	COMPANY PETITION IB (IBC)/63(ND)2026	PROLAND STAFFING SOLUTIONS PRIVATE LIMITED VS. IDC TECHNOLOGIES SOLUTIONS INDIA PRIVATE LIMITED	IBC Under Sec 9	2/16/2026	1.all file separately 2.extra pdf remove submit final pdf	salvajilegal
641	2/10/2026	0710102014532023(No.of Docs 2)	0710102014532023/6	INTERLOCUTORY APPLICATION (I.B.C)/1872(PB)2023	AJIT KUMAR RESOLUTION PROFESSIONAL VS. GIRISH CHANDER JOSHI	Application under any other provisions- IBC	2/16/2026	1.compliance order the last order required in pdf 2.vakalatnama copy missing in pdf	abhi4064
642	2/9/2026	0710102006952026(No.of Docs 1)	0710102006952026/1	INTERLOCUTORY APPLICATION (I.B.C)/338(ND)2026	VISHAL KUMAR VS. MR. RAHUL JINDAL LIQUIDATOR OF VS MATRIX PVT. LTD	Application under any other provisions- IBC,Rule 11 of NCLT, 2016	2/16/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	arpitsharma
643	2/9/2026	0710102006952026(No.of Docs 1)	0710102006952026/1	INTERLOCUTORY APPLICATION (I.B.C)/338(ND)2026	VISHAL KUMAR VS. MR. RAHUL JINDAL LIQUIDATOR OF VS MATRIX PVT. LTD	Application under any other provisions- IBC,Rule 11 of NCLT, 2016	2/16/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	arpitsharma
644	2/9/2026	0710102006952026(No.of Docs 1)	0710102006952026/1	INTERLOCUTORY APPLICATION (I.B.C)/338(ND)2026	VISHAL KUMAR VS. MR. RAHUL JINDAL LIQUIDATOR OF VS MATRIX PVT. LTD	Application under any other provisions- IBC,Rule 11 of NCLT, 2016	2/16/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	arpitsharma
645	2/9/2026	0710102006952026(No.of Docs 1)	0710102006952026/1	INTERLOCUTORY APPLICATION (I.B.C)/338(ND)2026	VISHAL KUMAR VS. MR. RAHUL JINDAL LIQUIDATOR OF VS MATRIX PVT. LTD	Application under any other provisions- IBC,Rule 11 of NCLT, 2016	2/16/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	arpitsharma
646	2/9/2026	0710102006952026(No.of Docs 1)	0710102006952026/1	INTERLOCUTORY APPLICATION (I.B.C)/338(ND)2026	VISHAL KUMAR VS. MR. RAHUL JINDAL LIQUIDATOR OF VS MATRIX PVT. LTD	Application under any other provisions- IBC,Rule 11 of NCLT, 2016	2/16/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	arpitsharma
647	2/9/2026	0710102006952026(No.of Docs 1)	0710102006952026/1	INTERLOCUTORY APPLICATION (I.B.C)/338(ND)2026	VISHAL KUMAR VS. MR. RAHUL JINDAL LIQUIDATOR OF VS MATRIX PVT. LTD	Application under any other provisions- IBC,Rule 11 of NCLT, 2016	2/16/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	arpitsharma
648	2/9/2026	0710102006952026(No.of Docs 1)	0710102006952026/1	INTERLOCUTORY APPLICATION (I.B.C)/338(ND)2026	VISHAL KUMAR VS. MR. RAHUL JINDAL LIQUIDATOR OF VS MATRIX PVT. LTD	Application under any other provisions- IBC,Rule 11 of NCLT, 2016	2/16/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	arpitsharma
649	2/9/2026	0710102006952026(No.of Docs 1)	0710102006952026/1	INTERLOCUTORY APPLICATION (I.B.C)/338(ND)2026	VISHAL KUMAR VS. MR. RAHUL JINDAL LIQUIDATOR OF VS MATRIX PVT. LTD	Application under any other provisions- IBC,Rule 11 of NCLT, 2016	2/16/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	arpitsharma
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651	2/10/2026	0710102014532023(No.of Docs 2)	0710102014532023/6	INTERLOCUTORY APPLICATION (I.B.C)/1872(PB)2023	AJIT KUMAR RESOLUTION PROFESSIONAL VS. GIRISH CHANDER JOSHI	Application under any other provisions- IBC	2/16/2026	1.compliance order the last order required in pdf 2.vakalatnama copy missing in pdf	abhi4064

652	2/12/2026	0710102107992025(No.of Docs 2)	0710102107992025/1	COMPANY PETITION IB (IBC)/14(ND)2026	CRYSTAL CONSTRUCTION COMPANY VS. BRIJ GOPAL CONSTRUCTION COMPANY PRIVATE LIMITED	IBC Under Sec 9	2/16/2026	1.compliance order missing in pdf 2.welfare 25rs court fee 3rs tickets missing in vakalatnama	Shriram2023
653	2/10/2026	0710102014532023(No.of Docs 2)	0710102014532023/6	INTERLOCUTORY APPLICATION (I.B.C)/1872(PB)2023	AJIT KUMAR RESOLUTION PROFESSIONAL VS. GIRISH CHANDER JOSHI	Application under any other provisions- IBC	2/16/2026	1.compliance order the last order required in pdf 2.vakalatnama copy missing in pdf	abhi4064
654	2/10/2026	0710102014532023(No.of Docs 2)	0710102014532023/6	INTERLOCUTORY APPLICATION (I.B.C)/1872(PB)2023	AJIT KUMAR RESOLUTION PROFESSIONAL VS. GIRISH CHANDER JOSHI	Application under any other provisions- IBC	2/16/2026	1.compliance order the last order required in pdf 2.vakalatnama copy missing in pdf	abhi4064
655	2/10/2026	0710102014532023(No.of Docs 2)	0710102014532023/6	INTERLOCUTORY APPLICATION (I.B.C)/1872(PB)2023	AJIT KUMAR RESOLUTION PROFESSIONAL VS. GIRISH CHANDER JOSHI	Application under any other provisions- IBC	2/16/2026	1.compliance order the last order required in pdf 2.vakalatnama copy missing in pdf	abhi4064
656	2/10/2026	0710102014532023(No.of Docs 2)	0710102014532023/6	INTERLOCUTORY APPLICATION (I.B.C)/1872(PB)2023	AJIT KUMAR RESOLUTION PROFESSIONAL VS. GIRISH CHANDER JOSHI	Application under any other provisions- IBC	2/16/2026	1.compliance order the last order required in pdf 2.vakalatnama copy missing in pdf	abhi4064
657	2/10/2026	0710102014532023(No.of Docs 2)	0710102014532023/6	INTERLOCUTORY APPLICATION (I.B.C)/1872(PB)2023	AJIT KUMAR RESOLUTION PROFESSIONAL VS. GIRISH CHANDER JOSHI	Application under any other provisions- IBC	2/16/2026	1.compliance order the last order required in pdf 2.vakalatnama copy missing in pdf	abhi4064
658	2/11/2026	0710102108402025(No.of Docs 2)	0710102108402025/3	INTERLOCUTORY APPLICATION (I.B.C)/6112(ND)2025	OMKAR NATH VS. CA RAM PHAL BHARDWAJ RESOLUTION PROFESSIONAL	Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1)	2/16/2026	No of objection 1. attach latest order	mohit.nandwani
659	2/19/2026	0710102110642025(No.of Docs 2)	0710102110642025/2	INTERLOCUTORY APPLICATION(COMPANIES ACT)/483(ND)2025	SEEMA BANSAL VS. JAGSON INTERNATIONAL LIMITED	Rule 11 of NCLT	2/16/2026	1.vakalatnama copy missing in pdf	karangandhii
660	2/19/2026	0710102110642025(No.of Docs 2)	0710102110642025/2	INTERLOCUTORY APPLICATION(COMPANIES ACT)/483(ND)2025	SEEMA BANSAL VS. JAGSON INTERNATIONAL LIMITED	Rule 11 of NCLT	2/16/2026	1.vakalatnama copy missing in pdf	karangandhii
661	2/19/2026	0710102110642025(No.of Docs 2)	0710102110642025/2	INTERLOCUTORY APPLICATION(COMPANIES ACT)/483(ND)2025	SEEMA BANSAL VS. JAGSON INTERNATIONAL LIMITED	Rule 11 of NCLT	2/16/2026	1.vakalatnama copy missing in pdf	karangandhii
662	2/19/2026	0710102110642025(No.of Docs 2)	0710102110642025/2	INTERLOCUTORY APPLICATION(COMPANIES ACT)/483(ND)2025	SEEMA BANSAL VS. JAGSON INTERNATIONAL LIMITED	Rule 11 of NCLT	2/16/2026	1.vakalatnama copy missing in pdf	karangandhii
663	2/16/2026	0710102111052025(No.of Docs 1)	0710102111052025/1	COMPANY PETITION IB (IBC)/21(ND)2026	M/S. INDO SPIRITS VS. ORIGIN APPLIANCES PRIVATE LIMITED	IBC Under Sec 9	2/16/2026	1.compliance order missing in pdf	anand.jha
664	2/16/2026	0710102111052025(No.of Docs 1)	0710102111052025/1	COMPANY PETITION IB (IBC)/21(ND)2026	M/S. INDO SPIRITS VS. ORIGIN APPLIANCES PRIVATE LIMITED	IBC Under Sec 9	2/16/2026	1.compliance order missing in pdf	anand.jha
665	2/16/2026	0710102111052025(No.of Docs 1)	0710102111052025/1	COMPANY PETITION IB (IBC)/21(ND)2026	M/S. INDO SPIRITS VS. ORIGIN APPLIANCES PRIVATE LIMITED	IBC Under Sec 9	2/16/2026	1.compliance order missing in pdf	anand.jha
666	2/16/2026	0710102111052025(No.of Docs 1)	0710102111052025/1	COMPANY PETITION IB (IBC)/21(ND)2026	M/S. INDO SPIRITS VS. ORIGIN APPLIANCES PRIVATE LIMITED	IBC Under Sec 9	2/16/2026	1.compliance order missing in pdf	anand.jha
667	2/8/2026	0710102032282022(No.of Docs 4)	0710102032282022/2	INTERLOCUTORY APPLICATION (I.B.C)/1959(PB)2022	AISHWARYA MOHAN GAHRANA	Application under any other provisions- IBC	2/16/2026	1.compliance order missing in pdf 2.extra pdf remove 3.proof of service in pdf	sajjansuman
668	2/8/2026	0710102032282022(No.of Docs 4)	0710102032282022/2	INTERLOCUTORY APPLICATION (I.B.C)/1959(PB)2022	AISHWARYA MOHAN GAHRANA	Application under any other provisions- IBC	2/16/2026	1.compliance order missing in pdf 2.extra pdf remove 3.proof of service in pdf	sajjansuman
669	2/8/2026	0710102032282022(No.of Docs 4)	0710102032282022/2	INTERLOCUTORY APPLICATION (I.B.C)/1959(PB)2022	AISHWARYA MOHAN GAHRANA	Application under any other provisions- IBC	2/16/2026	1.compliance order missing in pdf 2.extra pdf remove 3.proof of service in pdf	sajjansuman
670	2/8/2026	0710102032282022(No.of Docs 4)	0710102032282022/2	INTERLOCUTORY APPLICATION (I.B.C)/1959(PB)2022	AISHWARYA MOHAN GAHRANA	Application under any other provisions- IBC	2/16/2026	1.compliance order missing in pdf 2.extra pdf remove 3.proof of service in pdf	sajjansuman
671	2/23/2026	0710102000172026(No.of Docs 2)	0710102000172026/1	COMPANY APPEAL (IBC)/1(PB)2026	AGRAWAL INFRABUILD PVT. LTD. VS. ASHWINI MEHRA	Sec 42	2/16/2026	No of objection 1. latest order missed	raghav.chadha
672	2/23/2026	0710102000172026(No.of Docs 2)	0710102000172026/1	COMPANY APPEAL (IBC)/1(PB)2026	AGRAWAL INFRABUILD PVT. LTD. VS. ASHWINI MEHRA	Sec 42	2/16/2026	No of objection 1. latest order missed	raghav.chadha
673	2/23/2026	0710102000172026(No.of Docs 2)	0710102000172026/1	COMPANY APPEAL (IBC)/1(PB)2026	AGRAWAL INFRABUILD PVT. LTD. VS. ASHWINI MEHRA	Sec 42	2/16/2026	No of objection 1. latest order missed	raghav.chadha
674	2/23/2026	0710102000172026(No.of Docs 2)	0710102000172026/1	COMPANY APPEAL (IBC)/1(PB)2026	AGRAWAL INFRABUILD PVT. LTD. VS. ASHWINI MEHRA	Sec 42	2/16/2026	No of objection 1. latest order missed	raghav.chadha
675	2/8/2026	0710102032282022(No.of Docs 4)	0710102032282022/2	INTERLOCUTORY APPLICATION (I.B.C)/1959(PB)2022	AISHWARYA MOHAN GAHRANA	Application under any other provisions- IBC	2/16/2026	1.compliance order missing in pdf 2.extra pdf remove 3.proof of service in pdf	sajjansuman

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677	2/11/2026	0710102001692026(No.of Docs 2)	0710102001692026/3	INTERLOCUTORY APPLICATION(COMPANIES ACT)/24(PB)2026	M/S LAGHUNA HOLDING PVT. LTD & ANR. VS. EDENPARK HOTEL LTD. & ORS.	Rule 11 of NCLT	2/16/2026	No of objection 1. page no 4 to 6, 30 not readable. 2. latest order missed	dmdadvocates
678	2/11/2026	0710102001692026(No.of Docs 2)	0710102001692026/2	INTERLOCUTORY APPLICATION(COMPANIES ACT)/24(PB)2026	M/S LAGHUNA HOLDING PVT. LTD & ANR. VS. EDENPARK HOTEL LTD. & ORS.	Rule 11 of NCLT	2/16/2026	No of objection 1. 15rs welfare ticket missed in vakalatnama 2. 3 pages missed in pdf after page no 10.	dmdadvocates
679	2/8/2026	0710102032282022(No.of Docs 4)	0710102032282022/2	INTERLOCUTORY APPLICATION (I.B.C)/1959(PB)2022	AISHWARYA MOHAN GAHRANA	Application under any other provisions- IBC	2/16/2026	1.compliance order missing in pdf 2.extra pdf remove 3.proof of service in pdf	sajjansuman
680	2/8/2026	0710102032282022(No.of Docs 4)	0710102032282022/2	INTERLOCUTORY APPLICATION (I.B.C)/1959(PB)2022	AISHWARYA MOHAN GAHRANA	Application under any other provisions- IBC	2/16/2026	1.compliance order missing in pdf 2.extra pdf remove 3.proof of service in pdf	sajjansuman
681	2/14/2026	0710102106852025(No.of Docs 3)	0710102106852025/1	COMPANY PETITION IB (IBC)/64(ND)2026	SUREMINDS SOLUTIONS PRIVATE LIMITED VS. IDC TECHNOLOGIES SOLUTIONS INDIA PRIVATE LIMITED	IBC Under Sec 9	2/16/2026	1.all file separately 2.extra pdf remove submit final pdf	salvajlegal
682	2/14/2026	0710102106852025(No.of Docs 3)	0710102106852025/1	COMPANY PETITION IB (IBC)/64(ND)2026	SUREMINDS SOLUTIONS PRIVATE LIMITED VS. IDC TECHNOLOGIES SOLUTIONS INDIA PRIVATE LIMITED	IBC Under Sec 9	2/16/2026	1.all file separately 2.extra pdf remove submit final pdf	salvajlegal
683	2/14/2026	0710102106852025(No.of Docs 3)	0710102106852025/1	COMPANY PETITION IB (IBC)/64(ND)2026	SUREMINDS SOLUTIONS PRIVATE LIMITED VS. IDC TECHNOLOGIES SOLUTIONS INDIA PRIVATE LIMITED	IBC Under Sec 9	2/16/2026	1.all file separately 2.extra pdf remove submit final pdf	salvajlegal
684	2/14/2026	0710102106852025(No.of Docs 3)	0710102106852025/1	COMPANY PETITION IB (IBC)/64(ND)2026	SUREMINDS SOLUTIONS PRIVATE LIMITED VS. IDC TECHNOLOGIES SOLUTIONS INDIA PRIVATE LIMITED	IBC Under Sec 9	2/16/2026	1.all file separately 2.extra pdf remove submit final pdf	salvajlegal
685	2/12/2026	0710102068612020(No.of Docs 2)	0710102068612020/36	COMPANY PETITION (COMPANIES ACT)/98(PB)2021	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. AMB BUILDPROP PVT LTD & ORS	Sec 241 (2)	2/16/2026	No of objection 1. wrong file, kindly file IA	sfioncit
686	2/8/2026	0710102032282022(No.of Docs 4)	0710102032282022/2	INTERLOCUTORY APPLICATION (I.B.C)/1959(PB)2022	AISHWARYA MOHAN GAHRANA	Application under any other provisions- IBC	2/16/2026	1.compliance order missing in pdf 2.extra pdf remove 3.proof of service in pdf	sajjansuman
687	2/8/2026	0710102032302022(No.of Docs 4)	0710102032302022/1	INTERLOCUTORY APPLICATION (I.B.C)/1958(PB)2022	AISHWARYA MOHAN GAHRANA	Application under any other provisions- IBC	2/16/2026	1.compliance order missing in pdf 2.extra pdf remove submit final pdf 3.proof of service in pdf	sajjansuman
688	2/8/2026	0710102032302022(No.of Docs 4)	0710102032302022/1	INTERLOCUTORY APPLICATION (I.B.C)/1958(PB)2022	AISHWARYA MOHAN GAHRANA	Application under any other provisions- IBC	2/16/2026	1.compliance order missing in pdf 2.extra pdf remove submit final pdf 3.proof of service in pdf	sajjansuman
689	2/8/2026	0710102032302022(No.of Docs 4)	0710102032302022/1	INTERLOCUTORY APPLICATION (I.B.C)/1958(PB)2022	AISHWARYA MOHAN GAHRANA	Application under any other provisions- IBC	2/16/2026	1.compliance order missing in pdf 2.extra pdf remove submit final pdf 3.proof of service in pdf	sajjansuman
690	2/8/2026	0710102032302022(No.of Docs 4)	0710102032302022/1	INTERLOCUTORY APPLICATION (I.B.C)/1958(PB)2022	AISHWARYA MOHAN GAHRANA	Application under any other provisions- IBC	2/16/2026	1.compliance order missing in pdf 2.extra pdf remove submit final pdf 3.proof of service in pdf	sajjansuman
691	2/8/2026	0710102032302022(No.of Docs 4)	0710102032302022/1	INTERLOCUTORY APPLICATION (I.B.C)/1958(PB)2022	AISHWARYA MOHAN GAHRANA	Application under any other provisions- IBC	2/16/2026	1.compliance order missing in pdf 2.extra pdf remove submit final pdf 3.proof of service in pdf	sajjansuman
692	2/8/2026	0710102032302022(No.of Docs 4)	0710102032302022/1	INTERLOCUTORY APPLICATION (I.B.C)/1958(PB)2022	AISHWARYA MOHAN GAHRANA	Application under any other provisions- IBC	2/16/2026	1.compliance order missing in pdf 2.extra pdf remove submit final pdf 3.proof of service in pdf	sajjansuman
693	2/8/2026	0710102032302022(No.of Docs 4)	0710102032302022/1	INTERLOCUTORY APPLICATION (I.B.C)/1958(PB)2022	AISHWARYA MOHAN GAHRANA	Application under any other provisions- IBC	2/16/2026	1.compliance order missing in pdf 2.extra pdf remove submit final pdf 3.proof of service in pdf	sajjansuman
694	2/8/2026	0710102032302022(No.of Docs 4)	0710102032302022/1	INTERLOCUTORY APPLICATION (I.B.C)/1958(PB)2022	AISHWARYA MOHAN GAHRANA	Application under any other provisions- IBC	2/16/2026	1.compliance order missing in pdf 2.extra pdf remove submit final pdf 3.proof of service in pdf	sajjansuman
695	2/8/2026	0710102032302022(No.of Docs 4)	0710102032302022/1	INTERLOCUTORY APPLICATION (I.B.C)/1958(PB)2022	AISHWARYA MOHAN GAHRANA	Application under any other provisions- IBC	2/16/2026	1.compliance order missing in pdf 2.extra pdf remove submit final pdf 3.proof of service in pdf	sajjansuman
696	2/13/2026	0710102088962025(No.of Docs 3)	0710102088962025/1	INTERLOCUTORY APPLICATION (I.B.C)/5111(ND)2025	NITIN OM KOTHARI	Rule 11 of NCLT, 2016	2/16/2026	1.compliance order the last order required in pdf 2.this pages is blank 140,142,193,195,197,199,201,203,205,207,209,211,213,215,217,219,221,223,225,	visalganda

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698	2/13/2026	0710102088962025(No.of Docs 3)	0710102088962025/1	INTERLOCUTORY APPLICATION (I.B.C)/5111(ND)2025	NITIN OM KOTHARI	Rule 11 of NCLT, 2016	2/16/2026	1.compliance order the last order required in pdf 2.this pages is blank 140,142,193,195,197,199,201,203,205,207,209,211,213,215,217,219,221,223,225.	vishalganda
699	2/13/2026	0710102088962025(No.of Docs 3)	0710102088962025/1	INTERLOCUTORY APPLICATION (I.B.C)/5111(ND)2025	NITIN OM KOTHARI	Rule 11 of NCLT, 2016	2/16/2026	1.compliance order the last order required in pdf 2.this pages is blank 140,142,193,195,197,199,201,203,205,207,209,211,213,215,217,219,221,223,225.	vishalganda
700	1/30/2026	0710102062672025(No.of Docs 2)	0710102062672025/7	INTERLOCUTORY APPLICATION (I.B.C)/3749(ND)2025	DEEPAK MANGLA VS. MUKESH GUPTA (RESOLUTION PROFESSIONAL) AND ORS.	Sec 60(5)	2/16/2026	1.compliance order the last order required in pdf 2.extra pdf remove submit final pdf 3.vakaltnama copy missing in pdf	palashsinghai
701	1/30/2026	0710102062672025(No.of Docs 2)	0710102062672025/7	INTERLOCUTORY APPLICATION (I.B.C)/3749(ND)2025	DEEPAK MANGLA VS. MUKESH GUPTA (RESOLUTION PROFESSIONAL) AND ORS.	Sec 60(5)	2/16/2026	1.compliance order the last order required in pdf 2.extra pdf remove submit final pdf 3.vakaltnama copy missing in pdf	palashsinghai
702	1/30/2026	0710102062672025(No.of Docs 2)	0710102062672025/7	INTERLOCUTORY APPLICATION (I.B.C)/3749(ND)2025	DEEPAK MANGLA VS. MUKESH GUPTA (RESOLUTION PROFESSIONAL) AND ORS.	Sec 60(5)	2/16/2026	1.compliance order the last order required in pdf 2.extra pdf remove submit final pdf 3.vakaltnama copy missing in pdf	palashsinghai
703	1/30/2026	0710102062672025(No.of Docs 2)	0710102062672025/7	INTERLOCUTORY APPLICATION (I.B.C)/3749(ND)2025	DEEPAK MANGLA VS. MUKESH GUPTA (RESOLUTION PROFESSIONAL) AND ORS.	Sec 60(5)	2/16/2026	1.compliance order the last order required in pdf 2.extra pdf remove submit final pdf 3.vakaltnama copy missing in pdf	palashsinghai
704	2/12/2026	0710102067972025(No.of Docs 2)	0710102067972025/3	INTERLOCUTORY APPLICATION (I.B.C)/3786(ND)2025	ARVIND MITTAL VS. ANAND PRATAP SINGH	Section 60(5)/Rule 11	2/16/2026	No of objection 1. attach latest order 2. copy of vakaltnama missed	shubhampaliwal
705	2/12/2026	0710102069242025(No.of Docs 2)	0710102069242025/3	INTERLOCUTORY APPLICATION (I.B.C)/3863(PB)2025	AMIT PAWAR VS. MR. SANDEEP GOEL	Sec 60(5)	2/16/2026	No of objection 1. remove extra pdf. 2. attach latest order	Ashishlu
706	2/19/2026	0710102076192025(No.of Docs 3)	0710102076192025/19	INTERLOCUTORY APPLICATION(IBC)(PLAN)/57(ND) 2025	RAJIV BHATNAGAR VS. CANARA BANK	Sec 30	2/16/2026	1.extra pdf remove in pdf	
707	2/19/2026	0710102076192025(No.of Docs 3)	0710102076192025/19	INTERLOCUTORY APPLICATION(IBC)(PLAN)/57(ND) 2025	RAJIV BHATNAGAR VS. CANARA BANK	Sec 30	2/16/2026	1.extra pdf remove in pdf	
708	2/19/2026	0710102076192025(No.of Docs 3)	0710102076192025/19	INTERLOCUTORY APPLICATION(IBC)(PLAN)/57(ND) 2025	RAJIV BHATNAGAR VS. CANARA BANK	Sec 30	2/16/2026	1.extra pdf remove in pdf	
709	2/19/2026	0710102076192025(No.of Docs 3)	0710102076192025/19	INTERLOCUTORY APPLICATION(IBC)(PLAN)/57(ND) 2025	RAJIV BHATNAGAR VS. CANARA BANK	Sec 30	2/16/2026	1.extra pdf remove in pdf	
710	2/2/2026	0710102092912025(No.of Docs 1)	0710102092912025/1	COMPANY PETITION (COMPANIES ACT)/176(ND)2025	INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED VS. ROYALE INDIAN RAIL TOURS LIMITED	Sec 272 of the Companies Act , 2013,Sec. 271-273	2/15/2026	1.compliance order the last order required in pdf 2.need all page sign in pdf	TCdelhi
711	2/2/2026	0710102092912025(No.of Docs 1)	0710102092912025/1	COMPANY PETITION (COMPANIES ACT)/176(ND)2025	INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED VS. ROYALE INDIAN RAIL TOURS LIMITED	Sec 272 of the Companies Act , 2013,Sec. 271-273	2/15/2026	1.compliance order the last order required in pdf 2.need all page sign in pdf	TCdelhi
712	2/2/2026	0710102092912025(No.of Docs 1)	0710102092912025/1	COMPANY PETITION (COMPANIES ACT)/176(ND)2025	INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED VS. ROYALE INDIAN RAIL TOURS LIMITED	Sec 272 of the Companies Act , 2013,Sec. 271-273	2/15/2026	1.compliance order the last order required in pdf 2.need all page sign in pdf	TCdelhi
713	2/2/2026	0710102092912025(No.of Docs 1)	0710102092912025/1	COMPANY PETITION (COMPANIES ACT)/176(ND)2025	INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED VS. ROYALE INDIAN RAIL TOURS LIMITED	Sec 272 of the Companies Act , 2013,Sec. 271-273	2/15/2026	1.compliance order the last order required in pdf 2.need all page sign in pdf	TCdelhi
714	2/2/2026	0710102092912025(No.of Docs 1)	0710102092912025/1	COMPANY PETITION (COMPANIES ACT)/176(ND)2025	INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED VS. ROYALE INDIAN RAIL TOURS LIMITED	Sec 272 of the Companies Act , 2013,Sec. 271-273	2/15/2026	1.compliance order the last order required in pdf 2.need all page sign in pdf	TCdelhi
715	2/2/2026	0710102092912025(No.of Docs 1)	0710102092912025/1	COMPANY PETITION (COMPANIES ACT)/176(ND)2025	INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED VS. ROYALE INDIAN RAIL TOURS LIMITED	Sec 272 of the Companies Act , 2013,Sec. 271-273	2/15/2026	1.compliance order the last order required in pdf 2.need all page sign in pdf	TCdelhi
716	2/2/2026	0710102092912025(No.of Docs 1)	0710102092912025/1	COMPANY PETITION (COMPANIES ACT)/176(ND)2025	INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED VS. ROYALE INDIAN RAIL TOURS LIMITED	Sec 272 of the Companies Act , 2013,Sec. 271-273	2/15/2026	1.compliance order the last order required in pdf 2.need all page sign in pdf	TCdelhi

717	2/2/2026	0710102092912025(No.of Docs 1)	0710102092912025/1	COMPANY PETITION (COMPANIES ACT)/176(ND)2025	INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED VS. ROYALE INDIAN RAIL TOURS LIMITED	Sec 272 of the Companies Act , 2013,Sec. 271-273	2/15/2026	1.compliance order the last order required in pdf 2.need all page sign in pdf	TCdelhi
718	2/2/2026	0710102092912025(No.of Docs 1)	0710102092912025/1	COMPANY PETITION (COMPANIES ACT)/176(ND)2025	INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED VS. ROYALE INDIAN RAIL TOURS LIMITED	Sec 272 of the Companies Act , 2013,Sec. 271-273	2/15/2026	1.compliance order the last order required in pdf 2.need all page sign in pdf	TCdelhi
719	2/9/2026	0710102102242024(No.of Docs 6)	0710102102242024/4	COMPANY PETITION (COMPANIES ACT)/238(ND)2024	REGIONAL DIRECTOR (NORTHERN REGION) VS. APRAAVA ENERGY PRIVATE LIMITED	Sec 233 (5)	2/12/2026	kindly upload written submission and rejoinder separately along with compliance order.	DURGA DUTT
720	11/18/2025	0710102097722025(No.of Docs 1)	7.10102E+14	RESTORATION APPLICATION (IBC)/5(ND)2026	CHAURASIA HOLDINGS PRIVATE LIMITED VSYORK REALTORS PRIVATE LIMITED	Rule 11 of NCLT, 2016	2/12/2026	1.compliance order the last order required in pdf	harshchauanlaw8
721	2/10/2026	0710102097722025(No.of Docs 1)	0710102097722025/1	RESTORATION APPLICATION (IBC)/5(ND)2026	CHAURASIA HOLDINGS PRIVATE LIMITED VSYORK REALTORS PRIVATE LIMITED	Rule 11 of NCLT, 2016	2/12/2026	1. kindly attach the latest compliance order 2. bookmarking and index mandatory.	harshchauanlaw8
722	2/18/2026	0710102002552026(No.of Docs 2)	0710102002552026/2	INTERLOCUTORY APPLICATION (I.B.C)/155(ND)2026	MOHD NAZIM KHAN_APP U/S 66 (SAKRIYA) VS. CHIRAG HOODA	Sec 66(1)	2/12/2026	1.compliance order the last order missing in pdf	sonuchaudhary
723	2/18/2026	0710102002552026(No.of Docs 2)	0710102002552026/2	INTERLOCUTORY APPLICATION (I.B.C)/155(ND)2026	MOHD NAZIM KHAN_APP U/S 66 (SAKRIYA) VS. CHIRAG HOODA	Sec 66(1)	2/12/2026	1.compliance order the last order missing in pdf	sonuchaudhary
724	2/18/2026	0710102013392024(No.of Docs 2)	0710102013392024/12	COMPANY PETITION IB (IBC)/111(ND)2024	M/S JSJ ENTERPRISES (THROUGH ITS PROPRIETOR MR. MADNESH GARG) VS. SATNAM GLOBAL INFRAPROJECTS LIMITED	IBC Under Sec 9	2/12/2026	No of objection 1. Latest order missed	prachijohri
725	2/18/2026	0710102013392024(No.of Docs 2)	0710102013392024/12	COMPANY PETITION IB (IBC)/111(ND)2024	M/S JSJ ENTERPRISES (THROUGH ITS PROPRIETOR MR. MADNESH GARG) VS. SATNAM GLOBAL INFRAPROJECTS LIMITED	IBC Under Sec 9	2/12/2026	No of objection 1. Latest order missed	prachijohri
726	2/18/2026	0710102013392024(No.of Docs 2)	0710102013392024/12	COMPANY PETITION IB (IBC)/111(ND)2024	M/S JSJ ENTERPRISES (THROUGH ITS PROPRIETOR MR. MADNESH GARG) VS. SATNAM GLOBAL INFRAPROJECTS LIMITED	IBC Under Sec 9	2/12/2026	No of objection 1. Latest order missed	prachijohri
727	2/9/2026	0710102102242024(No.of Docs 6)	0710102102242024/4	COMPANY PETITION (COMPANIES ACT)/238(ND)2024	REGIONAL DIRECTOR (NORTHERN REGION) VS. APRAAVA ENERGY PRIVATE LIMITED	Sec 233 (5)	2/12/2026	kindly upload written submission and rejoinder separately along with compliance order.	DURGA DUTT
728	2/18/2026	0710102013392024(No.of Docs 2)	0710102013392024/12	COMPANY PETITION IB (IBC)/111(ND)2024	M/S JSJ ENTERPRISES (THROUGH ITS PROPRIETOR MR. MADNESH GARG) VS. SATNAM GLOBAL INFRAPROJECTS LIMITED	IBC Under Sec 9	2/12/2026	No of objection 1. Latest order missed	prachijohri
729	2/18/2026	0710102002552026(No.of Docs 2)	0710102002552026/2	INTERLOCUTORY APPLICATION (I.B.C)/155(ND)2026	MOHD NAZIM KHAN_APP U/S 66 (SAKRIYA) VS. CHIRAG HOODA	Sec 66(1)	2/12/2026	1.compliance order the last order missing in pdf	sonuchaudhary
730	2/18/2026	0710102002552026(No.of Docs 2)	0710102002552026/2	INTERLOCUTORY APPLICATION (I.B.C)/155(ND)2026	MOHD NAZIM KHAN_APP U/S 66 (SAKRIYA) VS. CHIRAG HOODA	Sec 66(1)	2/12/2026	1.compliance order the last order missing in pdf	sonuchaudhary
731	2/9/2026	0710102102242024(No.of Docs 6)	0710102102242024/4	COMPANY PETITION (COMPANIES ACT)/238(ND)2024	REGIONAL DIRECTOR (NORTHERN REGION) VS. APRAAVA ENERGY PRIVATE LIMITED	Sec 233 (5)	2/12/2026	kindly upload written submission and rejoinder separately along with compliance order.	DURGA DUTT
732	2/9/2026	0710102102242024(No.of Docs 6)	0710102102242024/4	COMPANY PETITION (COMPANIES ACT)/238(ND)2024	REGIONAL DIRECTOR (NORTHERN REGION) VS. APRAAVA ENERGY PRIVATE LIMITED	Sec 233 (5)	2/12/2026	kindly upload written submission and rejoinder separately along with compliance order.	DURGA DUTT
733	2/9/2026	0710102102242024(No.of Docs 6)	0710102102242024/4	COMPANY PETITION (COMPANIES ACT)/238(ND)2024	REGIONAL DIRECTOR (NORTHERN REGION) VS. APRAAVA ENERGY PRIVATE LIMITED	Sec 233 (5)	2/12/2026	kindly upload written submission and rejoinder separately along with compliance order.	DURGA DUTT
734	2/9/2026	0710102102242024(No.of Docs 6)	0710102102242024/4	COMPANY PETITION (COMPANIES ACT)/238(ND)2024	REGIONAL DIRECTOR (NORTHERN REGION) VS. APRAAVA ENERGY PRIVATE LIMITED	Sec 233 (5)	2/12/2026	kindly upload written submission and rejoinder separately along with compliance order.	DURGA DUTT
735	2/9/2026	0710102102242024(No.of Docs 6)	0710102102242024/4	COMPANY PETITION (COMPANIES ACT)/238(ND)2024	REGIONAL DIRECTOR (NORTHERN REGION) VS. APRAAVA ENERGY PRIVATE LIMITED	Sec 233 (5)	2/12/2026	kindly upload written submission and rejoinder separately along with compliance order.	DURGA DUTT
736	2/10/2026	0710102087192025(No.of Docs 2)	0710102087192025/3	INTERLOCUTORY APPLICATION (I.B.C)/4995(ND)2025	JALESH KUMAR GROVER RESOLUTION PROFESSIONAL FOR M/S SOLITAIRE INFOMEDIA PRIVATE LIMITED VS. MR. TARUN SHIENH SUSPENDED BOARD OF DIRECTOR OF THE CORPORATE DEBTOR	19(2)	2/12/2026	1. bookmarking mandatory. 2. Three Rs. Court Fee and Twenty Five Rs. welfare ticket missed on vakalatnama kindly paste on blank space of vakalatnama. 3. kindly attach the compliance order. 4. sign missed on every page of reply. 5. true copy sign missed on Annexures	muditmarwah.legal
737	2/9/2026	0710102102242024(No.of Docs 6)	0710102102242024/4	COMPANY PETITION (COMPANIES ACT)/238(ND)2024	REGIONAL DIRECTOR (NORTHERN REGION) VS. APRAAVA ENERGY PRIVATE LIMITED	Sec 233 (5)	2/12/2026	kindly upload written submission and rejoinder separately along with compliance order.	DURGA DUTT
738	2/9/2026	0710102102242024(No.of Docs 6)	0710102102242024/4	COMPANY PETITION (COMPANIES ACT)/238(ND)2024	REGIONAL DIRECTOR (NORTHERN REGION) VS. APRAAVA ENERGY PRIVATE LIMITED	Sec 233 (5)	2/12/2026	kindly upload written submission and rejoinder separately along with compliance order.	DURGA DUTT
739	2/9/2026	0710102104352025(No.of Docs 2)	0710102104352025/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/444(PB)2025	KANAV SETHI VS. PARADIGM INDOTECH PRIVATE LIMITED	Rule 11 of NCLT	2/11/2026	1. Sign missed on every page of PDF. 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	mohitnegi
740	2/7/2026	0710102072362025(No.of Docs 2)	0710102072362025/7	INTERLOCUTORY APPLICATION(IBC)(PLAN)/55(PB) 2025	AMIT AGRAWAL VS. SAKSHI FINCAP PRIVATE LIMITED	Sec 30	2/11/2026	1.proof of service missing in pdf	quadlegal
741	2/10/2026	0710102065822024(No.of Docs 2)	0710102065822024/5	CONTEMPT PETITION(COMPANIES ACT)/16(ND)2024	KRISHNA KHANDELWAL AND ANR VS. NIHO CONSTRUCTION LIMITED	Sec 425	2/11/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	shankarimishra

742	2/7/2026	0710102084582025(No.of Docs 2)	0710102084582025/4	INTERLOCUTORY APPLICATION (I.B.C)4785(ND)2025	ERA INFRA ENGINEERING LIMITED VS. BAREILLY HIGHWAYS PROJECT LIMITED	Sections 60(5)/Regulation 13	2/11/2026	No of objection 1. Bookmarking missed. 2. Remove extra pdf. 3. Three rs court fees and 25 rs welfare ticket missed in vakalatnama 4. kindly attach compliance order.	Ashishlu
743	2/9/2026	0710102085532025(No.of Docs 2)	0710102085532025/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)373(ND)2025	NARESH KUMAR JAGGI VS. M/S SEAGULL BUILDWELL PVT. LTD. & ORS	Rule 11 of NCLT	2/11/2026	wrong file.	lex.corpn@gmail.com
744	2/2/2026	0710102071432024(No.of Docs 2)	0710102071432024/3	INTERLOCUTORY APPLICATION (I.B.C)4256(ND)2024	ATUL MITTAL RESOLUTION PROFESSIONAL LOGIX INFRA TECH PRIVATE LIMITED VS. SR BUILD CRAFT LLP	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	2/11/2026	No of objection 1. Latest order missed	aorbrijeshgupta
745	2/2/2026	0710102071432024(No.of Docs 2)	0710102071432024/3	INTERLOCUTORY APPLICATION (I.B.C)4256(ND)2024	ATUL MITTAL RESOLUTION PROFESSIONAL LOGIX INFRA TECH PRIVATE LIMITED VS. SR BUILD CRAFT LLP	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	2/11/2026	No of objection 1. Latest order missed	aorbrijeshgupta
746	2/2/2026	0710102071432024(No.of Docs 2)	0710102071432024/3	INTERLOCUTORY APPLICATION (I.B.C)4256(ND)2024	ATUL MITTAL RESOLUTION PROFESSIONAL LOGIX INFRA TECH PRIVATE LIMITED VS. SR BUILD CRAFT LLP	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	2/11/2026	No of objection 1. Latest order missed	aorbrijeshgupta
747	2/2/2026	0710102071432024(No.of Docs 2)	0710102071432024/3	INTERLOCUTORY APPLICATION (I.B.C)4256(ND)2024	ATUL MITTAL RESOLUTION PROFESSIONAL LOGIX INFRA TECH PRIVATE LIMITED VS. SR BUILD CRAFT LLP	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	2/11/2026	No of objection 1. Latest order missed	aorbrijeshgupta
748	2/2/2026	0710102071432024(No.of Docs 2)	0710102071432024/3	INTERLOCUTORY APPLICATION (I.B.C)4256(ND)2024	ATUL MITTAL RESOLUTION PROFESSIONAL LOGIX INFRA TECH PRIVATE LIMITED VS. SR BUILD CRAFT LLP	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	2/11/2026	No of objection 1. Latest order missed	aorbrijeshgupta
749	2/10/2026	0710102042522024(No.of Docs 1)	0710102042522024/3	COMPANY APPLICATION(COMPANIES ACT)126(ND)2024	BHUSHAN POWER AND STEEL LIMITED VS. SAKTHI ENGINEERS	Sec. 242(4)	2/11/2026	No of objection 1. true copy sign missed in annexure 2. latest compliance order missed	agrawalchambers1
750	2/7/2026	0710102056992025(No.of Docs 1)	0710102056992025/2	COMPANY APPEAL(COMPANIES ACT)113(ND)2025	PAWAN KUMAR VS. INCOME TAX DEPARTMENT	Sec 252 (1)	2/11/2026	1.vakalatnama copy missing in pdf	CSSHARAD
751	2/7/2026	0710102085422025(No.of Docs 2)	0710102085422025/3	INTERLOCUTORY APPLICATION (I.B.C)5475(PB)2025	MR SANDEEP GOEL RESOLUTION PROFESSIONAL RP BAREILLY HIGHWAYS PROJECT LIMITED BHPC VS	Section 19(2) / Regulation 30	2/11/2026	No of objection 1. Bookmarking missed. 2. Remove extra pdf. 3. Three rs court fees and 25 rs welfare ticket missed in vakalatnama 4. kindly attach compliance order.	Ashishlu
752	2/7/2026	0710102085422025(No.of Docs 2)	0710102085422025/4	INTERLOCUTORY APPLICATION (I.B.C)5475(PB)2025	MR SANDEEP GOEL RESOLUTION PROFESSIONAL RP BAREILLY HIGHWAYS PROJECT LIMITED BHPC VS	Section 19(2) / Regulation 30	2/11/2026	No of objection 1. Bookmarking missed. 2. Remove extra pdf. 3. Three rs court fees and 25 rs welfare ticket missed in vakalatnama 4. kindly attach compliance order.	Ashishlu
753	2/9/2026	0710102083442025(No.of Docs 4)	0710102083442025/2	COMPANY PETITION (COMPANIES ACT)172(ND)2025	LAKSHMI VATIKA LIMITED VS. REGISTRAR OF COMPANIES	Sec. 441	2/11/2026	No of objection 1. three rs court fees and 25rs welfare ticket missed in vakalatnama 2. latest order missed. 3. also vakalatnama attached in pdf and their is missed one rs court fees.	Jsra2015
754	2/9/2026	0710102083442025(No.of Docs 4)	0710102083442025/2	COMPANY PETITION (COMPANIES ACT)172(ND)2025	LAKSHMI VATIKA LIMITED VS. REGISTRAR OF COMPANIES	Sec. 441	2/11/2026	No of objection 1. three rs court fees and 25rs welfare ticket missed in vakalatnama 2. latest order missed. 3. also vakalatnama attached in pdf and their is missed one rs court fees.	Jsra2015
755	2/9/2026	0710102083442025(No.of Docs 4)	0710102083442025/2	COMPANY PETITION (COMPANIES ACT)172(ND)2025	LAKSHMI VATIKA LIMITED VS. REGISTRAR OF COMPANIES	Sec. 441	2/11/2026	No of objection 1. three rs court fees and 25rs welfare ticket missed in vakalatnama 2. latest order missed. 3. also vakalatnama attached in pdf and their is missed one rs court fees.	Jsra2015
756	2/9/2026	0710102083442025(No.of Docs 4)	0710102083442025/2	COMPANY PETITION (COMPANIES ACT)172(ND)2025	LAKSHMI VATIKA LIMITED VS. REGISTRAR OF COMPANIES	Sec. 441	2/11/2026	No of objection 1. three rs court fees and 25rs welfare ticket missed in vakalatnama 2. latest order missed. 3. also vakalatnama attached in pdf and their is missed one rs court fees.	Jsra2015
757	1/23/2026	0710102088172025(No.of Docs 2)	0710102088172025/1	INTERLOCUTORY APPLICATION (I.B.C)5571(ND)2025	ANIL KOHLI VSMR. SUSHANT CHHABRA	Application under any other provisions- IBC	2/11/2026	No of objection 1. latest order missed 2. sign missed in every page	chiramritlaw
758	2/11/2026	0710102076172023(No.of Docs 3)	0710102076172023/8	INTERLOCUTORY APPLICATION (I.B.C)5131(ND)2023	MR. HITESH GOEL VS. MR. R. K. ARORA	Sec. 45 (1)	2/11/2026	1. kindly file IA.	Muditsharma25
759	2/11/2026	0710102076112023(No.of Docs 1)	0710102076112023/16	INTERLOCUTORY APPLICATION (I.B.C)5129(ND)2023	MR. HITESH GOEL VSMR. R. K. ARORA	Sec 43(1) r/w Sec 44 (1)	2/11/2026	1. bookmarking and index mandatory.	Muditsharma25
760	1/23/2026	0710102088172025(No.of Docs 2)	0710102088172025/1	INTERLOCUTORY APPLICATION (I.B.C)5571(ND)2025	ANIL KOHLI VSMR. SUSHANT CHHABRA	Application under any other provisions- IBC	2/11/2026	No of objection 1. latest order missed 2. sign missed in every page	chiramritlaw
761	2/11/2026	0710102076112023(No.of Docs 1)	0710102076112023/17	INTERLOCUTORY APPLICATION (I.B.C)5129(ND)2023	MR. HITESH GOEL VSMR. R. K. ARORA	Sec 43(1) r/w Sec 44 (1)	2/11/2026	1. bookmarking and index mandatory.	Muditsharma25
762	2/10/2026	0710102078112025(No.of Docs 2)	0710102078112025/2	INTERLOCUTORY APPLICATION (I.B.C)4702(ND)2025	MADHYANCHAL VIDYUT VITRAN NIGAM LIMITED VSNVANEET KUMAR GUPTA	Rule 11 of NCLT, 2016	2/11/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	ncltaviralsaxena
763	2/9/2026	0710102096052025(No.of Docs 2)	0710102096052025/2	INTERLOCUTORY APPLICATION(COMPANIES ACT)428(ND)2025	ANU MALHOTRA DIRECTOR VS. AIM TELEVISION PRIVATE LIMITED	Rule 11 of NCLT,Rule 32	2/11/2026	1. Sign missed on every page of Rejoinder. 2. kindly attach the latest compliance order.	smritichuriwal
764	2/11/2026	0710102076172023(No.of Docs 1)	0710102076172023/6	INTERLOCUTORY APPLICATION (I.B.C)5131(ND)2023	MR. HITESH GOEL VS. MR. R. K. ARORA	Sec. 45 (1)	2/11/2026	1. pagination missed on Index. 2. bookmarking and index mandatory	Muditsharma25

765	2/11/2026	0710102076172023(No.of Docs 3)	0710102076172023/5	INTERLOCUTORY APPLICATION (I.B.C)/5131(ND)2023	MR. HITESH GOEL VS. MR. R. K. ARORA	Sec. 45 (1)	2/11/2026	1. kindly file IA.	Muditsharma25
766	2/11/2026	0710102076162023(No.of Docs 1)	0710102076162023/10	INTERLOCUTORY APPLICATION (I.B.C)/5028(ND)2023	MR. HITESH GOEL VS. MR. R. K. ARORA	Sec 66(1)	2/11/2026	1. bookmarking and index mandatory. 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	Muditsharma25
767	2/9/2026	0710102029922023(No.of Docs 1)	0710102029922023/5	INTERLOCUTORY APPLICATION (I.B.C)/2291(PB)2023	MR. RAM RATAN KANOONGO VS. GOLD GRAIN INDIA PVT. LTD	Sec 49(2)	2/11/2026	1. bookmarking and index mandatory. 2. kindly attach the compliance order. 3. three Rs Court fee and Twenty five Rs. welfare court missed on vakalatnama kindly paste on blank space of vakalatnama.	anuragchandra
768	1/23/2026	0710102088172025(No.of Docs 2)	0710102088172025/1	INTERLOCUTORY APPLICATION (I.B.C)/5571(ND)2025	ANIL KOHLI VSMR. SUSHANT CHHABRA	Application under any other provisions- IBC	2/11/2026	No of objection 1. latest order missed 2. sign missed in every page	chiramritlaw
769	2/9/2026	0710102063952025(No.of Docs 1)	0710102063952025/1	INTERLOCUTORY APPLICATION(IBC)(DIS.)/29(ND)2025	SUMAN KUMAR VERMA	Sec 54(1)	2/11/2026	No of objection 1. Latest order missed	CMASKVERMA
770	1/23/2026	0710102088172025(No.of Docs 2)	0710102088172025/1	INTERLOCUTORY APPLICATION (I.B.C)/5571(ND)2025	ANIL KOHLI VSMR. SUSHANT CHHABRA	Application under any other provisions- IBC	2/11/2026	No of objection 1. latest order missed 2. sign missed in every page	chiramritlaw
771	2/9/2026	0710102424672018(No.of Docs 1)	0710102424672018/13	COMPANY PETITION IB (IBC)/786(PB)2018	ANURAG CHANDRA VS AFFINITY BEAUTY SALON PRIVATE LIMITED	IBC under Sec 7	2/11/2026	1. bookmarking and index mandatory. 2. kindly attach the compliance order. 3. three Rs Court fee and Twenty five Rs. welfare court kindly paste on blank space of vakalatnama.	adv.rohitraman
772	2/10/2026	0710102062782025(No.of Docs 3)	0710102062782025/3	INTERLOCUTORY APPLICATION(IBC)(PLAN)/48(PB)2025	AMIT AGRAWAL VS. HR COMMERCIALS PRIVATE LIMITED	Sec 30	2/11/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	quadlegal
773	1/23/2026	0710102088172025(No.of Docs 2)	0710102088172025/1	INTERLOCUTORY APPLICATION (I.B.C)/5571(ND)2025	ANIL KOHLI VSMR. SUSHANT CHHABRA	Application under any other provisions- IBC	2/11/2026	No of objection 1. latest order missed 2. sign missed in every page	chiramritlaw
774	1/23/2026	0710102088172025(No.of Docs 2)	0710102088172025/1	INTERLOCUTORY APPLICATION (I.B.C)/5571(ND)2025	ANIL KOHLI VSMR. SUSHANT CHHABRA	Application under any other provisions- IBC	2/11/2026	No of objection 1. latest order missed 2. sign missed in every page	chiramritlaw
775	1/23/2026	0710102088172025(No.of Docs 2)	0710102088172025/1	INTERLOCUTORY APPLICATION (I.B.C)/5571(ND)2025	ANIL KOHLI VSMR. SUSHANT CHHABRA	Application under any other provisions- IBC	2/11/2026	No of objection 1. latest order missed 2. sign missed in every page	chiramritlaw
776	1/23/2026	0710102088172025(No.of Docs 2)	0710102088172025/1	INTERLOCUTORY APPLICATION (I.B.C)/5571(ND)2025	ANIL KOHLI VSMR. SUSHANT CHHABRA	Application under any other provisions- IBC	2/11/2026	No of objection 1. latest order missed 2. sign missed in every page	chiramritlaw
777	2/18/2026	0710102107212025(No.of Docs 1)	0710102107212025/3	TRANSFER APPLICATION (IBC)/70(PB)2025	KAY BOUVET ENGINEERING LTD VS. IDBI BANK	Rule16(d),NCLT Rules,2016 IBC	2/11/2026	No of objection 1. five rs welfare ticket missed in vakalatnama	chitranjanshah
778	2/18/2026	0710102107212025(No.of Docs 1)	0710102107212025/3	TRANSFER APPLICATION (IBC)/70(PB)2025	KAY BOUVET ENGINEERING LTD VS. IDBI BANK	Rule16(d),NCLT Rules,2016 IBC	2/11/2026	No of objection 1. five rs welfare ticket missed in vakalatnama	chitranjanshah
779	2/18/2026	0710102107212025(No.of Docs 1)	0710102107212025/3	TRANSFER APPLICATION (IBC)/70(PB)2025	KAY BOUVET ENGINEERING LTD VS. IDBI BANK	Rule16(d),NCLT Rules,2016 IBC	2/11/2026	No of objection 1. five rs welfare ticket missed in vakalatnama	chitranjanshah
780	2/7/2026	0710102107292025(No.of Docs 2)	0710102107292025/2	INTERLOCUTORY APPLICATION (I.B.C)/6043(ND)2025	GAURAV NAGRATH VS. FERROUS INFRASTRUCTURE PRIVATE LIMITED	Section 60(5)	2/11/2026	No of objection 1. Latest order missed	sanjay.bhatt
781	2/18/2026	0710102107212025(No.of Docs 1)	0710102107212025/3	TRANSFER APPLICATION (IBC)/70(PB)2025	KAY BOUVET ENGINEERING LTD VS. IDBI BANK	Rule16(d),NCLT Rules,2016 IBC	2/11/2026	No of objection 1. five rs welfare ticket missed in vakalatnama	chitranjanshah
782	2/7/2026	0710102107292025(No.of Docs 2)	0710102107292025/2	INTERLOCUTORY APPLICATION (I.B.C)/6043(ND)2025	GAURAV NAGRATH VS. FERROUS INFRASTRUCTURE PRIVATE LIMITED	Section 60(5)	2/11/2026	No of objection 1. Latest order missed	sanjay.bhatt
783	2/7/2026	0710102107292025(No.of Docs 2)	0710102107292025/2	INTERLOCUTORY APPLICATION (I.B.C)/6043(ND)2025	GAURAV NAGRATH VS. FERROUS INFRASTRUCTURE PRIVATE LIMITED	Section 60(5)	2/11/2026	No of objection 1. Latest order missed	sanjay.bhatt
784	2/7/2026	0710102107292025(No.of Docs 2)	0710102107292025/2	INTERLOCUTORY APPLICATION (I.B.C)/6043(ND)2025	GAURAV NAGRATH VS. FERROUS INFRASTRUCTURE PRIVATE LIMITED	Section 60(5)	2/11/2026	No of objection 1. Latest order missed	sanjay.bhatt
785	2/9/2026	0710102009802026(No.of Docs 2)	0710102009802026/1	INTERLOCUTORY APPLICATION (I.B.C)/595(ND)2026	ZESHA I-VALLEY HOME BUYERS ASSOCIATION THROUGH ITS PRESIDENT VSDEVENDRA UMRAO RESOLUTION PROFESSIONAL OF VARDHMAN ESTATES AND DEVELOPERS PVT. LTD AND ANR.	Section 60(5)	2/11/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	negimilian04
786	2/9/2026	0710102063952025(No.of Docs 1)	0710102063952025/1	INTERLOCUTORY APPLICATION(IBC)(DIS.)/29(ND)2025	SUMAN KUMAR VERMA	Sec 54(1)	2/11/2026	No of objection 1. Latest order missed	CMASKVERMA

787	2/9/2026	0710102063952025(No.of Docs 1)	0710102063952025/1	INTERLOCUTORY APPLICATION(IBC)(DIS.)/29(ND)2025	SUMAN KUMAR VERMA	Sec 54(1)	2/11/2026	No of objection 1. Latest order missed	CMASKVERMA
788	2/9/2026	0710102063952025(No.of Docs 1)	0710102063952025/1	INTERLOCUTORY APPLICATION(IBC)(DIS.)/29(ND)2025	SUMAN KUMAR VERMA	Sec 54(1)	2/11/2026	No of objection 1. Latest order missed	CMASKVERMA
789	1/23/2026	0710102088172025(No.of Docs 2)	0710102088172025/1	INTERLOCUTORY APPLICATION (I.B.C)/5571(ND)2025	ANIL KOHLI VSMR. SUSHANT CHHABRA	Application under any other provisions- IBC	2/11/2026	No of objection 1. latest order missed 2. sign missed in every page	chiramritlaw
790	2/9/2026	0710102424672018(No.of Docs 1)	0710102424672018/13	COMPANY PETITION IB (IBC)/786(PB)2018	ANURAG CHANDRA VS AFFINITY BEAUTY SALON PRIVATE LIMITED	IBC under Sec 7	2/11/2026	1. bookmarking and index mandatory. 2. kindly attach the compliance order. 3. three Rs Court fee and Twenty five Rs. welfare court kindly paste on blank space of vakalatnama.	adv.rohitraman
791	2/9/2026	0710102424672018(No.of Docs 1)	0710102424672018/13	COMPANY PETITION IB (IBC)/786(PB)2018	ANURAG CHANDRA VS AFFINITY BEAUTY SALON PRIVATE LIMITED	IBC under Sec 7	2/11/2026	1. bookmarking and index mandatory. 2. kindly attach the compliance order. 3. three Rs Court fee and Twenty five Rs. welfare court kindly paste on blank space of vakalatnama.	adv.rohitraman
792	2/9/2026	0710102424672018(No.of Docs 1)	0710102424672018/13	COMPANY PETITION IB (IBC)/786(PB)2018	ANURAG CHANDRA VS AFFINITY BEAUTY SALON PRIVATE LIMITED	IBC under Sec 7	2/11/2026	1. bookmarking and index mandatory. 2. kindly attach the compliance order. 3. three Rs Court fee and Twenty five Rs. welfare court kindly paste on blank space of vakalatnama.	adv.rohitraman
793	2/7/2026	0710102086502025(No.of Docs 3)	0710102086502025/4	TRANSFER APPLICATION (IBC)/57(PB)2025	ANIL KUMAR OJHA VS. REVATHI S RAGHUNATHAN LIQUIDATOR M/S. SLO INDUSTRIES LTD	Rule16(d),NCLT Rules,2016 IBC	2/11/2026	1.master index missing in pdf 2.vol 2 index missing in pdf 3.compliance order missing in pdf	anilojha
794	2/7/2026	0710102080572024(No.of Docs 2)	0710102080572024/2	INTERLOCUTORY APPLICATION (I.B.C)/5240(ND)2024	DIKSHITULU AKELLA VS. SANJAY GUPTA RP UNNATI FORTUNE LTD.	Rule 11 of NCLT, 2016	2/11/2026	No of objection 1. Bookmarking missed. 2. Remove extra pdf. 3. Three rs court fees and 25 rs welfare ticket missed in vakalatnama 4. kindly attach compliance order.	advcsyadav
795	2/2/2026	0710102071432024(No.of Docs 2)	0710102071432024/3	INTERLOCUTORY APPLICATION (I.B.C)/4256(ND)2024	ATUL MITTAL RESOLUTION PROFESSIONAL LOGIX INFRA TECH PRIVATE LIMITED VS. SR BUILDCRAFT LLP	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	2/11/2026	No of objection 1. Latest order missed	aorbrijeshgupta
796	2/2/2026	0710102071432024(No.of Docs 2)	0710102071432024/3	INTERLOCUTORY APPLICATION (I.B.C)/4256(ND)2024	ATUL MITTAL RESOLUTION PROFESSIONAL LOGIX INFRA TECH PRIVATE LIMITED VS. SR BUILDCRAFT LLP	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	2/11/2026	No of objection 1. Latest order missed	aorbrijeshgupta
797	2/7/2026	0710102108472025(No.of Docs 2)	0710102108472025/2	COMPANY PETITION IB (IBC)/697(ND)2025	BIKIT PRIVATE LIMITED VS. QUASAR INDIA LIMITED	IBC Under Sec 9	2/11/2026	1.date missing in vakalatnama 2.compliance order missing in pdf	Aadhar Nautiyal
798	2/9/2026	0710200703282018(No.of Docs 2)	0710200703282018/2	COMPANY APPEAL(COMPANIES ACT)/04(ND)2018	INCOME TAX OFFICER, WARD 5(1), DELHI VS ROC-M/S BOUNTY ESTATE AND DEVELOPERS PVT. LTD.	Sec 252 (1)	2/11/2026	1. incomplete file	9899393420
799	2/9/2026	0710200703282018(No.of Docs 2)	0710200703282018/2	COMPANY APPEAL(COMPANIES ACT)/04(ND)2018	INCOME TAX OFFICER, WARD 5(1), DELHI VS ROC-M/S BOUNTY ESTATE AND DEVELOPERS PVT. LTD.	Sec 252 (1)	2/11/2026	1. incomplete file	9899393420
800	2/9/2026	0710200703282018(No.of Docs 2)	0710200703282018/2	COMPANY APPEAL(COMPANIES ACT)/04(ND)2018	INCOME TAX OFFICER, WARD 5(1), DELHI VS ROC-M/S BOUNTY ESTATE AND DEVELOPERS PVT. LTD.	Sec 252 (1)	2/11/2026	1. incomplete file	9899393420
801	2/9/2026	0710200703282018(No.of Docs 2)	0710200703282018/2	COMPANY APPEAL(COMPANIES ACT)/04(ND)2018	INCOME TAX OFFICER, WARD 5(1), DELHI VS ROC-M/S BOUNTY ESTATE AND DEVELOPERS PVT. LTD.	Sec 252 (1)	2/11/2026	1. incomplete file	9899393420
802	2/7/2026	0710102024522024(No.of Docs 2)	0710102024522024/4	INTERLOCUTORY APPLICATION (I.B.C)/1515(ND)2024	HEMI GUPTA LIQUIDATOR IRISNET COMMUNICATION PRIVATE LIMITED VS. SH. HARDIK JHANB (DIRECTOR OF THE SUSPENDED BOARD OF THE IRISNET COMMUNICATION PRIVATE LIMITED)	Sec 66(1)	2/11/2026	No of objection 1. Latest order missed	rakesh@12
803	2/7/2026	0710102024522024(No.of Docs 2)	0710102024522024/4	INTERLOCUTORY APPLICATION (I.B.C)/1515(ND)2024	HEMI GUPTA LIQUIDATOR IRISNET COMMUNICATION PRIVATE LIMITED VS. SH. HARDIK JHANB (DIRECTOR OF THE SUSPENDED BOARD OF THE IRISNET COMMUNICATION PRIVATE LIMITED)	Sec 66(1)	2/11/2026	No of objection 1. Latest order missed	rakesh@12
804	2/7/2026	0710102024522024(No.of Docs 2)	0710102024522024/4	INTERLOCUTORY APPLICATION (I.B.C)/1515(ND)2024	HEMI GUPTA LIQUIDATOR IRISNET COMMUNICATION PRIVATE LIMITED VS. SH. HARDIK JHANB (DIRECTOR OF THE SUSPENDED BOARD OF THE IRISNET COMMUNICATION PRIVATE LIMITED)	Sec 66(1)	2/11/2026	No of objection 1. Latest order missed	rakesh@12
805	2/7/2026	0710102024522024(No.of Docs 2)	0710102024522024/4	INTERLOCUTORY APPLICATION (I.B.C)/1515(ND)2024	HEMI GUPTA LIQUIDATOR IRISNET COMMUNICATION PRIVATE LIMITED VS. SH. HARDIK JHANB (DIRECTOR OF THE SUSPENDED BOARD OF THE IRISNET COMMUNICATION PRIVATE LIMITED)	Sec 66(1)	2/11/2026	No of objection 1. Latest order missed	rakesh@12
806	2/10/2026	0710102024702024(No.of Docs 1)	0710102024702024/14	COMPANY PETITION (COMPANIES ACT)/72(ND)2024	DAVINDER BATRA VS. BATRA BROTHERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	2/11/2026	1. bookmarking and index mandatory. 2. kindly attach the compliance order. 3. three Rs court fee and Twenty five Rs. welfare court fee kindly paste on blank space of vakalatnama.	theguild
807	2/10/2026	0710102042522024(No.of Docs 1)	0710102042522024/4	COMPANY APPLICATION(COMPANIES ACT)/126(ND)2024	BHUSHAN POWER AND STEEL LIMITED VS. SAKTHI ENGINEERS	Sec. 242(4)	2/11/2026	No of objection 1. true copy sign missed in annexure 2. latest compliance order missed	agrawalchambers1
808	2/2/2026	0710102071432024(No.of Docs 2)	0710102071432024/3	INTERLOCUTORY APPLICATION (I.B.C)/4256(ND)2024	ATUL MITTAL RESOLUTION PROFESSIONAL LOGIX INFRA TECH PRIVATE LIMITED VS. SR BUILDCRAFT LLP	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	2/11/2026	No of objection 1. Latest order missed	aorbrijeshgupta
809	2/2/2026	0710102071432024(No.of Docs 2)	0710102071432024/3	INTERLOCUTORY APPLICATION (I.B.C)/4256(ND)2024	ATUL MITTAL RESOLUTION PROFESSIONAL LOGIX INFRA TECH PRIVATE LIMITED VS. SR BUILDCRAFT LLP	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	2/11/2026	No of objection 1. Latest order missed	aorbrijeshgupta

865	11/29/2025	0710102079462025(No.of Docs 4)	0710102079462025/1	COMPANY PETITION IB (IBC)/516(ND)2025	RAPIDUE TECHNOLOGIES PRIVATE LIMITED VS. JB ROLLING MILLS LIMITED	IBC Under Sec 9	2/10/2026	1. pages not clear kindly upload the clear pages are 192 to 197, 200, 437, 454, 483 and 486 to 487, 512 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	alphaconsultants.225
866	11/29/2025	0710102079462025(No.of Docs 4)	0710102079462025/1	COMPANY PETITION IB (IBC)/516(ND)2025	RAPIDUE TECHNOLOGIES PRIVATE LIMITED VS. JB ROLLING MILLS LIMITED	IBC Under Sec 9	2/10/2026	1. pages not clear kindly upload the clear pages are 192 to 197, 200, 437, 454, 483 and 486 to 487, 512 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	alphaconsultants.225
867	1/5/2026	0710102079462025(No.of Docs 2)	0710102079462025/2	COMPANY PETITION IB (IBC)/516(ND)2025	RAPIDUE TECHNOLOGIES PRIVATE LIMITED VS. JB ROLLING MILLS LIMITED	IBC Under Sec 9	2/10/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	alphaconsultants.225
868	1/5/2026	0710102079462025(No.of Docs 2)	0710102079462025/2	COMPANY PETITION IB (IBC)/516(ND)2025	RAPIDUE TECHNOLOGIES PRIVATE LIMITED VS. JB ROLLING MILLS LIMITED	IBC Under Sec 9	2/10/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	alphaconsultants.225
869	1/5/2026	0710102079462025(No.of Docs 2)	0710102079462025/2	COMPANY PETITION IB (IBC)/516(ND)2025	RAPIDUE TECHNOLOGIES PRIVATE LIMITED VS. JB ROLLING MILLS LIMITED	IBC Under Sec 9	2/10/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	alphaconsultants.225
870	1/5/2026	0710102079462025(No.of Docs 2)	0710102079462025/2	COMPANY PETITION IB (IBC)/516(ND)2025	RAPIDUE TECHNOLOGIES PRIVATE LIMITED VS. JB ROLLING MILLS LIMITED	IBC Under Sec 9	2/10/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	alphaconsultants.225
871	11/29/2025	0710102079462025(No.of Docs 4)	0710102079462025/1	COMPANY PETITION IB (IBC)/516(ND)2025	RAPIDUE TECHNOLOGIES PRIVATE LIMITED VS. JB ROLLING MILLS LIMITED	IBC Under Sec 9	2/10/2026	1. pages not clear kindly upload the clear pages are 192 to 197, 200, 437, 454, 483 and 486 to 487, 512 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	alphaconsultants.225
872	11/29/2025	0710102079462025(No.of Docs 4)	0710102079462025/1	COMPANY PETITION IB (IBC)/516(ND)2025	RAPIDUE TECHNOLOGIES PRIVATE LIMITED VS. JB ROLLING MILLS LIMITED	IBC Under Sec 9	2/10/2026	1. pages not clear kindly upload the clear pages are 192 to 197, 200, 437, 454, 483 and 486 to 487, 512 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	alphaconsultants.225
873	11/29/2025	0710102079462025(No.of Docs 4)	0710102079462025/1	COMPANY PETITION IB (IBC)/516(ND)2025	RAPIDUE TECHNOLOGIES PRIVATE LIMITED VS. JB ROLLING MILLS LIMITED	IBC Under Sec 9	2/10/2026	1. pages not clear kindly upload the clear pages are 192 to 197, 200, 437, 454, 483 and 486 to 487, 512 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	alphaconsultants.225
874	11/29/2025	0710102079462025(No.of Docs 4)	0710102079462025/1	COMPANY PETITION IB (IBC)/516(ND)2025	RAPIDUE TECHNOLOGIES PRIVATE LIMITED VS. JB ROLLING MILLS LIMITED	IBC Under Sec 9	2/10/2026	1. pages not clear kindly upload the clear pages are 192 to 197, 200, 437, 454, 483 and 486 to 487, 512 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	alphaconsultants.225
875	11/29/2025	0710102079462025(No.of Docs 4)	0710102079462025/1	COMPANY PETITION IB (IBC)/516(ND)2025	RAPIDUE TECHNOLOGIES PRIVATE LIMITED VS. JB ROLLING MILLS LIMITED	IBC Under Sec 9	2/10/2026	1. pages not clear kindly upload the clear pages are 192 to 197, 200, 437, 454, 483 and 486 to 487, 512 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	alphaconsultants.225
876	2/8/2026	0710102056632025(No.of Docs 2)	0710102056632025/1	COMPANY PETITION IB (IBC)/715(ND)2025	RL SERVICES PRIVATE LIMITED VS. BIO VEDA FARMACY PRIVATE LIMITED	IBC Under Sec 9	2/10/2026	1. sign missed on page no 2 to 14 in PDF. 2. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	rabiya02
877	1/5/2026	0710102079462025(No.of Docs 2)	0710102079462025/2	COMPANY PETITION IB (IBC)/516(ND)2025	RAPIDUE TECHNOLOGIES PRIVATE LIMITED VS. JB ROLLING MILLS LIMITED	IBC Under Sec 9	2/10/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	alphaconsultants.225
878	11/29/2025	0710102079462025(No.of Docs 4)	0710102079462025/1	COMPANY PETITION IB (IBC)/516(ND)2025	RAPIDUE TECHNOLOGIES PRIVATE LIMITED VS. JB ROLLING MILLS LIMITED	IBC Under Sec 9	2/10/2026	1. pages not clear kindly upload the clear pages are 192 to 197, 200, 437, 454, 483 and 486 to 487, 512 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	alphaconsultants.225
879	2/16/2026	0710102004672026(No.of Docs 1)	0710102004672026/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/28(PB)2026	AMARJIT SINGH BAGGA AND ANOTHER VS. AJAY MEHRAY AND OTHERS	Rule 11 of NCLT	2/9/2026	1.need all pages sign in pdf	9810609888
880	2/6/2026	0710102000652026(No.of Docs 2)	0710102000652026/1	COMPANY APPLICATION(COMPANIES ACT)/7(ND)2026	LEGEND HIGHLANDS PVT. LTD. VS. BANDEEP SINGH KATHURIA	Rule 32	2/9/2026	1.incomplete file 2. Counsel sign missed on Index and last page of reply . 3. sign missed on every page of reply 4. pagination missed on Index 5. Copy of vakalatnama is missed. 6. notary missed on affidavit 7. kindly attach the latest compliance order. 8. bookmarking mandatory.	Kapoorandcompany
881	2/6/2026	0710102005212026(No.of Docs 1)	0710102005212026/1	TRANSFER APPLICATION/4(PB)2026	SANJEEV MURALI MOHAN VS. DR. SURAJIT NUNDY	Rule16(d),NCLT Rules,2016	2/9/2026	1. bookmarking mandatory.	123
882	2/16/2026	0710102004672026(No.of Docs 1)	0710102004672026/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/28(PB)2026	AMARJIT SINGH BAGGA AND ANOTHER VS. AJAY MEHRAY AND OTHERS	Rule 11 of NCLT	2/9/2026	1.need all pages sign in pdf	9810609888
883	2/7/2026	0710102006172022(No.of Docs 2)	0710102006172022/7	INTERLOCUTORY APPLICATION (I.B.C)/563(PB)2022	M/S. VALLABH STEEL WEST PVT. LTD. VS. VALLABH STEELS LIMITED	Sec 43(1) r/w Sec 44 (1)	2/9/2026	1.need all pages sign in pdf	vaibhavmadv
884	2/7/2026	0710102003452026(No.of Docs 1)	0710102003452026/3	COMPANY PETITION (COMPANIES ACT)/3(ND)2026	MR. SP. VENKATACHALAM VS. MUFG INTIME INDIA PRIVATE LIMITED	Sec. 58(3),Sec. 59	2/9/2026	1.vakalatnama copy missing in pdf	JAGANNATHAN
885	2/13/2026	0710102003452026(No.of Docs 1)	0710102003452026/2	COMPANY PETITION (COMPANIES ACT)/3(ND)2026	MR. SP. VENKATACHALAM VS. MUFG INTIME INDIA PRIVATE LIMITED	Sec. 58(3),Sec. 59	2/9/2026	1.need all pages sign in pdf	JAGANNATHAN
886	2/13/2026	0710102003452026(No.of Docs 1)	0710102003452026/2	COMPANY PETITION (COMPANIES ACT)/3(ND)2026	MR. SP. VENKATACHALAM VS. MUFG INTIME INDIA PRIVATE LIMITED	Sec. 58(3),Sec. 59	2/9/2026	1.need all pages sign in pdf	JAGANNATHAN
887	2/13/2026	0710102003452026(No.of Docs 1)	0710102003452026/2	COMPANY PETITION (COMPANIES ACT)/3(ND)2026	MR. SP. VENKATACHALAM VS. MUFG INTIME INDIA PRIVATE LIMITED	Sec. 58(3),Sec. 59	2/9/2026	1.need all pages sign in pdf	JAGANNATHAN
888	2/4/2026	0710102113282025(No.of Docs 2)	0710102113282025/1	INTERLOCUTORY APPLICATION (I.B.C)/18(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN	Section 19(2) / Regulation 30	2/9/2026	1. incomplete file. 2. Counsel sign missed on Index 3. Notary and date missed on Affidavit 4. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	kushalbansal
889	2/13/2026	0710102003452026(No.of Docs 1)	0710102003452026/2	COMPANY PETITION (COMPANIES ACT)/3(ND)2026	MR. SP. VENKATACHALAM VS. MUFG INTIME INDIA PRIVATE LIMITED	Sec. 58(3),Sec. 59	2/9/2026	1.need all pages sign in pdf	JAGANNATHAN
890	2/5/2026	0710102113472025(No.of Docs 2)	0710102113472025/1	COMPANY PETITION IB (IBC)/31(ND)2026	J.C. FLOWERS ASSET RECONSTRUCTION PRIVATE LIMITED VS. IMAGINE RESIDENCE PRIVATE LIMITED	IBC under Sec 7	2/9/2026	1. kindly attach the compliance4 order dated 28.01.2026 is missed in PDF.	BLA@ASSOCIATES
891	2/7/2026	0710102006172022(No.of Docs 2)	0710102006172022/6	INTERLOCUTORY APPLICATION (I.B.C)/563(PB)2022	M/S. VALLABH STEEL WEST PVT. LTD. VS. VALLABH STEELS LIMITED	Sec 43(1) r/w Sec 44 (1)	2/9/2026	1.compliance order missing in pdf	vaibhavmadv
892	2/5/2026	0710102106722025(No.of Docs 2)	0710102106722025/1	COMPANY PETITION IB (IBC)/36(ND)2026	J.C. FLOWERS ASSET RECONSTRUCTION PRIVATE LIMITED VS. IMAGINE ESTATE PRIVATE LIMITED	IBC under Sec 7	2/9/2026	1. kindly attach the compliance order dated 28.01.2026 is missed in PDF.	BLA@ASSOCIATES
893	2/16/2026	0710102004672026(No.of Docs 1)	0710102004672026/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/28(PB)2026	AMARJIT SINGH BAGGA AND ANOTHER VS. AJAY MEHRAY AND OTHERS	Rule 11 of NCLT	2/9/2026	1.need all pages sign in pdf	9810609888

894	2/6/2026	0710102009822026(No.of Docs 2)	0710102009822026/1	COMPANY APPLICATION(COMPANIES ACT)/31(ND)2026	LEGEND HIGHLANDS PVT. LTD. VS. ARUN JAIN	Rule 11 of NCLT	2/9/2026	1.incomplete file 2. Counsel sign missed on Index and last page of reply . 3. sign missed on every page of reply 4. pagination missed on index 5. Copy of vakalatnama is missed. 6. notary missed on affidavit. 7. kindly attach the latest compliance order. 8. bookmarking mandatory.	kapoorandcompany
895	2/4/2026	0710102113282025(No.of Docs 2)	0710102113282025/2	INTERLOCUTORY APPLICATION (I.B.C)/18(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN	Section 19(2) / Regulation 30	2/9/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	kushalbansal
896	2/9/2026	0710102103382025(No.of Docs 2)	0710102103382025/2	INTERLOCUTORY APPLICATION (I.B.C)/5790(ND)2025	SATINDER SINGH BHASIN VS. MUKESH GUPTA	Section 60(5)/Rule 11	2/9/2026	1.compliance order missing in pdf	devganabhishek
897	2/16/2026	0710102004672026(No.of Docs 1)	0710102004672026/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/28(PB)2026	AMARJIT SINGH BAGGA AND ANOTHER VS. AJAY MEHRAY AND OTHERS	Rule 11 of NCLT	2/9/2026	1.need all pages sign in pdf	9810609888
898	2/11/2026	0710102092112025(No.of Docs 2)	0710102092112025/2	RESTORATION APPLICATION (COMPANIES ACT)/56(ND)2025	SHALINI CHAWLA VS. CHINTAMANI METAL UDYOG PVT. LTD.	Rule 11 of NCLT	2/8/2026	No of objection 1. order dated 21.07.2025 missed in pdf 2. also attach latest order	sourabhlb@gmail.com
899	2/11/2026	0710102092112025(No.of Docs 2)	0710102092112025/2	RESTORATION APPLICATION (COMPANIES ACT)/56(ND)2025	SHALINI CHAWLA VS. CHINTAMANI METAL UDYOG PVT. LTD.	Rule 11 of NCLT	2/8/2026	No of objection 1. order dated 21.07.2025 missed in pdf 2. also attach latest order	sourabhlb@gmail.com
900	2/11/2026	0710102092112025(No.of Docs 2)	0710102092112025/2	RESTORATION APPLICATION (COMPANIES ACT)/56(ND)2025	SHALINI CHAWLA VS. CHINTAMANI METAL UDYOG PVT. LTD.	Rule 11 of NCLT	2/8/2026	No of objection 1. order dated 21.07.2025 missed in pdf 2. also attach latest order	sourabhlb@gmail.com
901	2/11/2026	0710102092112025(No.of Docs 2)	0710102092112025/2	RESTORATION APPLICATION (COMPANIES ACT)/56(ND)2025	SHALINI CHAWLA VS. CHINTAMANI METAL UDYOG PVT. LTD.	Rule 11 of NCLT	2/8/2026	No of objection 1. order dated 21.07.2025 missed in pdf 2. also attach latest order	sourabhlb@gmail.com
902	2/2/2026	0710102104672025(No.of Docs 2)	0710102104672025/2	INTERLOCUTORY APPLICATION (I.B.C)/5905(ND)2025	M/S SOLITAIRE REALINFRA PRIVATE LIMITED VSCOL GAUTAM MULLICK	Application under any other provisions- IBC	2/8/2026	1.compliance order missing in pdf	anuj1911
903	2/2/2026	0710102104672025(No.of Docs 2)	0710102104672025/2	INTERLOCUTORY APPLICATION (I.B.C)/5905(ND)2025	M/S SOLITAIRE REALINFRA PRIVATE LIMITED VSCOL GAUTAM MULLICK	Application under any other provisions- IBC	2/8/2026	1.compliance order missing in pdf	anuj1911
904	2/2/2026	0710102104672025(No.of Docs 2)	0710102104672025/2	INTERLOCUTORY APPLICATION (I.B.C)/5905(ND)2025	M/S SOLITAIRE REALINFRA PRIVATE LIMITED VSCOL GAUTAM MULLICK	Application under any other provisions- IBC	2/8/2026	1.compliance order missing in pdf	anuj1911
905	2/2/2026	0710102104672025(No.of Docs 2)	0710102104672025/2	INTERLOCUTORY APPLICATION (I.B.C)/5905(ND)2025	M/S SOLITAIRE REALINFRA PRIVATE LIMITED VSCOL GAUTAM MULLICK	Application under any other provisions- IBC	2/8/2026	1.compliance order missing in pdf	anuj1911
906	2/2/2026	0710102104672025(No.of Docs 2)	0710102104672025/2	INTERLOCUTORY APPLICATION (I.B.C)/5905(ND)2025	M/S SOLITAIRE REALINFRA PRIVATE LIMITED VSCOL GAUTAM MULLICK	Application under any other provisions- IBC	2/8/2026	1.compliance order missing in pdf	anuj1911
907	2/2/2026	0710102104672025(No.of Docs 2)	0710102104672025/2	INTERLOCUTORY APPLICATION (I.B.C)/5905(ND)2025	M/S SOLITAIRE REALINFRA PRIVATE LIMITED VSCOL GAUTAM MULLICK	Application under any other provisions- IBC	2/8/2026	1.compliance order missing in pdf	anuj1911
908	2/2/2026	0710102104672025(No.of Docs 2)	0710102104672025/2	INTERLOCUTORY APPLICATION (I.B.C)/5905(ND)2025	M/S SOLITAIRE REALINFRA PRIVATE LIMITED VSCOL GAUTAM MULLICK	Application under any other provisions- IBC	2/8/2026	1.compliance order missing in pdf	anuj1911
909	2/9/2026	0710102019722025(No.of Docs 3)	0710102019722025/34	INTERLOCUTORY APPLICATION (I.B.C)/1156(ND)2025	ARORA REALTECH PVT. LTD. AND ORS. VS. VIJENDER SHARMA (LIQUIDATOR OF ICEBERG PVT. LTD.)	Sec 60(5)	2/8/2026	1.compliance order the last order required in pdf	Liquidator2018
910	2/9/2026	0710102019722025(No.of Docs 3)	0710102019722025/34	INTERLOCUTORY APPLICATION (I.B.C)/1156(ND)2025	ARORA REALTECH PVT. LTD. AND ORS. VS. VIJENDER SHARMA (LIQUIDATOR OF ICEBERG PVT. LTD.)	Sec 60(5)	2/8/2026	1.compliance order the last order required in pdf	Liquidator2018
911	2/9/2026	0710102019722025(No.of Docs 3)	0710102019722025/34	INTERLOCUTORY APPLICATION (I.B.C)/1156(ND)2025	ARORA REALTECH PVT. LTD. AND ORS. VS. VIJENDER SHARMA (LIQUIDATOR OF ICEBERG PVT. LTD.)	Sec 60(5)	2/8/2026	1.compliance order the last order required in pdf	Liquidator2018
912	2/9/2026	0710102019722025(No.of Docs 3)	0710102019722025/34	INTERLOCUTORY APPLICATION (I.B.C)/1156(ND)2025	ARORA REALTECH PVT. LTD. AND ORS. VS. VIJENDER SHARMA (LIQUIDATOR OF ICEBERG PVT. LTD.)	Sec 60(5)	2/8/2026	1.compliance order the last order required in pdf	Liquidator2018
913	2/2/2026	0710102104672025(No.of Docs 2)	0710102104672025/2	INTERLOCUTORY APPLICATION (I.B.C)/5905(ND)2025	M/S SOLITAIRE REALINFRA PRIVATE LIMITED VSCOL GAUTAM MULLICK	Application under any other provisions- IBC	2/8/2026	1.compliance order missing in pdf	anuj1911

914	2/2/2026	0710102104672025(No.of Docs 2)	0710102104672025/2	INTERLOCUTORY APPLICATION (I.B.C)/5905(ND)2025	M/S SOLITAIRE REALINFRA PRIVATE LIMITED VSCOL GAUTAM MULLICK	Application under any other provisions- IBC	2/8/2026	1.compliance order missing in pdf	anuj1911
915	2/12/2026	0710102071722025(No.of Docs 3)	0710102071722025/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/77(ND)2025	L-1 IDENTITY SOLUTIONS OPERATING COMPANY PRIVATE LIMITED	Sec. 230-232, Sec 234	2/8/2026	No of objection 1. Kindly attach latest order	sharma.tanmay02
916	1/1/2026	0710102104282025(No.of Docs 3)	0710102104282025/1	INTERLOCUTORY APPLICATION (I.B.C)/5978(ND)2025	KRISHAN KUMAR SETIA VS. MR ARUNAVA SIKDAR	Sec 60(5)	2/8/2026	No of objection 1. both affidavit file separately 2. true copy sign missed in annexure 3. attach latest order	Rishabh7268
917	1/1/2026	0710102104282025(No.of Docs 3)	0710102104282025/1	INTERLOCUTORY APPLICATION (I.B.C)/5978(ND)2025	KRISHAN KUMAR SETIA VS. MR ARUNAVA SIKDAR	Sec 60(5)	2/8/2026	No of objection 1. both affidavit file separately 2. true copy sign missed in annexure 3. attach latest order	Rishabh7268
918	1/1/2026	0710102104282025(No.of Docs 3)	0710102104282025/1	INTERLOCUTORY APPLICATION (I.B.C)/5978(ND)2025	KRISHAN KUMAR SETIA VS. MR ARUNAVA SIKDAR	Sec 60(5)	2/8/2026	No of objection 1. both affidavit file separately 2. true copy sign missed in annexure 3. attach latest order	Rishabh7268
919	1/1/2026	0710102104282025(No.of Docs 3)	0710102104282025/1	INTERLOCUTORY APPLICATION (I.B.C)/5978(ND)2025	KRISHAN KUMAR SETIA VS. MR ARUNAVA SIKDAR	Sec 60(5)	2/8/2026	No of objection 1. both affidavit file separately 2. true copy sign missed in annexure 3. attach latest order	Rishabh7268
920	1/1/2026	0710102104282025(No.of Docs 3)	0710102104282025/1	INTERLOCUTORY APPLICATION (I.B.C)/5978(ND)2025	KRISHAN KUMAR SETIA VS. MR ARUNAVA SIKDAR	Sec 60(5)	2/8/2026	No of objection 1. both affidavit file separately 2. true copy sign missed in annexure 3. attach latest order	Rishabh7268
921	1/1/2026	0710102104282025(No.of Docs 3)	0710102104282025/1	INTERLOCUTORY APPLICATION (I.B.C)/5978(ND)2025	KRISHAN KUMAR SETIA VS. MR ARUNAVA SIKDAR	Sec 60(5)	2/8/2026	No of objection 1. both affidavit file separately 2. true copy sign missed in annexure 3. attach latest order	Rishabh7268
922	1/1/2026	0710102104282025(No.of Docs 3)	0710102104282025/1	INTERLOCUTORY APPLICATION (I.B.C)/5978(ND)2025	KRISHAN KUMAR SETIA VS. MR ARUNAVA SIKDAR	Sec 60(5)	2/8/2026	No of objection 1. both affidavit file separately 2. true copy sign missed in annexure 3. attach latest order	Rishabh7268
923	1/1/2026	0710102104282025(No.of Docs 3)	0710102104282025/1	INTERLOCUTORY APPLICATION (I.B.C)/5978(ND)2025	KRISHAN KUMAR SETIA VS. MR ARUNAVA SIKDAR	Sec 60(5)	2/8/2026	No of objection 1. both affidavit file separately 2. true copy sign missed in annexure 3. attach latest order	Rishabh7268
924	1/1/2026	0710102104282025(No.of Docs 3)	0710102104282025/1	INTERLOCUTORY APPLICATION (I.B.C)/5978(ND)2025	KRISHAN KUMAR SETIA VS. MR ARUNAVA SIKDAR	Sec 60(5)	2/8/2026	No of objection 1. both affidavit file separately 2. true copy sign missed in annexure 3. attach latest order	Rishabh7268
925	2/12/2026	0710102071722025(No.of Docs 3)	0710102071722025/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/77(ND)2025	L-1 IDENTITY SOLUTIONS OPERATING COMPANY PRIVATE LIMITED	Sec. 230-232, Sec 234	2/8/2026	No of objection 1. Kindly attach latest order	sharma.tanmay02
926	2/13/2026	0710102073852021(No.of Docs 2)	0710102073852021/8	INTERLOCUTORY APPLICATION (I.B.C)/4621(PB)2021	VIKAS KATARIYA VS. M/S RUNEECHA TEXTILES LIMITED	Sec 60(5)	2/8/2026	1.counsel details sign in index 2.need all pages sign in pdf	Ruchira@CRG
927	2/13/2026	0710102073852021(No.of Docs 2)	0710102073852021/8	INTERLOCUTORY APPLICATION (I.B.C)/4621(PB)2021	VIKAS KATARIYA VS. M/S RUNEECHA TEXTILES LIMITED	Sec 60(5)	2/8/2026	1.counsel details sign in index 2.need all pages sign in pdf	Ruchira@CRG
928	2/12/2026	0710102071722025(No.of Docs 3)	0710102071722025/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/77(ND)2025	L-1 IDENTITY SOLUTIONS OPERATING COMPANY PRIVATE LIMITED	Sec. 230-232, Sec 234	2/8/2026	No of objection 1. Kindly attach latest order	sharma.tanmay02
929	2/12/2026	0710102071722025(No.of Docs 3)	0710102071722025/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/77(ND)2025	L-1 IDENTITY SOLUTIONS OPERATING COMPANY PRIVATE LIMITED	Sec. 230-232, Sec 234	2/8/2026	No of objection 1. Kindly attach latest order	sharma.tanmay02
930	2/13/2026	0710102073852021(No.of Docs 2)	0710102073852021/8	INTERLOCUTORY APPLICATION (I.B.C)/4621(PB)2021	VIKAS KATARIYA VS. M/S RUNEECHA TEXTILES LIMITED	Sec 60(5)	2/8/2026	1.counsel details sign in index 2.need all pages sign in pdf	Ruchira@CRG
931	2/13/2026	0710102108062025(No.of Docs 3)	0710102108062025/1	INTERLOCUTORY APPLICATION (I.B.C)/6075(ND)2025	AUTHUM INVESTMENT & INFRASTRUCTURE LIMITED VS. GYAN CHANDRA MISRA	Section 60(5)	2/8/2026	1.compliance order the last order required in pdf 2.date missing in vakalatnama copy in pdf	epochlegal77
932	2/13/2026	0710102108062025(No.of Docs 3)	0710102108062025/1	INTERLOCUTORY APPLICATION (I.B.C)/6075(ND)2025	AUTHUM INVESTMENT & INFRASTRUCTURE LIMITED VS. GYAN CHANDRA MISRA	Section 60(5)	2/8/2026	1.compliance order the last order required in pdf 2.date missing in vakalatnama copy in pdf	epochlegal77
933	2/13/2026	0710102108062025(No.of Docs 3)	0710102108062025/1	INTERLOCUTORY APPLICATION (I.B.C)/6075(ND)2025	AUTHUM INVESTMENT & INFRASTRUCTURE LIMITED VS. GYAN CHANDRA MISRA	Section 60(5)	2/8/2026	1.compliance order the last order required in pdf 2.date missing in vakalatnama copy in pdf	epochlegal77
934	2/13/2026	0710102108062025(No.of Docs 3)	0710102108062025/1	INTERLOCUTORY APPLICATION (I.B.C)/6075(ND)2025	AUTHUM INVESTMENT & INFRASTRUCTURE LIMITED VS. GYAN CHANDRA MISRA	Section 60(5)	2/8/2026	1.compliance order the last order required in pdf 2.date missing in vakalatnama copy in pdf	epochlegal77
935	2/13/2026	0710102108062025(No.of Docs 3)	0710102108062025/1	INTERLOCUTORY APPLICATION (I.B.C)/6075(ND)2025	AUTHUM INVESTMENT & INFRASTRUCTURE LIMITED VS. GYAN CHANDRA MISRA	Section 60(5)	2/8/2026	1.compliance order the last order required in pdf 2.date missing in vakalatnama copy in pdf	epochlegal77
936	2/13/2026	0710102108062025(No.of Docs 3)	0710102108062025/1	INTERLOCUTORY APPLICATION (I.B.C)/6075(ND)2025	AUTHUM INVESTMENT & INFRASTRUCTURE LIMITED VS. GYAN CHANDRA MISRA	Section 60(5)	2/8/2026	1.compliance order the last order required in pdf 2.date missing in vakalatnama copy in pdf	epochlegal77
937	2/13/2026	0710102108062025(No.of Docs 3)	0710102108062025/1	INTERLOCUTORY APPLICATION (I.B.C)/6075(ND)2025	AUTHUM INVESTMENT & INFRASTRUCTURE LIMITED VS. GYAN CHANDRA MISRA	Section 60(5)	2/8/2026	1.compliance order the last order required in pdf 2.date missing in vakalatnama copy in pdf	epochlegal77
938	2/13/2026	0710102108062025(No.of Docs 3)	0710102108062025/1	INTERLOCUTORY APPLICATION (I.B.C)/6075(ND)2025	AUTHUM INVESTMENT & INFRASTRUCTURE LIMITED VS. GYAN CHANDRA MISRA	Section 60(5)	2/8/2026	1.compliance order the last order required in pdf 2.date missing in vakalatnama copy in pdf	epochlegal77
939	2/13/2026	0710102108062025(No.of Docs 3)	0710102108062025/1	INTERLOCUTORY APPLICATION (I.B.C)/6075(ND)2025	AUTHUM INVESTMENT & INFRASTRUCTURE LIMITED VS. GYAN CHANDRA MISRA	Section 60(5)	2/8/2026	1.compliance order the last order required in pdf 2.date missing in vakalatnama copy in pdf	epochlegal77
940	1/30/2026	0710102002902026(No.of Docs 2)	0710102002902026/1	INTERLOCUTORY APPLICATION (I.B.C)/472(ND)2026	MANISH LALJI DAWDA VS. GHEVAR CHAND KANUNGA	Application under any other provisions- IBC	2/8/2026	No of objection 1. Latest order missed in pdf	khannaamar

941	1/30/2026	0710102002902026(No.of Docs 2)	0710102002902026/1	INTERLOCUTORY APPLICATION (I.B.C)472(ND)2026	MANISH LALJI DAWDA VS. GHEVAR CHAND KANUNGA	Application under any other provisions- IBC	2/8/2026	No of objection 1. Latest order missed in pdf	khannaamar
942	1/30/2026	0710102002902026(No.of Docs 2)	0710102002902026/1	INTERLOCUTORY APPLICATION (I.B.C)472(ND)2026	MANISH LALJI DAWDA VS. GHEVAR CHAND KANUNGA	Application under any other provisions- IBC	2/8/2026	No of objection 1. Latest order missed in pdf	khannaamar
943	1/30/2026	0710102002902026(No.of Docs 2)	0710102002902026/1	INTERLOCUTORY APPLICATION (I.B.C)472(ND)2026	MANISH LALJI DAWDA VS. GHEVAR CHAND KANUNGA	Application under any other provisions- IBC	2/8/2026	No of objection 1. Latest order missed in pdf	khannaamar
944	1/30/2026	0710102002902026(No.of Docs 2)	0710102002902026/1	INTERLOCUTORY APPLICATION (I.B.C)472(ND)2026	MANISH LALJI DAWDA VS. GHEVAR CHAND KANUNGA	Application under any other provisions- IBC	2/8/2026	No of objection 1. Latest order missed in pdf	khannaamar
945	1/30/2026	0710102002902026(No.of Docs 2)	0710102002902026/1	INTERLOCUTORY APPLICATION (I.B.C)472(ND)2026	MANISH LALJI DAWDA VS. GHEVAR CHAND KANUNGA	Application under any other provisions- IBC	2/8/2026	No of objection 1. Latest order missed in pdf	khannaamar
946	1/30/2026	0710102002902026(No.of Docs 2)	0710102002902026/1	INTERLOCUTORY APPLICATION (I.B.C)472(ND)2026	MANISH LALJI DAWDA VS. GHEVAR CHAND KANUNGA	Application under any other provisions- IBC	2/8/2026	No of objection 1. Latest order missed in pdf	khannaamar
947	1/30/2026	0710102002902026(No.of Docs 2)	0710102002902026/1	INTERLOCUTORY APPLICATION (I.B.C)472(ND)2026	MANISH LALJI DAWDA VS. GHEVAR CHAND KANUNGA	Application under any other provisions- IBC	2/8/2026	No of objection 1. Latest order missed in pdf	khannaamar
948	1/30/2026	0710102002902026(No.of Docs 2)	0710102002902026/1	INTERLOCUTORY APPLICATION (I.B.C)472(ND)2026	MANISH LALJI DAWDA VS. GHEVAR CHAND KANUNGA	Application under any other provisions- IBC	2/8/2026	No of objection 1. Latest order missed in pdf	khannaamar
949	2/13/2026	0710102073852021(No.of Docs 2)	0710102073852021/8	INTERLOCUTORY APPLICATION (I.B.C)4621(PB)2021	VIKAS KATARIYA VS. M/S RONEECHA TEXTILES LIMITED	Sec 60(5)	2/8/2026	1.counsel details sign in index 2.need all pages sign in pdf	Ruchira@CRG
950	2/11/2026	0710102092112025(No.of Docs 2)	0710102092112025/2	RESTORATION APPLICATION (COMPANIES ACT)/56(ND)2025	SHALINI CHAWLA VS. CHINTAMANI METAL UDYOG PVT. LTD.	Rule 11 of NCLT	2/8/2026	No of objection 1. order dated 21.07.2025 missed in pdf 2. also attach latest order	sourabhlib@gmail.com
951	2/11/2026	0710102092112025(No.of Docs 2)	0710102092112025/2	RESTORATION APPLICATION (COMPANIES ACT)/56(ND)2025	SHALINI CHAWLA VS. CHINTAMANI METAL UDYOG PVT. LTD.	Rule 11 of NCLT	2/8/2026	No of objection 1. order dated 21.07.2025 missed in pdf 2. also attach latest order	sourabhlib@gmail.com
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